



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 19-10-2022 TO 22-12-2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

DIVISION BENCH-I

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WA/411/2013	NIROD KUMAR DAS and 7 ORS. Versus MUSHARRAF HUSAIN CHOUDHURY and 5 ORS.	MR.D DAS MR.R SINGHA	GA, ASSAM MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN MS.A KALITA MR.B K BORA MR.M R ISLAM
	WITH MC/3593/2013 in WA/411/2013	NIROD KUMAR DAS and 7 ORS. Versus MUSHARRAF HUSAIN CHOUDHURY and 5 ORS.	MR.D DAS MR.R SINGHA	GA, ASSAM
2	WP(C)/636/2015 WITH WA/101/2014 (D/O)	ALL ASSAM GRADUATE HINDI SIKSHAN PARANGAT EQUIVALENT B.ED TEACHERS ASSOCIATION, ASSAM Versus THE STATE OF ASSAM AND 7 ORS	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.A BORA MR.T K DAS MS.C SARMA	GA, ASSAM C.G.C. MRS A GAYANR-4 and 5 SC, SECONDARY EDUCATION ASSTT.S.G.I.
3	WP(C)/6562/2015	DIPJYOTI SARKAR and 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MR. D DAS MR. E AHMED MR. N I KHAN	SC, PNRD GA, ASSAM MR. S BANIK SC, FINANCE (R-4)
4	WITH WP(C)/5830/2014	FARUQUE AHMED and 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.D DAS MR. E AHMED MR.N I KHAN MD.J H KHAN	GA, ASSAM MR.S BANIK SC, FINANCE
5	WP(C)/7001/2015	ASIF AHMED Versus THE STATE OF ARUNACHAL PRADESH AND 6 ORS	MR I RAFIQUE MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	GA, ASSAMR- 2,3 and 5 GA, AP(1, 4 & 6)
6	WITH WP(C)/6840/2014	HEMA KANTA PEGU and 2 ORS Versus THE STATE OF ARUNACHAL PRADESH AND 6 ORS	MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED MR.J P SARMA	GA, ASSAM(R-2,3&5) MRM R ADHIKARI(R-7) GA, APR-1,4and6 (R-7: SRV INCOMP)
7	WP(C)/7389/2015 WITH WP(C)/2080/2016 (D/O)	A. ARUL Versus THE UNION OF INDIA and 3 ORS	MR.N BARUAH MR.T N SRINIVASAN	MR. Y DOLOI MR. Y DOLOI SR. CGC ASSTT.S.G.I.

8	WP(C)/7886/2015	UMESH TAMULI and 176 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.B CHOUDHURY MS.H DEKA MS.P DUTTA	GA, ASSAM MR.A DAS(R-4) MR.S R RABHAR-4 MR.C CHOUDHURY AG, ASSAM
9	WA/131/2016	MD LUTFUR RAHMAN Versus SANKARDEV NAMGHAR SAMITY MOROWA and 12 ORS	MR. K N CHOUDHURY MR.D SAIKIA MR.D K MISHRA MR.B PRASAD MS.D PHUKAN MS.D MUSAHARY	GA, ASSAM MR.I CHOWDHURYR- 1-4 and 6 MR.N J KHATANIAR(R-1-4 & 6) MR. R J DAS MS.T JINI(R-1-4 & 6) MR.S BISWAKARMA(R-1-4 &6) MR. D J DAS MSA PHUKAN(R-1-4 &6)
10	WP(C)/3105/2016	HAGE LAMPU Versus THE GAUHATI HIGH COURT and 5 ORS	MR.K N CHOUDHURY MS.R DEKA MS.D DAS MR.J PATOWARI MS.R KAKATI	MR.L NORBU(R-5,6) MR.B PANDEY(R-5,6) SC, GHC(R-1,2,3) GA, AP(R-4)
11	WA/72/2017	M/S MOUSUMI ENTERPRISE Versus THE FOOD CORPORATION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.S K SINHA MR.F U BORBHUIYA	MR.U RAJBANSHI MR.P K ROY SC, F C I SC, TRANSPORT
	WITH			
12	WA/344/2014	M/S S.D ENTERPRISE Versus THE UNION OF INDIA and 6 ORS	MR.N DUTTA MRSB BHUYAN MR.A K BHUYAN MR.M DAS MS.P PATHAK	SC, F C I SC, TRANSPORT
	WITH			
13	WA/345/2014	M/S SAIKIA TRADE AND TRANSPORT CO Versus THE UNION OF INDIA and 9 ORS	MS.S BHUYAN MR.N DUTTA MR. B CHAKRABORTY MR. P P BARUAH MR.A K BHUYAN MRS P HAZARIKA MR.M DAS MS.N CHOUDHURY MS.P PATHAK	ASSTT.S.G.I. SC, F C I
	WITH			
14	WA/345/2017	M/S RANA CONSTRUCTION AND ENGINEERING PVT LTD Versus THE UNION OF INDIA and 6 ORS	MR.S S DEY MR.M DAS	GA, ASSAM SC, F C I ASSTT.S.G.I.
	WITH			
15	WA/365/2017	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA and 9 ORS	MR.S S DEY MR.M DAS	MR.P K ROY MR.S K CHAKRABORTY ASSTT.S.G.I. SC, F C I
	WITH I.A.(Civil)/4345/2017 in WA/365/2017	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA and 9 ORS	MR.S S DEY MR.M DAS	MR.P K ROY MR.S K CHAKRABORTY ASSTT.S.G.I. SC, F C I
16	WA/149/2017	ALL ASSAM MODERN CHAKKI MILL ASSOCIATION and ANR Versus THE STATE OF ASSAM and 6 ORS	MR.R DUBEY MR.P K GARODIA MS.P SARMA	SC, FCSCA GA, ASSAM ASSTT.S.G.I.
17	WP(C)/259/2017	SRI HARIHAR BARMAN Versus THE UNION OF INDIA and 4 ORS	MR. A K PURKAYASTHA MR. M BHUYAN MR. S K SINGH MR. M S ALI	MR. S C BISWAS (R-5) MS. J BORAH (R-5) MR. R KARIM (R-5) MS. U NANDA (R-5) SC, KVS ASSTT. S.G.I.
18	WP(C)/4886/2017	M/S. SHREE BABA ENTERPRISE Versus THE STATE OF ASSAM and 2 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI

19	PIL(Suo Moto)/3/2018	XXXX Versus IN RE- THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR SC, GHC	MR. A K BHATTACHARYYA MR. M Z AHMED MR. M Z AHMED GA,ASSAM MR G UZIR (R-13) MR. B D GOSWAMI (R-11) MR. A M DUTTA MR. S DUTTA
20	WA/12/2018	FULBARI GPSS, Versus THE STATE OF ASSAM AND 4 OTHERS	MR G Z AHMED A ISLAM MR. A A HUSSAIN	SC, FCSCA GA, ASSAM ASSTT.S.G.I.
21	WA/196/2018	DHONIPUR S.S. LTD AND 10 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR	GA, ASSAM
	WITH I.A.(Civil)/2305/2018 in WA/196/2018	DHONIPUR S.S. LTD AND 10 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR	
22	WA/240/2018	TARUN SONOWAL AND 28 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR. R K TALUKDAR	GA, ASSAM
23	WA/249/2018	BARALIMARI S.S. LTD AND 19 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHOUDHURY MR. A D CHOUDHURY MR N BARUAH	GA, ASSAM
24	PIL/28/2018	SRI NASIR KHAN AND 6 ORS. Versus THE STATE OF ASSAM AND 32 ORS.	MR. A SARMA MR S CHOUDHURY MR. K KALITA	MR. P. J. PHUKAN (R3) MR. P K ROYCHOUDHURY (R-8 TO 33) GA, ASSAM MR. R J BORDOLOI (R5) MR. F AHMED (R5) MR. R ALI (R5) MR. A D CHOUDHURY (R5) SC, GMC
	WITH I.A.(Civil)/379/2019 in PIL/28/2018	MD. HUSSAIN TAGALA AND 5 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM MR A SARMA MR. A KALITA SC, GMC
25	WA/50/2018	THE STATE OF MIZORAM Versus SH P C LATHLAMUANA	MR. A K SARMA MR.A K SARMA	MR. P D NAIR
26	WA/70/2018	THE STATE OF MIZORAM Versus SH MALSAWMTLUANGA	MR A K SARMA MRS P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 68) MR G ALAM (R1 TO 68) MR. H ROHMAN (R1 TO 68) MR. D NAG (R1 TO 68)
27	WA/71/2018	THE STATE OF MIZORAM Versus SH R. LALTHANZAUVA	MR. A K SARMA MS. P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 88) MR G ALAM (R1 TO 88) MR. H ROHMAN (R1 TO 88) MR. D NAG (R1 TO 88)
	WITH I.A.(Civil)/2463/2018 in WA/71/2018	THE STATE OF MIZORAM Versus SH R. LALTHANZAUVA AND 91 ORS	MS. P BHATTACHARYA	MR. P D NAIR MR. D NAG MR. R RAHMAN
28	WA/74/2018	THE MARWARI PANCHAYAT NAGAON Versus KHAGORIJAN ANCHALIK KRISHAK SURAKSHA SAMITI	MR. K N CHOUDHURY MR. R DUBEY MS. A B KAYASTHA MR. P K GARODIA MR. A LAL MR. A DEKA	MR R DHAR (R 2 & 3) MR. SHEELADITYA (R1)
29	PIL/77/2018	ASOM BASAOK Versus THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE AND 37 ORS.	MR. K N CHOUDHURY MR D J DAS MR D DEKA	GA, ASSAM ASSTT.S.G.I. SC, FOREST SC, REVENUE

30	C.Ex.App./81/2018	M/S NEW TECH STEEL AND ALLOYS PVT LTD Versus THE COMMISSIONER (APPEALS) CUSTOMS ,CENTRAL EXCISE AND SERVICE TAX	MR. K N CHOUDHURY MR D J DAS MR D DEKA MR. B K KASHYAP	MR. S C KEYAL
31	C.Ex.App./84/2018	PREMIER CRYOGENICS LIMITED Versus THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.
32	WA/108/2018	MUKUT KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. R M DEKA MR. D DEKA MR. D J DAS MR. B K KASHYAP	DR. B AHMED SC, IRRIGATION
33	WITH WA/156/2018	MD EUNUSH ALI AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R M DEKA MR. D DEKA MR. D J DAS MR. B K KASHYAP	DR. B AHMED SC, IRRIGATION
34	WITH WA/158/2018	RAMEN SAUD AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. R M DEKA MR. D DEKA MR. D J DAS MR. B K KASHYAP	DR. B AHMED SC, IRRIGATION
35	WA/110/2018	HIRANYA KUMAR SARMA Versus THE STATE OF ASSAM AND 7 ORS	MS. A DEVI	MR.C.BARUAH GA, ASSAM SC, APSC DR. B AHMED (R1 AND 2)
36	WA/115/2018	PRAFULLA SAIKIA Versus TEZPUR CENTRAL UNIVERSITY and 5 ORS	MRS. S ROY MS I DAS MR. S DUTTA	MR. P S BHATTACHARYYA (r-1,2,3,6) MR. A CHAMUAH (R4,R5) ASSTT.S.G.I.
37	WA/131/2018	THE STATE OF ASSAM AND ANR Versus MRS. USHA RANI GOSWAMI and 5 ORS,	MR. D SAIKIA MR. N SHARMA MR.D SAIKIA MS. P CHAKRABORTY	MR. I CHOWDHURY (R1- R6) MR. R M DEKA (R1-R6) MR. S BISWAKARMA (R1- R6) MS G DAS (R1-R6)
38	WA/140/2018	THE UNION OF INDIA Versus M/S SHRI BALAJI CEMENT PRIVATE LTD AND 4 ORS	MR. S C KEYAL	DR B P TODI DR. B AHMED MR. A NATH SC, INDUSTRIES FOR CAVEATOR
39	WITH WA/96/2018	THE UNION OF INDIA Versus M/S SHRI BALAJI CEMENT PRIVATE LTD AND 4 ORS	MR. S C KEYAL	DR. B AHMED MR. A TODI (FOR CAVEATOR)
40	WITH WA/98/2018	THE UNION OF INDIA Versus M/S BARAK VALLEY CEMENT LTD AND 4 ORS	MR. S C KEYAL	DR. B AHMED MR. A TODI, FOR CAVEATOR
41	WA/165/2018 CAVT. NO.0499/2018	SRI RAKESH AGARWALA Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 17 ORS	MR. B CHOUDHURY MR. B GOGOI MR. T CHAKRABORTY MR P NAYAK	MR D CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR
42	WITH WA/166/2018	SMTI MANJULA SAIKIA BHUYAN Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 16 ORS	MR D DAS MR. R SARMAH MR. R SENSUA MR. I DAS	GA, ASSAM MR. T CHAKRABORTY MR. D CHOUDHURY ASSTT.S.G.I. SC, PERSONAL DEPT. FOR CAVEATOR

43	WITH WA/167/2018 CAVT. NO. 0499/2018	THE STATE OF ASSAM AND 3 ORS Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 14 ORS	MR. D NATH ADDL. SR. GA, ASSAM	MR. T CHAKRABORTY MR. D CHOUDHURY FOR CAVEATOR
44	WA/178/2018	SHRI PRAFULLA KUMAR DAS Versus UNITED BANK OF INDIA AND 3 ORS	MR. A DAS MR. S DUTTA	MR. S DUTTA (R1-R4) MR. C SHARMA (R1-R4) MR. S DUTTA (R1-R4) MR. R A HAZARIKA (R1-R4)
45	WA/183/2018	SRI BUBUL BARUAH and 25 ORS Versus THE STATE OF ASSAM and 35 ORS	MR. B C DAS MR. S CHAUHAN MR. R DAS MR. A R SHOME MR A J GHOSH MR. S CHAUHAN MR. P MAZUMDER	SC, APDCL
46	WA/185/2018 CAVT. NO.0543/2018	DR GEETIMA DEKA Versus DR PRADYUMNA GOSWAMI AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MR. D DEKA	SC, APSC MR. M CHOUDHURY (R1) MR. M MAHANTA MR. M MAHANTA MR. P K MUNIR (R1) MR. V A CHOWDHURY (R1) SC, HEALTH FOR CAVEATOR
47	WA/216/2018	UNION OF INDIA AND 3 ORS Versus SARAN NARZARY	MR. S C KEYAL ASSTT.S.G.I.	MS. S E AHMED MR. D R GOGOI
48	WA/223/2018	SMT MINAKSHI BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MS B DEVI MR. R SARMA MS. K D SARMAH MS. S D SAIKIA	SC, HIGHER EDU GA, ASSAM SC, FINANCE DEPTT.
49	WA/225/2018 WITH WP(C)/4697/2016 (D/O)	RABINDRA NATH DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MRS N NATH	SC, ELEM. EDU MR. S MUKTAR (R5) MR. S RAHMAN (R5)
50	WA/242/2018	SRI VIRENDER SINGH Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	ASSTT.S.G.I.
51	WA/256/2018	FOOD CORPORATION OF INDIA AND 3 ORS Versus GIRIN DAS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR H DAS
52	WA/264/2018	THE UNION OF INDIA AND 5 ORS Versus SUNNI LAL SS	MR. S C KEYAL ASSTT.S.G.I.	MR. U K NAIR MR. A CHETRY MR. M P SARMA
53	WA/268/2018	NIKANON NAIDING Versus MANAGEMENT OF HINDUSTAN PAPER CORPORATION LIMITED	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. U BARUAH MR S A BARBHUIYA	MR. T SK
54	WA/285/2018	SMTI KALPANA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	SC, SEC. EDU. MR. B GOGOI SC, FINANCE DEPTT.
55	WP(C)/741/2018	BHARAT SANCHAR NIGAM LTD. AND 2 ORS Versus MOHAN CHANDRA KALITA AND 3 ORS	MR. B C PATHAK MR. B PATHAK MR. R THADANI	MS B DEVI (R1 TO 4) MR G GOSWAMI (R1 TO 4) MR S SARMA (R1 TO 4)
56	WP(C)/838/2018	MRINMOY SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. G. BORA MR. M. BHAGAWATI	GA, ASSAM MR A PHUKAN, (SC, SECRETARIAT ADMINISTRATION DEPARTMENT)
57	WP(C)/993/2018	NIRANJAN DEY Versus THE UNION OF INDIA AND 3 ORS.	MR. M CHANDA MR H DAS MR S CHOUDHURY	ASSTT.S.G.I.
58	WP(C)/1749/2018 CAVT. NO.1802/2017	THE UNION OF INDIA AND 2 ORS. Versus PRADIP KUMAR NANDY	MS B DEVI MR. G GOSWAMI	MR. S N TAMULI (FOR CAVEATOR)

59	WP(C)/2258/2018	UNION OF INDIA AND 2 ORS. Versus DWIPENDRA NATH SHARMA	MR. S C KEYAL ASSTT.S.G.I.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. A BHATTACHARJEE
60	WP(C)/5776/2018	SUNANDA SEAL AND ANR. Versus THE UNION OF INDIA AND 2 ORS.	MS P CHAKRABORTY MS. K KHAN MS A DAS	ASSTT.S.G.I.
61	WP(C)/5846/2018	UNION OF INDIA AND 2 ORS. Versus MINAKSHI REGON	MR. S C KEYAL MR. R K D CHOUDHURY	MR A BHATTACHARYA MR. M CHANDA MR S CHOUDHURY MR. H DAS
62	WP(C)/7682/2018	M/S. KAMAL AND ASSOCIATES Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, GMC
	WITH			
63	WP(C)/7681/2018	M/S. RAJKAMAL AND COMPANY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR T C DAS MR. P SARMA MR. M K GOGOI	MR. S BORA SC, GMC
64	C.Ex.App./4/2019	M/S BORBAM TEA ESTATE Versus THE UNION OF INDIA ANR 5 ORS	MR. A K SAHEWALLA	SC, CENTRAL EXCISE
	WITH			
65	C.Ex.App./5/2019	M/S AMGOORIE TEA ESTATE Versus THE UNION OF INDIA AND 5 ORS	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
	WITH			
66	C.Ex.App./6/2019	M/S BOISAHABI TEA ESTATE Versus THE UNION OF INDIA	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
67	C.Ex.App./7/2019	M/S. BHARTI AIRTEL LTD. Versus THE COMMISSIONER OF CENTRAL EXCISE, GUWAHATI	MR S BHARALI MR. M DAS MR. M DAS	SC, CENTRAL EXCISE
	WITH			
	I.A.(Civil)/1689/2019 in C.Ex.App./7/2019	M/S. BHARTI AIRTEL LTD. Versus THE COMMISSIONER OF CENTRAL EXCISE	MR S BHARALI MR. M DAS	SC, CENTRAL EXCISE
	WITH			
68	C.Ex.App./11/2019	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE Versus M/S BHARTI AIRTEL LTD.,	MR. S C KEYAL ASSTT.S.G.I.	MR S BHARALI MR. M DAS
69	C.Ex.App./9/2019	PURBANCHAL CEMENT LIMITED Versus THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.
70	C.Ex.App./10/2019	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE Versus M/S. PAN PARAG INDIA LTD.,	MR. S C KEYAL MR. B SARMAH SC, CENTRAL EXCISE CUSTOMS	DR. A SARAF MR. S K KEJRIWAL MS. S KEJRIWAL
71	PIL/11/2019	HIREN GOHAIN AND 3 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR N DUTTA MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	ASSTT.S.G.I. SC, A A I MR. R DUBEY
	WITH			
72	WP(C)/4627/2021	THE AIRPORT AUTHORITY EMPLOYEES UNION OF AIRPORT AUTHORITY OF INDIA AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	ASSTT.S.G.I. SC, A A I

73	C.Ex.App./15/2019	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX Versus DHARAMPAL SATYAPAL LTD.	MR. S C KEYAL	DR. A SARAF MR. Z ISLAM MR. P DAS MR. P BARUAH MR. N N DUTTA
74	WA/23/2019	M/S POPULAR TIE UP PVT LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. G N SAHEWALLA MR. D SENAPATI MR. A CHETIA MR. A SAHEWALLA MR. M SAHEWALLA	GA, ASSAM MR. A DAS SC, BOT
75	WITH WA/25/2019	M/S POPULAR TIE UP PVT LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR. M SAHEWALLA MR. A SAHEWALLA	GA, ASSAM SC, BOT
76	WA/36/2019 CAVT. NO.0087/2019	SMTI CHARULATA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHETRI MR. K K PARASAR	MR. S BORTHAKUR. (R-7) GA, ASSAM MR. N N B CHOUDHURY (R5, R6) MR D P SAHU (R5, R6) MR. M DEWAN (R5, R6)
77	Mat.App./49/2019 WITH LCR	SRI JAYANTA SHARMA Versus SMTI. MADHUCHANDA SHARMA	MR D SARMA MR E U AHMED MR. D N BORAH	MRS. K DEKA MR. S P CHITTAWAT MS J DUTTA MS P SHAH
78	WA/50/2019	SRI KHARGESWAR NARZARY AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B K BHATTACHARJEE MR D C NATH MISS A CHETIA MR. P. SINGHA	GA, ASSAM SC, APDCL
79	Mat.App./51/2019 WITH LCR	SMT. PUSHPA NATH Versus BABUL NATH	MR. K K DEY MR V K BAROOAH	MR. S ROY MR. M H LASKAR
80	WA/52/2019	THE UNION OF INDIA AND 3 ORS Versus DHARMESWAR SEAL	MR. S C KEYAL. ASSTT. S.G.I.	MR. B K DAS FOR CAVEATOR
81	Mat.App./56/2019 WITH LCR	SMTI. SUCHANDRA KAR PURKAYASTHA Versus SRI SATYAJIT KAR PURKAYASTHA	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM MR. B POYOM	MR S DAS
82	WA/57/2019	MD MUKSIDUL ISLAM and ANR Versus THE STATE OF ASSAM and 3 ORS	MR.B CHAKRABORTY MS.D BORGHAIN MR.T R SARMA MR.L GOGOI	SC, ELEM. EDU SC, FINANCE DEPTT.
83	WITH WA/63/2019	MD. KUBBED ALI and 2 ORS, Versus THE STATE OF ASSAM and 3 ORS,	MS. D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, EDU SC, FINANCE
84	WITH I.A.(Civil)/2157/2020 in WA/63/2019	MD. KUBBED ALI and 2 ORS, Versus THE STATE OF ASSAM AND 3 ORS.	MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU
84	Mat.App./61/2019 WITH LCR	LATIKA KALITA Versus DHIRAJ KALITA	MS B M BHUYAN MR. P KALITA MR. I CHOUDHURY	MR J C GAUR MS. M GAUR
85	WA/73/2019 WITH WP(C)/5581/2013 (D/O)	THE STATE OF ASSAM Versus MD HUSSAIN ALI	MR. H RAHMAN,ADDL. A.G.ASSAM. MR. B J GHOSH, ADDL. S.G.A.ASSAM.	MR R ISLAM MR. N DEKA MD R ISLAM MR D N SARMA S K DAS
86	WA/84/2019	MRS TARULATA DEVI AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. O P BHATI MR. T C DAS MR. P SARMA MS. M K GOGOI	GA, ASSAM

87	WA/107/2019	ABDUL KHALEQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. M A I HUSSAIN MR A R BHUYAN MR M SHELIM MR M AHMED	MR K AGARWAL (R4) MRS. P BARMAN (BORKAKOTI) (R4) MR. S UKTAR (R4) SC. REVENUE
88	WA/114/2019	FOOD CORPORATION OF INDIA AND ANR Versus M/S M. PUL ENTERPRISE AND 2 ORS	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MR G KHANDELIA MR. K DEKA MS N KALITA
89	WA/115/2019	SHRI PADMA DHAR DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	SC, SEC. EDU. MR. S K GHOSH
WITH				
90	WA/153/2019	DHIREN CH. MEDHI AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	SC, SEC. EDU.
91	WA/130/2019	M/S. JAYSHREE ENTRADE PRIVATE LIMITED Versus UNION OF INDIA AND 7 ORS	MR. P K BHATTACHARJEE PETITIONER IN PERSON	MR. S C BISWAS MR B SARMA
92	WA/159/2019	THE STATE OF ASSAM, Versus SRI AJOY KUMAR BHATTACHARYYA	MR. D DAS SR. ADV MR A KALITA	MR. K N CHOUDHURY MR. R M DEKA (R1) MR. D J DAS MR. B K KASHYAP (R1)
93	WA/209/2019 WITH WP(C)/5637/2015 (D/O)	MOIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM
94	WA/213/2019	THE STATE OF MIZORAM AND 4 ORS Versus SH LALRUATKIMA AND 14 ORS	MR. K N CHOUDHURY MR. J PATOWARY	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG
95	WA/218/2019 CAVT. NO.0816/2019	SRI JINTU DAS Versus THE STATE OF ASSAM AND 9 ORS.	DR. B U AHMED MR. M K CHOUDHURY MR K UDDIN MR. A K AZAD	GA, ASSAM MR. A CHAMUAH ASSTT.S.G.I. FOR CAVEATOR SC, HEALTH
96	WA/220/2019	OM PRAKASH PANDIT AND 3 ORS. Versus SMTI. SANTI BHUYAN BARMAN AND 3 ORS	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM MR. M DAS MR. B D DEKA SC, REVENUE FOR CAVEATOR
97	WA/226/2019	MD. HARUNAR RASHID Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. D DAS	GA, ASSAM SC, BTC
98	WA/317/2019 WITH WP(C)/AP/226/2016 (D/O), WP(C)/AP/267/2016 (D/O)	SRI TARAK GONGO AND ANR Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS	MR. B C DAS MR D N BHATTACHARYYA MR. U DUTTA	GA, ARUNACHAL
99	WP(C)/3161/2019	SAHARA KHATUN Versus THE STATE OF ASSAM AND 9 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR. K U AHMED	GA, ASSAM SC, FOREST
100	WP(C)/6500/2019	RATNADEEP DUTTA ROY Versus THE UNION OF INDIA AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY MR. C P SHARMA	MR S CHAKRABORTY SC, NF RLY
101	WP(C)/7861/2019	UNION OF INDIA AND 9 ORS. Versus BIRAJ BORTHAKUR	MR. S C KEYAL	MR. C S HAZARIKA MR. K BHATTACHARJEE

102	C.Ex.App./6/2020	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NORTH EASTERN CABLES AND CONDUCTORS PRIVATE LIMITED	MR. S C KEYAL MR. B SARMAH MR. S B RAHMAN MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
	WITH I.A.(Civil)/1978/2020 in C.Ex.App./6/2020	COMMISSIONER OF CENTRAL EXCISE AND SERVICES TAX Versus M/S NORTH EASTERN CABLES AND CONDUCTORS PRIVATE LIMITED	MR. B SARMAH MR B HAZARIKA	
103	C.Ex.App./7/2020	BRAHMAPUTRA CRACKER AND POLYMER LTD. Versus THE COMMISSIONER CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE	MR. D SARAF MR. S S GUPTA	MR. S C KEYAL
104	C.Ex.App./8/2020	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
	WITH I.A.(Civil)/1980/2020 in C.Ex.App./8/2020	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	
105	Mat.App./17/2020 WITH LCR	SMTI LAKSHMI PATHAK Versus MAHANANDA ROY	MR. M I HUSSAIN MS. P AHMED	MS. T SOM MR H DAS MR H DAS
106	WA/77/2020 CAVT. NO.0371/2020	MR. SANKAR NATH AND 8 ORS Versus THE STATE OF ASSAM AND 97 ORS	MR. R HAZARIKA MR. J ROY MR S SARMA MR. D DAS MR. C CHAKRABORTY	MR J I BARBHUIYA GA, ASSAM SC, APSC MR. L MOHAN SC, AGRI. DEPARTMENT FOR CAVEATOR
	WITH I.A.(Civil)/1188/2020 in WA/77/2020	MR. SANKAR NATH AND 8 ORS Versus THE STATE OF ASSAM AND 97 ORS	MR. R HAZARIKA MR. J ROY MR S SARMA MR. D DAS MR. C CHAKRABORTY	MR J I BARBHUIYA GA, ASSAM SC, APSC MR. L MOHAN FOR CAVEATOR SC, AGRI. DEPARTMENT
107	WA/197/2020	PURNENDU SEKHAR DEBNATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DHAR MS. S DASGUPTA	SC, SEC. EDU. MR. A K DUTTA (R7) MR. I H SAIKIA (R7) MR. S K GHOSH MR. B PURKAYASTHA (R7) MR A B DEY (R7) MS F AHMED SC, N C T E SC, ASSAM UNIVERSITY
108	WP(C)/4245/2020	GOVERDHAN PRASAD ATAL Versus ASSAM GRAMIN VIKASH BANK AND 2 ORS.	MR J C GAUR MS. M GAUR	SC, A G V B
109	WA/3/2021	OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM SC, REVENUE
	WITH WA/60/2020	OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM MS. N BORDOLOI SC, REVENUE

111	WITH WA/221/2020	OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM SC, REVENUE
112	WA/164/2021	RAJKUMAR KACHAR AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR R DHAR SC, WPT AND BC SC, FINANCE DEPTT.
113	WA/229/2021 WITH CAVT./990/2019	THE STATE OF ASSAM Versus PHAGULAL PRASAD	MR. R MAZUMDAR MR. R MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY (CAVETOR) MR. A BHATTACHARYA MS. M DEORI MR S KHAN
114	WITH I.A.(Civil)/1509/2021 in WA/229/2021 Mat.App./11/2022	THE STATE OF ASSAM Versus PHAGULAL PRASAD NEELAYAN DASS Versus DEBOSHREE HALDAR	MR. R MAZUMDAR MR. D MAZUMDAR MR. D MAZUMDAR MR. S BANIK MR. M AHMED A N HUSSAIN MS F BEGUM	MRS. L N CHOUDHURY MS. M DEORI MR S KHAN

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 19-10-2022 TO 22-12-2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

DIVISION BENCH-II

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./10/2016 WITH LCR AND P.B.	SABUR MANDAL and 15 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. B K MAHAJAN (R- 8,9,13,14 & 15) MR.B D KONWAR MR B ISLAM (R4-R 5) MR.K R PATGIRI MR.R KALITA MR. N J DAS MR. A MOBARAQUE (R4-R 5) MR. R ALI MR. I U CHOWDHURY MR. P K DAS MD.K ALI MRS.J M KONWAR	PP, ASSAM
2	Crl.A./94/2016 WITH LCR AND P.B.	SRI SIBA PAUL @ SIBU PAUL and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR Z KAMAR MR. E AHMED MR. F A HASSAN MS.J BORAH MR. S BISWAS	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA-R-2 PP, ASSAM MRK K BARMAN(R-2)
	WITH I.A.(Crl.)/313/2021 in Crl.A./94/2016	PRATAP PAUL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS	PP, ASSAM
3	Crl.A./50/2016	SRI NIRMAL PAUL and ANR Versus THE STATE OF ASSAM and ANR	MD.F H LASKAR MR.S DAS MRS I AHMED MR.N AHMED MR.B I KHAN	MR.A D CHOUDHURY R-2 MR.K K DEKA(R-2) MR.R SARMA(R-2) MR K K BARMAN(R-2) PP, ASSAM
4	Crl.A./78/2016	SRI HARE KRISHNA PAUL Versus THE STATE OF ASSAM and ANR	MR.S DAS MRS I AHMED MR.N AHMED MR.S AHMED	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
5	Crl.A./50/2017	SRI BIPUL PAUL Versus THE STATE OF ASSAM and ANR	MRK NAYAK MR P KATAKI MR.I C DEKA MR T KALITA MR. N AHMED (Amicus Curiae) MRS R BEGUM	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
6	Crl.A./297/2016 WITH LCR 6 FILES, P.B. 2 NOS.	SRI PRADIP BHARALI Versus STATE OF ASSAM and ANR	MR.S SHARMA MR.J ALI MS.P TALUKDAR MR.M P SARMA MS.B M CHETRI	PP, ASSAM

7	Crl.A./1/2017 WITH LCR AND P.B.	SRI KHIRESWAR TANTI and ANR Versus THE STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGHAIN MR.G GORLOSA MR.M BORGHAIN	PP, ASSAM
8	Crl.A./2/2017 WITH CRL.A./265/2015 (D/O), LCR 6 FILES, P.B. 4 NOS.	SRI RANTU MAHILI and 2 ORS Versus THE STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGHAIN MR. A AHMED MR.M BORGHAIN MR.S BOIRAGI	MR. M SMITH, AMICUS CURIAE(R-2) PP, ASSAM
9	CRL.A(J)/7/2017 WITH LCR 6 FILES, P.B. 2 NOS.	JITEN GOWALA Versus THE STATE OF ASSAM	MR DIPAK KR. DEY, AMICUS CURIAE	PP, ASSAM
10	WITH CRL.A(J)/8/2017	PARESH TASA Versus THE STATE OF ASSAM	MR.D K DEY AMICUS CURIAE	PP, ASSAM
11	Crl.A./25/2017 WITH LCR 5 FILES, P.B. 2 NOS.	SHRI SATYENDRA NARAYAN DAS and 3 ORS Versus STATE OF ASSAM and ANR	MR.R HAZARIKA MR.J ROY MR.C CHAKRAVARTY MS.S KAKATI	MR. N AHMED, AMICUS CURIAE(R-2) PP, ASSAM
12	CRL.A(J)/27/2017 WITH OFFICE NOTE, LCR 6 FILES, P.B. 2 NOS.	RAJU MURA Versus THE STATE OF ASSAM	Ms. BIJITA SARMA, AMICUS CURIAE	PP, ASSAM
13	CRL.A(J)/32/2017 WITH OFFICE NOTE, LCR 7 FILES, P.B. 2 NOS.	BIJAY SONAR Versus THE STATE OF ASSAM	MR.J SAIKIA AMICUS CURIAE	PP, ASSAM
14	CRL.A(J)/34/2017 WITH LCR 6 FILES, P.B. 2 NOS.	ANANTA DEBNATH Versus THE STATE OF ASSAM	MR.J SAIKIA AMICUS CURIAE	PP, ASSAM
15	CRL.A(J)/42/2017 WITH LCR 4 FILES, P.B. 2 NOS.	RAJU SATNAMI Versus THE STATE OF ASSAM	MS.B SARMA AMICUS CURIAE	PP, ASSAM
16	WITH Crl.A./150/2017	SRI SAJU SATNAMI and 3. ORS Versus THE STATE OF ASSAM and ANR	MR.P J SAIKIA MR.B BURAGOHAIN	PP, ASSAM
	WITH I.A.(Crl.)/286/2017 in Crl.A./150/2017	SRI SAJU SATNAMI and 3. ORS Versus THE STATE OF ASSAM and ANR	MR.P J SAIKIA MR.B BURAGOHAIN	PP, ASSAM
17	WITH Crl.A./158/2017	SRI RAJU SATNAMI Versus THE STATE OF ASSAM and ANR	MR.P J SAIKIA MR.B BURAGOHAIN	PP, ASSAM
18	CRL.A(J)/46/2017 WITH OFFICE NOTE, P.B. 2 NOS.	AJIT KUMAR Versus THE STATE OF ASSAM	MR.R DEV AMICUS CURIAE	PP, ASSAM
19	CRL.A(J)/54/2017 WITH LCR 4 FILES, P.B. 2 NOS.	SMT. BIJULI BALA RAVA Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
20	CRL.A(J)/76/2017 WITH LCR 5 FILES, P.B. 2 NOS.	SMT. HEOTI MAHAN Versus THE STATE OF ASSAM	MR.B PRASAD AMICUS CURIAE	PP, ASSAM
21	WITH Crl.A./330/2017	HEOTI MOHAN Versus THE STATE OF ASSAM and ANR.	MR.P J SAIKIA MR.B BURAGOHAIN	PP, ASSAM
	WITH I.A.(Crl.)/620/2017 in Crl.A./330/2017	HEOTI MOHAN Versus THE STATE OF ASSAM and ANR.	MR.P J SAIKIA MR.B BURAGOHAIN	PP, ASSAM
22	Crl.A./91/2017 WITH LCR AND P.B.	SRI BHASKAR JYOTI NATH Versus THE STATE OF ASSAM and ANR	MR. A CHOUDHURY MR. A CHAUDHURY MR. P K DAS MR.N ANAND MR.U K BARMAN MR.H ALI MR.A K SINGH MR. D BORA MR. D BORA MR. N MAHAJAN MR N K PHUKAN	PP, ASSAM

23	WITH Crl.A./187/2017	SRI KUMUD DAS @ JAN DAS Versus STATE OF ASSAM and ANR	MR.H NATH MR. A CHOUDHURY MR.D TALUKDAR MR.P CHOUDHURY MR.D DAS MR. D BORA	PP, ASSAM
24	Crl.A./95/2017 WITH CRL.A./145/2016 (D/O), OFFICE NOTE, LCR 10 FILES (KEPT IN SECTION), P.B. 14 NOS.	SRI KHAGENDRA CHAKMA @ KHAGEN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MR S BORGHAIN MR S BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	MS. P DAS RETAINER COUNSEL(CBI)
25	WITH Crl.A./166/2016	ABDUR RAHMAN @ JUMMA and ANR Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.R ALI MR.A ALAM	PP, ASSAM
26	WITH Crl.A./245/2016	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN Versus THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
27	WITH Crl.A./266/2016	SRI SAHADEB CHAKMA @ HURRHABA Versus THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MS.M KONCH	MR.P N CHOUDHURY SC, CBI
28	WITH CRL.A(J)/50/2017	RUPDHAN CHAKMA Versus C. B. I.	MS.N BARUAH MR. A R SHOME MR D NANDI MR. M KALITA MR J MAHANTA AMICUS CURIAE	PP, ASSAM
29	Crl.A./98/2017 WITH OFFICE NOTE, LCR 6 FILES, P.B. 3 NOS.	SRI PRADIP BRAHMA @ PWLER Versus THE NATIONAL INVESTIGATION SGENCY	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.B R DAS	SC, NIA
30	Crl.A./142/2017	MD MAINUDDIN LASKAR and ANR Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
31	WITH Crl.A./139/2017 WITH OFFICE NOTE, LCR 6 FILES, P.B. 3 NOS.	MOUR @ MOUB UDDIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
	WITH I.A.(Crl.)/274/2017 in Crl.A./139/2017	MOUR @ MOUB UDDIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
32	Crl.A./170/2017 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	SRI BETALUS EKKA Versus THE STATE OF ASSAM and ANR	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	PP, ASSAM

33	Crl.A./220/2017 WITH LCR 5 FILES, P.B. 2 NOS.	SHRI LABANYA DAS Versus STATE OF ASSAM and 11 ORS	N BAISHYA MR.P SARMAH MR. M SARANIA MR.S SAIKIA MR H MEDHI	MS.M DAS(R- 5 to 12) MR. R R KAUSHIK, ADDL.P.P., ASSAM MR.A MOBARAQUE(R- 2,3&4) MS.P BARUAH (R- 5 to 12) MS M DAS MS.M BARUAH(R- 5 to 12) PP, ASSAM
	WITH I.A.(Crl.)/718/2017 in Crl.A./220/2017	SHRI LABANYA DAS Versus STATE OF ASSAM and 11 ORS	MR.S SAIKIA	MR.M DAS PP, ASSAM
34	Crl.A./232/2017 WITH LCR AND P.B.	AMJAD ALI and 5 ORS Versus THE STATE OF ASSAM and ANR	MR H R A CHOUDHURY MR.Z ALAM MR. K H SAIKIA MR. A AHMED MR.E U AHMED MR.N D SARMA MRS. S ISLAM	PP, ASSAM
35	Crl.A./283/2017 WITH OFFICE NOTE, LCR 3 FILES, P.B. 2 NOS.	SRI AVNEESH KUMAR RAJPUT Versus THE UNION OF INDIA and ANR	MS.B HAZARIKA MS.S K NARGIS MS.P BORAH MS.N DAS	SC, CENTRAL EXCISE CUSTOMS
36	WITH Crl.A./67/2019	SRI BINOD YADAV Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS	SC, NCB
37	Crl.A./317/2017 WITH LCR 6 FILES, P.B. 2 NOS.	MR MUKUL DEKA Versus THE STATE OF ASSAM and ANR	MR.N DUTTA MR.N N B CHOUDHURY MRD P SAHU MR.H AHMED	MS H B BARMAN, LEGAL AID COUNSEL (R2) PP, ASSAM
38	Crl.A./360/2017 WITH LCR AND P.B.	GOSAI @ GUNADHAR MANDAL@ 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. A J SARMA MR. P D NAIR MR G ALAM MS. J KHANOM MR. H ROHMAN MR. D NAG	PP, ASSAM
39	WITH Crl.A./385/2017	SHRI GAUR DAS MANDAL and ANR Versus THE STATE OF ASSAM and ANR	MR. N S LASKAR MR. R A CHOUDHURY	PP, ASSAM
40	Crl.A./394/2017 WITH LCR 6 FILES, P.B. 2 NOS.	HIFJUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM and ANR	MR.M HUSSAIN MR. L R MAZUMDER MR.N H BARBHUIYA MD. I HUSSAIN	MR.H SARMA ADDL PP,ASSAM
41	Crl.A./403/2017 WITH LCR 5 FILES, P.B. 3 NOS.	ALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM and ANR.	MR. B CHOWDHURY MR. A Z AHMED	MR. L R MAZUMDER(R-2) MR I HUSSAIN PP, ASSAM
	WITH I.A.(Crl.)/100/2019 in Crl.A./403/2017	ALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM and ANR.	MR. A Y CHOUDHURY MR. N H LASKAR	PP, ASSAM
42	WITH Crl.A./409/2017	AZAM HUSSAIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.M H RAJBARBHUIYAN MR.W RAHMAN MR B CHOUDHURY MR. A Z AHMED MS.S RASUL MS.R CHETRI	PP, ASSAM
43	Crl.A./418/2017	THE NATIONAL INVESTIGATION AGENCY Versus PURAKHU ANGAMI	MR J A HASSAN SC, NIA	MS. T KHRO MR. T ISLAM MS A MESEN
44	CRL.A(J)/2/2018 WITH LCR 5 FILES, P.B. 2 NOS.	ARUP DAS @ KALAMANI Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
45	CRL.A(J)/7/2018 WITH LCR 5 FILES, P.B. 2 NOS.	PRAFULLA CHANDRA KALITA Versus THE STATE OF ASSAM	MR. RUPJIT DEY, AMICUS CURIAE	PP, ASSAM
46	CRL.A(J)/19/2018 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	ATIBUR RAHMAN @ SALIM Versus THE STATE OF ASSAM	MR. M. H. LASKAR, AMICUS CURIAE	PP, ASSAM

47	CRL.A(J)/25/2018 WITH LCR 6 FILES, P.B. 2 NOS.	INDRESWAR BORA Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
48	CRL.A(J)/33/2018	PARBINA BEGUM Versus THE STATE OF ASSAM	MR. INTEKHAB ALAM HAZARIKA, AMICUS CURIAE	PP, ASSAM
49	CrI.A./41/2018 WITH LCR 4 FILES, P.B. 2 NOS.	SRI SANJIB MANDAL Versus THE STATE OF ASSAM AND ANR	MR. S KALITA MR. A GANGULY MR G SAHU MR. A BORA MR. S DAS	MS. B BHUYAN, ADDL. P.P. PP, ASSAM
50	CrI.A./48/2018	GANESH TANTI Versus STATE OF ASSAM	MR. T J MAHANTA MR. A BHATTACHARYA MR. D BHUYAN	PP, ASSAM
51	CrI.A./51/2018 WITH LCR 5 FILES, P.B. 2 NOS.	RAJU KUMAR DEKA@ RAJU KUMAR BORA Versus STATEOF ASSAM	MS A GOSWAMI MR. S C KEYAL MS P BARUAH MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
52	CRL.A(J)/58/2018 WITH LCR 5 FILES, P.B. 2 NOS.	BIJIT SAIKIA @ KEN Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA, AMICUS CURIAE	PP, ASSAM
53	CRL.A(J)/66/2018 WITH LCR 3 FILES, P.B. 2 NOS.	ABHIJIT PAUL Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
54	CRL.A(J)/74/2018 WITH LCR 5 FILES, P.B. 2 NOS.	SUKUMAR ROY Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
55	CrI.A./82/2018 WITH OFFICE NOTE, LCR 6 FILES, P.B. 2 NOS.	MUSTAK ALI @ GOLAP MOSTAFA @ GOLAM MOSTAFA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. R ALI MR. A CHOUDHURY MR. N MAHAJAN MR. P K DAS	MR S M ABDULLAH P(R-2) MR. R ISLAM(R-2) MR. S RAHMAN(R-2) PP, ASSAM
56	WITH CrI.A./85/2018	AMIR BHUYAN @ AMIR ALI BHUYAN AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. N ZAMAN MR. A M BORA (A 2-7) MR. N ALAM MR. A GANGULY MR N J DAS MR. R ALI MR A HAQUE (A 2-7) MR A CHOUDHURY MR T CHHETRI MR. N MAHAJAN MR. V A CHOWDHURY (A 2-7) MR P K DAS	MR S M ABDULLAH P(R-2) MR R ISLAM(R-2) MR S RAHMAN(R-2) PP, ASSAM
	WITH I.A.(CrI.)/1038/2019 in CrI.A./85/2018	TAJUDDIN BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. P K DAS MR. R ALI MR A CHOUDHURY MR. N MAHAJAN	MR S M ABDULLAH P (R-2) MR. S RAHMAN (R-2) MD R ISLAM(R-2) PP, ASSAM
57	CRL.A(J)/96/2018 WITH LCR 6 FILES, P.B. 2 NOS.	SMT. BANDANA BORA Versus THE STATE OF ASSAM	MR S ISLAM, AMICUS CURIAE	PP, ASSAM
58	I.A.(CrI.)/116/2018 WITH OFFICE NOTE in CrI.A./405/2017 WITH CrI.A./405/2017	NAWAS SARIF Versus UNION OF INDIA	MS. S K NARGIS MS. N DAS MS B HAZARIKA	MR. B SARMA SC, NCB
		NAWAS SARIF Versus UNION OF INDIA	MS.B HAZARIKA MS.S K NARGIS MS.N DAS	SC, NCB
59	CrI.A./119/2018 WITH LCR AND P.B.	REHENA BEWA Versus THE STATE OF ASSAM and 5 ORS	MR.A RAHMAN	MR H R A CHOUDHURY (R2-5) MR. I A HAZARIKA (R2-5) MR. A AHMED (R2-5) PP, ASSAM PP, ASSAM
60	CrI.A./123/2018 WITH LCR 1 FILE, P.B. 2 NOS.	ABZAL HUSSAIN @ AFZOL HUSSAIN @ LALUMIA Versus THE STATE OF MIZORAM	MR H R CHOUDHURY	PP, MIZORAM

61	Crl.A./146/2018 WITH LCR AND P.B.	BISWAJIT HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. P K DAS MR. A CHOUDHURY MR. R ALI MR. N MAHAJAN	MR. M K BORO MS J DAS PP, ASSAM
	WITH I.A.(Crl.)/373/2019 in Crl.A./146/2018	BISWAJIT HAZARIKA Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. P K DAS MR N J DAS MR. A CHOUDHURY MR. N MAHAJAN	PP, ASSAM
62	Crl.A./208/2018	SRI JYOTI PRASAD BORA Versus THE STATE OF ASSAM AND ANR	MR. N ANAND MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
	WITH I.A.(Crl.)/520/2018 in Crl.A./208/2018	SRI JYOTI PRASAD BORA Versus THE STATE OF ASSAM AND ANR	MR. N ANAND MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
63	Crl.A./154/2018	SHYAMLAL CHOUHAN AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MS P DASGUPTA	PP, ASSAM
64	Crl.A./174/2018 WITH OFFICE NOTE, LCR 6 FILES, P.B. 2 NOS.	MAHMUDA KHATUN Versus THE STATE OF ASSAM AND 2 ORS.	MR A K BHUYAN MR M RAHMAN MR A SHARMA	MR. M H RAJBARBHUIYAN (R2 & 3) MS. S RASUL (R2 & 3) PP, ASSAM MR. A BORAH (R2 & 3) PP, ASSAM
65	Crl.A./184/2018	NUMAL GOGOI Versus THE STATE OF ASSAM AND ANR	MR. T BOROOAH MR. M BISWAS MS. B PHOM MR. D TIWARI	PP, ASSAM
	WITH			
66	Crl.A./252/2018	SRI DIPAK GOGOI Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A AHMED MR. A PHUKAN MR. J HATIMURIA	PP, ASSAM
67	Crl.A./225/2018 WITH LCR 6 FILES, P.B. 2 NOS.	MD IMAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BORA MR H BARUAH MR J BORAH MS. C CHOUDHURY MS P DASGUPTA	MR. T J MAHANTA (R2, R3) MR. P P DUTTA (R2, R3) MR T GOGOI (R2, R3) PP, ASSAM
68	Crl.A./229/2018 WITH LCR AND P.B.	SRI PUNYA MAZUMDAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR I U CHOUDHURY MR. A AHMED MR. B MANDAL	MR. M MAHANTA MR. P K MUNIR PP, ASSAM
69	Crl.A./278/2018 WITH LCR AND P.B.	ABDUL KHALEK Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM MR. H SARMA,ADDL PP,ASSAM
	WITH			
70	Crl.A./274/2018	HARAN ALI AND 16 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY (P-1 TO 17) MR. K SARMA MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. S ISLAM (R- 1,2,3,5,6,7,9,10,11,12,14,15,16,17) MR. D DAS MR. A AHMED (P-1 TO 17) MR. N MAHAJAN MR. I U CHOWDHURY (P-4,8,13) MR. M BARUAH MR. N I CHOWDHURY	PP, ASSAM MR. H.SARMA,ADDL PP,ASSAM

71	Crl.A./280/2018 WITH LCR 2 FILES, P.B. 2 NOS.	MD REJABUL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MR. A P CHOUDHURY	MR H R A CHOUDHURY (R2-R7) MR F U BARBHUIYA (R2- R7) MR. A AHMED (R2-R7) MR. I U CHOWDHURY (R2- R7) PP, ASSAM
72	Crl.A./295/2018 WITH LCR 4 FILES, P.B. 3 NOS.	SRI RAMDHAN NAMASUDRA @ MANORANJAN Versus THE STATE OF ASSAM AND ANR	MRS. A DEVI	MR. S P CHITTAWAT (R2) MR. MD I HAQUE (R2) PP, ASSAM
73	I.A.(Crl.)/584/2018 WITH LCR 6 FILES, P.B. 2 NOS. in Crl.A./240/2018 WITH Crl.A./240/2018	SRI BHADRESWAR PADI Versus THE STATE OF ASSAM and ANR	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	PP, ASSAM
		SRI BHADRESWAR PADI Versus THE STATE OF ASSAM and ANR	MR B BURAGOHAIN MR.B BORGOHAIN MS. S GOGOI MR J P KACHARI	PP, ASSAM
74	Crl.A./1/2019	SRI PADMESWAR HANDIQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR S M ABDULLAH P MR D SAIKIA MR. A BHATTACHARYYA	MS. B BHUYAN MR. M PHUKAN, ADDL. PP PP, ASSAM
75	CRL.A(J)/1/2019	AYUB HUSSAIN @ AYUB ALI Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
76	CRL.A(J)/2/2019 WITH LCR 4 FILES, P.B. 2 NOS.	NAZRUL ISLAM Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
	WITH			
77	CRL.A(J)/3/2019	AZIZUL ISLAM @ AYZUL Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
78	CRL.A(J)/4/2019 WITH LCR 5 FILES, P.B. 2 NOS.	JOYNAL BEPARI Versus THE STATE OF ASSAM	MR. N DEKA, AMICUS CURIAE	PP, ASSAM
79	Crl.A./8/2019	JAHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. A C SARMA MR. A KALAM MR G BHARADWAJ	MR. M BISWAS (R2) MS. S MEDHI (R2) PP, ASSAM
80	CRL.A(J)/9/2019 WITH LCR 5 FILES, P.B. 2 NOS.	KISHAN KOIRI Versus THE STATE OF ASSAM AND ANR.	MS. M BARMAN, AMICUS CURIAE	MR. JASADHIR DAS, LEGAL AID COUNSEL(R-2) PP, ASSAM
81	CRL.A(J)/10/2019 WITH LCR 5 FILES, P.B. 2 NOS.	BITU PRAJA Versus THE STATE OF ASSAM	MR. J DAS, AMICUS CURIAE	PP, ASSAM
82	CRL.A(J)/12/2019 WITH LCR 5 FILES, P.B. 2 NOS.	BIKRAM BANIA Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
83	CRL.A(J)/13/2019 WITH OFFICE NOTE, LCR 3 FILES, P.B. 2 NOS.	CHANDAN DEY @ KIRAN Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
84	CRL.A(J)/16/2019 WITH LCR 4 FILES, P.B. 2 NOS.	DEBOJIT PANIKA Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
85	CRL.A(J)/23/2019 WITH OFFICE NOTE, LCR 5 FILES, P.B. 2 NOS.	LAKSHI KANTA LASKAR Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
86	CRL.A(J)/29/2019	ARJUN CHETRY @ RON BAHADUR CHETRY Versus THE STATE OF ASSAM AND ANR.	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
87	CRL.A(J)/35/2019 WITH LCR 4 FILES, P.B. 2 NOS.	BADAN SOREN Versus THE STATE OF ASSAM	MR. AZAD AHMED, AMICUS CURIAE	PP, ASSAM
88	Crl.A./36/2019 WITH LCR 6 FILES, P.B. 2 NOS.	MUSTT ROHIMA KHATUN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN	PP, ASSAM
89	CRL.A(J)/38/2019 WITH LCR 5 FILES, P.B. 2 NOS.	BARKA MURMU Versus THE STATE OF ASSAM	MR ATAL TEWARI, AMICUS CURIAE	PP, ASSAM

90	CRL.A(J)/43/2019 WITH LCR 5 FILES, P.B. 2 NOS.	RADHANATH TANTI Versus THE STATE OF ASSAM	MR. MRINMOY DUTTA, AMICUS CURIAE	PP, ASSAM
91	CRL.A(J)/44/2019 WITH LCR 6 FILES, P.B. 3 NOS.	AMIT SABAR Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
92	CrI.A./46/2019	RUKSANA BEGUM AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
93	CRL.A(J)/50/2019 WITH LCR 5 FILES, P.B. 2 NOS.	ANIL KUJUR Versus THE STATE OF ASSAM	MS. DEBASHREE SAIKIA, AMICUS CURIAE	PP, ASSAM
	WITH			
94	CRL.A(J)/51/2019	WARISH KUJUR Versus THE STATE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM
95	CRL.A(J)/55/2019 WITH LCR AND P.B.	BIJOY GOWALA Versus THE STATE OF ASSAM	MR. P MAHANTA, AMICUS CURIAE	PP, ASSAM
96	CRL.A(J)/59/2019 WITH LCR 5 FILES, P.B. 2 NOS.	LENA BASUMATARY @ LENA GAYARI Versus THE STATE OF ASSAM AND ANR.	MR R DHAR MR B C MUCHAHARY	PP, ASSAM
97	CRL.A(J)/62/2019 WITH LCR 5 FILES, P.B. 2 NOS.	SANJIB MURAH @ LODHA Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
98	CRL.A(J)/64/2019 WITH OFFICE NOTE, LCR 5 FILES, P.B. 2 NOS.	RAM RATAN NAYAK Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
99	CRL.A(J)/68/2019 WITH LCR 5 FILES, P.B. 2 NOS.	SMT. LUDHIYA SURIN Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
100	CRL.A(J)/69/2019 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	AZIZUL HOQUE @ BATCHU Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
101	CRL.A(J)/71/2019 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	GANESH TANTI Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
102	CRL.A(J)/75/2019	MATIRAM MUNDA @ MATKAM MUNDA Versus THE STATE OF ASSAM AND ANR.	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
103	CRL.A(J)/86/2019	ASHIM BARUAH Versus THE STATE OF ASSAM AND ANR.	MR N J DAS, AMICUS CURIAE	MR. K SINGHA MS. P BHUYAN PP, ASSAM
104	CRL.A(J)/91/2019 WITH LCR 5 FILES, P.B. 2 NOS.	NIPAM PHUKAN @ PETAI Versus THE STATE OF ASSAM	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
	WITH			
105	CRL.A(J)/74/2019	PRABIN PHUKAN @ BIRA Versus THE STATE OF ASSAM	MR. R SARMA, AMICUS CURIAE	PP, ASSAM
106	CrI.A./94/2019 WITH LCR 4 FILES, P.B. 2 NOS.	MD ALI HUSSAIN AND ANR Versus STATE OF ASSAM AND ANR	MR F KHAN MS. M SAIKIA	MR E AHMED MRS. M TALUKDAR MR. N I KHAN PP, ASSAM
107	CRL.A(J)/94/2019 WITH LCR 7 FILES, P.B. 2 NOS.	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. N BARUA AMICUS CURIAE	PP, ASSAM
	WITH			
108	CrI.A./414/2019	MD. ABDUL HEKIM AND ANR Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA MR B M DEKA MR. K M MAHANTA MR A K SINGHA	PP, ASSAM
	WITH			
109	CRL.A(J)/21/2022	MIYA HUSSAIN Versus THE STATE OF ASSAM	MR. R J DAS	PP, ASSAM
	WITH			
110	CRL.A(J)/22/2022	SAHED ALI AND ANR Versus THE STATE OF ASSAM	MS S S ZIA	

111	CRL.A(J)/100/2019 WITH LCR 4 FILES, P.B. 2 NOS.	MONGLU CHOUTAL Versus THE STATE OF ASSAM	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
	WITH			
112	CRL.A(J)/101/2019	TAKLU GHATOWAR Versus THE STATE OF ASSAM	MR. N K BARUAH, AMICUS CURIAE	PP, ASSAM
113	CRL.A(J)/103/2019 WITH LCR AND P.B.	RAJU DAS Versus THE STATE OF ASSAM	MS. BARNALI CHOUDHURY, AMICUS CURIAE MR. A H ALAMGIR	MR. N B P SINGHA PP, ASSAM
	WITH I.A.(CrI.)/314/2021 in CRL.A(J)/103/2019	RAJU DAS Versus THE STATE OF ASSAM AND ANR	MR. A H ALAMGIR	PP, ASSAM
	WITH			
114	CrI.A./285/2019	SRI KALAI DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J LASKAR MR. A H ALAMGIR	MR. N H MAZARBHUIYAN R ALI PP, ASSAM
115	CRL.A(J)/106/2019 WITH LCR 5 FILES, P.B. 2 NOS.	RADHA MOHAN HAJONG Versus THE STATE OF ASSAM	MS B SARMA, AMICUS CURIAE	PP, ASSAM
116	CRL.A(J)/109/2019 WITH LCR 7 FILES, P.B. 2 NOS.	LAL MOHAN DAS Versus THE STATE OF ASSAM	MR ANJAN KALITA, AMICUS CURIAE	PP, ASSAM
117	CRL.A(J)/110/2019 WITH LCR FILES AND P.B.	AJAY SABAR Versus THE STATE OF ASSAM	MR. N HASSAN, AMICUS CURIAE	PP, ASSAM
118	CrI.A./113/2019 WITH LCR 4 FILES, P.B. 2 NOS.	MUSTT MONOWARA BEGUM Versus MD MOINUL HAQUE AND 8 ORS	MR. T U LASKAR MR. N DHAR MR S DASGUPTA MR S DASGUPTA	MR C M DEKA MR. N DEKA MR. K BHATTACHARYYA MR. M GOGOI MR. A S TAPADER MR. A S TAPADER MR M AHMED MR S BAISHYA
	WITH I.A.(CrI.)/320/2019 in CrI.A./113/2019	MUSTT. MONOWARA BEGUM Versus MD. MOINUL HAQUE AND 8 ORS	MR. T U LASKAR MR. N DHAR MR S DASGUPTA MS. U BARUAH	
119	CRL.A(J)/114/2019 WITH LCR 7 FILES, P.B. 2 NOS.	BIKASH DAS Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
120	CrI.A./114/2019 WITH LCR 6 FILES, P.B. 2 NOS.	SRI SURESH MANDAL AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/223/2019 in CrI.A./114/2019	SRI SURESH MANDAL AND 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
121	CRL.A(J)/116/2019 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	GANESH MANKI MUNDA Versus THE STATE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM
122	CrI.A./116/2019 WITH LCR 5 FILES, P.B. 2 NOS.	SRI HOREN GOHAIN Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
123	CRL.A(J)/118/2019 WITH LCR 5 FILES, P.B. 2 NOS.	RAJENDRA CHETRY Versus THE STATE OF ASSAM AND ANR.	MR HARISH GUPTA, AMICUS CURIAE	PP, ASSAM
124	I.A.(CrI.)/125/2019 WITH LCR 7 FILES in CrI.A./70/2018	SHRI BHARAT BORA Versus STATE OF ASSAM AND ANR	MR Z ALAM MR E U AHMED MS. S NAZNEEN MR. N D SARMA	PP, ASSAM

	WITH Crl.A./70/2018	SHRI BHARAT BORA Versus STATE OF ASSAM	MS. N NAZNEEN MD R ALI MR. A CHAUDHURY MR Z ALAM MR. P K DAS MR N J DAS MR B PUSHILAL MR. N D SARMA MR E U AHMED MS. S SULTANA MR. N MAHAJAN	PP, ASSAM
125	Crl.A./127/2019 WITH LCR 4 FILES, P.B. 2 NOS.	ISMAIL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR M H AHMED MD. A. HUSSAIN	PP, ASSAM
126	Crl.A./135/2019 WITH LCR AND P.B.	SRI BIDHU BHUSAN DAS Versus MALAY DAS AND 5 ORS	MR. B P SINHA	MR. B M CHOUDHURY MS. S. JAHAN, ADDL PP,ASSAM(R-6)
127	Crl.A./138/2019 WITH LCR AND P.B.	MD MUJAHIDUL ISLAM Versus MD KHAJA ALOM AND ANR.	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY	MR. T J MAHANTA MR. T GOGOI
128	Crl.A./164/2019 WITH OFFICE NOTE, LCR AND P.B.	MD. KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA	MR. B CHETRI (r-2) MR. P SHARMAH(R-2) MRS H M PHUKAN(R-2) MR. M BHATTARAI (r-2) MR P BHATTACHARJYA (r-2) PP, ASSAM MS. C DEVI(R-2)
	WITH			
129	CRL.A(J)/33/2019	MD. SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. KAUSHIK GOSWAMI, AMICUS CURIAE	PP, ASSAM
130	Crl.A./188/2019 WITH LCR 5 FILES, P.B. 2 NOS.	AMZAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR. A KHAN MR. D BORA MS C. KALITA MS. R AHMED	MD. A. RASHID MR. M HUSSAIN PP, ASSAM
131	Crl.A./189/2019 WITH LCR AND P.B.	MOHAN DAS Versus THE STATE OF ASSAM AND 2 ORS	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR R ISLAM	MR P TALUKDAR (R4 & R6) MR G KAKOTI (R4 & R6) MR. D KHAKHALARY (R4 & R6) PP, ASSAM
132	Crl.A./191/2019 WITH LCR AND P.B.	SOMNA BORO @ CHAMNA NARZARY Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR P K DAS	PP, ASSAM
133	Crl.A./199/2019 WITH LCR AND P.B.	SRI PAPU SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MS P DASGUPTA	MS B SHARMA, AMICUS CURIAE PP, ASSAM
134	Crl.A./201/2019 WITH LCR 4 FILES, P.B. 2 NOS.	ABDUL RAFIK @ ABDUL RAFIQUE AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR M AHMED MR. A HUSSAIN MR. N MAHAJAN	PP, ASSAM
135	Crl.A./229/2019 WITH LCR 5 FILES, P.B. 2 NOS.	SRI KALYAN CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. N K KALITA MR. D K BAIDYA MS. C CHOUDHURY MR D GOGOI MR. V A CHOWDHURY MS P DASGUPTA	MR. S P SHARMA(R-2) MR A SARMA(R-2) MS U SHARMA(R-2) PP, ASSAM
136	Crl.A./271/2019 WITH LCR 4 FILES, P.B. 2 NOS.	JIAUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
137	Crl.A./277/2019 WITH LCR AND P.B.	SRI ROBINSON HASDA Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA MS M BAISHYA	MS. B SARMA, AMICUS CURIAE(R-2) PP, ASSAM
138	Crl.A./281/2019 WITH OFFICE NOTE, LCR 5 FILES, P.B. 2 NOS.	MUSSTT ANJU BIBI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	MR. J KALITA MR. D PEGU PP, ASSAM

139	Crl.A./287/2019 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS. WITH	SMT. MONI MAZUMDAR @ CHAMPA Versus STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
140	CRL.A(J)/15/2020	MOHAN BISWAS Versus THE STATE OF ASSAM	MR A TIWARI (AMICUS CURIAE)	PP, ASSAM
141	Crl.A./296/2019 WITH LCR AND P.B. WITH I.A.(Crl.)/631/2019 in Crl.A./296/2019	SRI LAKSHMAN CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR K L GUPTA MR. R BORA MR. T DEORI	PP, ASSAM
	WITH I.A.(Crl.)/631/2019 in Crl.A./296/2019	SRI LAKSHMAN CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR. R BORA MR. T DEORI	PP, ASSAM
142	CRL.A(J)/48/2019	RAM NARESH CHOUHAN Versus THE STATE OF ASSAM	MR. NEELANJAN DEKA, AMICUS CURIAE	PP, ASSAM
143	Crl.A./298/2019 WITH LCR 4 FILES, P.B. 2 NOS. WITH I.A.(Crl.)/642/2019 in Crl.A./298/2019	MD. SABIR AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/642/2019 in Crl.A./298/2019	MD. SABIR AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
144	Crl.A./299/2019 WITH LCR 5 FILES, P.B. 2 NOS.	INNAS ALI Versus THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM	MR. I A HAZARIKA MR. H ALI PP, ASSAM
145	Crl.A./302/2019 WITH LCR AND P.B. WITH I.A.(Crl.)/665/2019 in Crl.A./302/2019	HUSSAIN ALI AND 9 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/665/2019 in Crl.A./302/2019	HUSSAIN ALI AND 9 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
146	Crl.A./311/2019 WITH OFFICE NOTE, LCR 6 FILES, P.B. 6 NOS. WITH	SMT. DIPANJALI BORGHAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K DAS MR D KHAN	PP, ASSAM
147	Crl.A./305/2019 WITH	MUHI HANDIQUE Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA	PP, ASSAM
148	Crl.A./365/2019	SRI HEMEN GOGOI Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
149	Crl.A./315/2019 WITH LCR 3 FILES, P.B. 2 NOS.	SRI PRABHAT DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. N S LASKAR MR. H ROHMAN MR. D NAG	MR. A K PURKAYASTHA MS. P BHATTACHARYYA MR. A BORUA PP, ASSAM MR P BURAGOHAIN
150	Crl.A./334/2019 WITH LCR 4 FILES, P.B. 2 NOS.	BIJOY KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	MR. A H ALAMGIR MR. A H ALAMGIR PP, ASSAM
151	Crl.A./352/2019	SRI JOGESH RABHA AND 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	PP, ASSAM MS. B SHARMA, AMICUS CURIAE(R-2)
152	Crl.A./360/2019 WITH LCR AND P.B.	SHRI RAM MILAN AND ANR Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB

	WITH I.A.(CrI.)/282/2021 in CrI.A./360/2019	ABDUL KALAM Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	MR. S C KEYAL SC, NCB
153	WITH CrI.A./288/2019	MD. MUJIBUR RAHMAN Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
154	WITH CrI.A./393/2019	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB
155	WITH I.A.(CrI.)/256/2021 in CrI.A./393/2019 CrI.A./363/2019 WITH LCR AND P.B.	SOHRAB KHAN Versus THE UNION OF INDIA AND ANR. SONABASI BISWAS Versus THE STATE OF ASSAM	MS. A MESEN MR. S ALIM	SC, NCB PP, ASSAM
156	WITH CrI.A./410/2019	SRI SIBASHI BISWAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. N M DEKA	PP, ASSAM MR. C GOSWAMI (R2,R3,R4) MR. N CHAKRAVORTY (R2,R3,R4)
157	CrI.A./388/2019 WITH LCR 4 FILES, P.B. 2 NOS.	SRI PRANJAL BHOWMIK @ PRANJAL DAS BHOWMIK Versus THE STATE OF ASSAM AND ANR	MR. S BORA MR. D P MANDAL	MR Z ALAM MR D C NATH MR E U AHMED MS. S NAZNEEN PP, ASSAM
158	CrI.A./389/2019 WITH LCR 6 FILES, P.B. 2 NOS.	SRI CHICHONG RANGHANG @ TICHONG AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
159	CrI.A./391/2019 WITH LCR 5 FILES, P.B. 2 NOS.	BIPUL DEY AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. JYOTIRMOY ROY (P4) MR. D M THAKURIA (P2, P3) MR. S SARMA (P4) MR. B HALDAR (P 2,3) MR. A AHMED (P 2,3) MR. K D SARMA MS. C CHOUDHURY MR. C CHAKRAVARTY (P4) MS P DASGUPTA MR D DAS (P4) MR H M R HOQUE (P4) MS. I THAKURIA (P2, P3)	MR. A K BHUYAN DR. N DEKA MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR PP, ASSAM
160	CrI.A./400/2019 WITH LCR 6 FILES, P.B. 2 NOS.	SRI MONESWAR DAS Versus MRS. NILIMA DAS AND ANR	MS N BARMAN MR. S K BHATTACHARYYA MR. B SINHA	MR. P MAHANTA MS. P SAHARIA MR P K KALITA PP, ASSAM
161	CrI.A./405/2019 WITH LCR 6 FILES, P.B. 2 NOS.	BAPON KAR Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MR. B KONWAR MR D DEKA PP, ASSAM
162	CrI.A./413/2019 WITH OFFICE NOTE, LCR 5 FILES, P.B. 2 NOS.	SHRI RUPANTAR MORAN AND ANR Versus STATE OF ASSAM AND ANR	MR. S BORTHAKUR MR. R HAZARIKA MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
	WITH I.A.(CrI.)/908/2019 in CrI.A./413/2019	SHRI RUPANTAR MORAN Versus STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM

163	Crl.A./415/2019 WITH LCR 6 FILES, P.B. 2 NOS.	ZAKIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
164	Crl.A./417/2019 WITH LCR 4 FILES, P.B. 2 NOS.	KHOIMUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MS P BARUAH MR. D C C PHUKAN T KAKATI PP, ASSAM
165	Crl.A./419/2019 WITH LCR AND P.B.	MD. NASIR ALI @ NASIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS. S DAS MR B HAQUE MR. A AHMED MR. N BARMAN MR. I U CHOWDHURY MS P RABHA	MR. R CHETRI(R-2) PP, ASSAM
166	Crl.A./421/2019 WITH LCR 4 FILES, P.B. 2 NOS.	SRI NAREN CHANDRA HALOI Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MR. N BORUAH MS B GOSWAMI	PP, ASSAM
167	Crl.A./442/2019 WITH LCR AND P.B.	BRAHMACHARIMAYUM ANGOUBI SHARMA Versus NATIONAL INVESTIGATION AGENCY	MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
168	Crl.A./454/2019 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	SRI MADAN PANIKA Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MS P DASGUPTA	PP, ASSAM
169	CRL.A(J)/59/2020	ANIL GOUR Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM
170	Crl.A./456/2019 WITH LCR AND P.B.	SRI SWAPAN DEB Versus THE STATE OF ASSAM AND ANR	MS. M BARMAN MR. M ISLAM	PP, ASSAM
171	Crl.A./464/2019 WITH LCR 5 FILES, P.B. 2 NOS.	SRI DIPAK DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
172	Crl.A./1/2020 WITH LCR 5 FILES, P.B. 2 NOS.	MD. ABUL KALAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. L GOGOI MR. N MAHAJAN	MRS. P B BORDOLOI MR. P K DAS MS. W SULTANA PP, ASSAM
173	CRL.A(J)/12/2020 WITH OFFICE NOTE, LCR 5 FILES, P.B. 2 NOS.	SUNIL MANKI MURA Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
174	CRL.A(J)/21/2020 WITH LCR AND P.B.	KUTU TELIPATHAR Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
175	CRL.A(J)/28/2020 WITH LCR 6 FILES, P.B. 2 NOS.	BALIA MURA Versus THE STATE OF ASSAM	MR A AHMED, AMICUS CURIAE	PP, ASSAM
176	CRL.A(J)/30/2020 WITH LCR 5 FILES, P.B. 2 NOS.	DEEP NUNIA @ CHOTO LAIKA Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
177	CRL.A(J)/40/2020 WITH LCR AND P.B.	FULEKAR MINJ Versus THE STATE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM
178	CRL.A(J)/57/2020 WITH LCR 6 FILES, P.B. 2 NOS.	MRIDUL GOGOI Versus THE STATE OF ASSAM	MR. R SARMA, AMICUS CURIAE	MS. K PHUKAN(R-2), LEGAL AID COUNSEL PP, ASSAM
179	CRL.A(J)/65/2020 WITH LCR 5 FILES, P.B. 2 NOS.	JITEN GOGOI Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
180	Crl.A./68/2020 WITH LCR 6 FILES, P.B. 2 NOS.	SHRI HARUN LAKRA AND ANR Versus THE STATE OF ASSAM AND ANR	MR T KALITA MR. B DEKA MR J JOHN MR. A KAKATI	PP, ASSAM
181	Crl.A./72/2020 WITH LCR 5 FILES, P.B. 2 NOS.	SANKAR BAKTI Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY MR. A GAFFAR MD E AHMED MS R RABHA	PP, ASSAM
182	Crl.A./73/2020 WITH LCR 5 FILES, P.B. 2 NOS.	SRI RAJEN SINGH Versus THE STATE OF ASSAM AND ANR	MR. R DE MS. K JAIN	PP, ASSAM

183	CRL.A(J)/82/2020 WITH LCR 4 FILES, P.B. 2 NOS.	INDRA BAHADUR LIMBU Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
184	CrI.A./85/2020 WITH LCR 9 FILES, P.B. 2 NOS.	MD SAFIQL ISLAM Versus THE STATE OF ASSAM and ANR	MR.R DE MR S CHOUDHURY MR. R J SARMA	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY PP, ASSAM
185	CrI.A./92/2020 WITH OFFICE NOTE, LCR 5 FILES, P.B. 2 NOS.	SMTI PUSPA RANI DEY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S BISWAS MR. C PRADHAN	PP, ASSAM
186	CRL.A(J)/97/2020 WITH LCR 4 FILES, P.B. 2 NOS.	BASHI RAM BORO Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
187	CRL.A(J)/100/2020 WITH LCR 4 FILES, P.B. 2 NOS.	NITAI BHUMIZ Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
188	CRL.A(J)/104/2020 WITH LCR 5 FILES, P.B. 2 NOS.	BABUL ALI @ BABU Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	MR D DEKA (R-2) MR. R A CHOUDHURY (R-2) MR N J KUMAR (R-2) PP, ASSAM
189	CrI.A./109/2020 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	ABDUL MATIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	PP, ASSAM
190	CrI.A./149/2020 WITH LCR AND P.B.	SRI SIRISH DAS Versus THE STATE OF ASSAM AND ANR	MR H AHMED MR. N BARMAN MS P RABHA	MR. R CHETRI PP, ASSAM
191	CrI.A./152/2020 WITH LCR 7 FILES, P.B. 4 NOS.	RAJEN DOLEY Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MR A KALITA MR. M CHETIA	PP, ASSAM
192	WITH Death Sentence Ref./1/2020	THE STATE OF ASSAM Versus RAJEN DOLEY	PP, ASSAM	
193	WITH CrI.A./153/2020	SRI ANIL DOLEY AND 9 ORS Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MR A KALITA MR. M CHETIA	PP, ASSAM
194	CrI.A./176/2020 WITH LCR AND P.B.	JAHANGIR ALOM AND ANR Versus THE STATE OF ASSAM AND ANR	MR D TALUKDAR MR. K H KHANDAKAR MR. K M HASSAN	PP, ASSAM
195	CrI.A./206/2020 WITH LCR 6 FILES, P.B. 2 NOS.	SRI SANJIB MAHALI @ SANJIB MAHILI Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS S SENGUPTA	PP, ASSAM
DEATH SENTENCE REFERENCE				
196	Death Sentence Ref./1/2018 WITH LCR 3 FILES, P.B. 2 NOS.	THE STATE OF ASSAM Versus MOINUL HAQUE @ MONU	PP, ASSAM	MR. Z KAMAR (Amicus Curiae)
197	WITH CRL.A(J)/71/2018	SALIM UDDIN @ SALIM Versus THE STATE OF ASSAM	MS. SUSMITA KANUNGOE, AMICUS CURIAE	MR. A K BHUYAN (INF.) MS. N CHOUDHURY (INF.) MR. M BORAH (INF.) MR. A KHOUND (INF.) MS S SARMA HAZARIKA (INF.) MR T TASHI (INF.) MS. Y S PHOM (INF.) PP, ASSAM
198	WITH CRL.A(J)/72/2018	MOINUL HAQUE @ MONU Versus THE STATE OF ASSAM	MR. P K MUNIR, AMICUS CURIAE	PP, ASSAM
199	WITH CrI.A./322/2019	BIMAL BORA Versus STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR	PP, ASSAM

200	Death Sentence Ref./2/2018 WITH OFFICE NOTE, LCR 4 FILES, P.B. 2 NOS.	THE STATE OF ASSAM Versus ZAKIR HUSSAIN	PP, ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM MR. Z KAMAR (Amicus Curiae)
WITH				
201	Crl.A./336/2018	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A TALUKDAR MR. A K BHUYAN MS S HAZARIKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	PP, ASSAM
202	Death Sentence Ref./3/2018 WITH LCR 6 FILES, P.B. 3 NOS.	THE STATE OF ASSAM Versus JASHIM UDDIN BARBHUIYA	PP, ASSAM	MR. K A MAZUMDER (FOR INFORMANT) SRI MRINMOY DUTTA, AMICUS CURIAE MS N K BARBHUIYA (FOR INFORMANT) MR. A MALIK (FOR INFORMANT)
WITH				
203	Crl.A./389/2018	JASHIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR A ALOM MR. A H M R CHOUDHURY	PP, ASSAM
204	Death Sentence Ref./5/2018 WITH OFFICE NOTE	NATIONAL INVESTIGATION AGENCY (NIA) Versus BISHNU NARZARY ANR	SC, NIA	MR N DUTTA (R2) MR. N N B CHOUDHURY (R2) MR. N SARKAR (R2)
WITH				
205	Crl.A./358/2018	SRI AJOY BASUMATARY @ B. BUHUM Versus NATIONAL INVESTIGATION AGENCY AND ANR	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR D P SAHU MR. A PHUKAN	SC, NIA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 19-10-2022 TO 22-12-2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

SPECIAL DIVISION BENCH

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/3597/2016 WITH LCR	MORAN MAJUMDAR Versus THE UNION OF INDIA and 3 ORS	MR.S C BISWAS MS.J BORAH MR. S BISWAS MR.P BISWAS	GA, ASSAM ASSTT.S.G.I.
2	WP(C)/4900/2016 WITH LCR	REHENA BIBI Versus THE UNION OF INDIA and 4 ORS	MR. M KHAN MRJ RAHMAN	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/142/2017 WITH LCR	ABDUL MANNAB ALI @ ABDUL MANNAB @ ABDUL HANIF Versus THE UNION OF INDIA and 4 ORS	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR	GA, ASSAM(R2-5) ASSTT.S.G.I.R1
4	WP(C)/221/2017 WITH LCR	RANJIT DAS Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.A MATIN MR.S D CHOUDHURY	GA, ASSAM(R-2-5) ASSTT.S.G.I.(R-1)
5	WP(C)/1545/2017 WITH LCR	APASH ALI SK Versus THE UNION OF INDIA and 4 ORS.	MR.J AHMED MR.P A AHMED MRS.R BARKATAKY MR.A HOQUE MS.D BORA	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/1575/2017 WITH LCR	TOKMINA AHMED @ TAHMINA KHATUN @ TAKMINA AHMED Versus THE UNION OF INDIA and 3 ORS.	MR I RAFIQUE MS.M DEKA MR.S A CHOUDHURY	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
7	WP(C)/1648/2017 WITH LCR	DILWAR @ MD. DILWAR HUSSAIN and 3 ORS. Versus THE UNION OF INDIA and 6 ORS.	MR.M U MONDAL MSN NASRIN MR.S CHOUDHURY MDI H KHAN	GA, ASSAM(R. 2-7.) ASSTT.S.G.I.(R. 1.)
8	WP(C)/1679/2017 WITH LCR	MINATI DAS Versus THE UNION OF INDIA and 4 ORS.	MD.B ISLAM MR.M I HUSSAIN MS.P AHMED	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/1836/2017 WITH LCR	SHYAMALA ARJYA @ SHYAMALA BALA ARJYA Versus THE UNION OF INDIA and 5 ORS	MR.B HUSSAIN MR.A T SIKDER MR. S BISWAS MR. S ALAM	GA, ASSAM ASSTT.S.G.I.
10	WP(C)/1850/2017 WITH LCR	MANER ALI SHEIKH. Versus THE UNION OF INDIA and 3 ORS.	MR A ISLAM MR.A T SARKAR MDK RAHMAN	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/1851/2017 WITH LCR	MAMTAZ BEGUM Versus THE UNION OF INDIA and 4 ORS.	MS.M GOGOI MS.S CHAKRABORTY MRS.S AHMED MR.S A AHMED	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/1866/2017 WITH LCR	RABEN SHAHA Versus THE UNION OF INDIA and 4 ORS.	MD.B ISLAM MR.M I HUSSAIN MS.P AHMED	GA, ASSAM ASSTT.S.G.I.

13	WP(C)/2080/2017 WITH LCR	MUSTT. JOLEKA KHATUN @ JELEKA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M A LASKAR MR.S AHMED MR.M AGARWALLA MR.M H TALUKDAR	GA, ASSAM(R-2, 3 & 4) ASSTT.S.G.I.(R- 1)
14	WP(C)/2090/2017 WITH LCR	SABIRAN BIBI Versus THE UNION OF INDIA and 3 ORS.	MR A ISLAM MR.M A MONDAL	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/2109/2017 WITH LCR	AMZAD ALI Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MRS.S AZIZ MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/2137/2017 WITH LCR	SOLEMAN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.J AHMED MR.S AHMED MR A HAQUE MS.M AHMED	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/2150/2017 WITH LCR	ABUL KALAM Versus THE UNION OF INDIA and 4 ORS.	MS.S AHMED MRS.S P HUSSAIN	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/2167/2017 WITH LCR	SURESH SARKAR Versus THE STATE OF ASSAM and 3 ORS.	MR.S K GHOSH MS.F AHMED	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/2195/2017 WITH LCR	ALI HUSSAIN SK Versus THE UNION OF INDIA and 3 ORS	MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/2259/2017 WITH LCR	JYOTSNA BALA KHETRIYA Versus THE UNION OF INDIA and 3 ORS.	MR.B CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/2305/2017 WITH LCR	SIDDIKA BEGOM Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
22	WP(C)/2315/2017 WITH LCR	TASLIMA BEGUM Versus THE UNION OF INDIA and 6 ORS.	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
23	WP(C)/2354/2017 WITH LCR	MUSSTT. ZILIKA KHATUN @ JELEKA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MR.S HOQUE MR.M ALI	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
24	WP(C)/2362/2017 WITH LCR	THE STATE OF ASSAM and ANR. Versus JAMIRUDDIN	MR.B N SARMA MR.S C KEYAL ASSTT.S.G.I. SR. GA, ASSAM	MR.D K SAIKIA MR.A T SARKAR MD K RAHMAN ADDL. AG, ASSAM
25	WP(C)/2369/2017 WITH LCR	ROBIN SILL Versus THE STATE OF ASSAM and 5 ORS.	MS.P BASFORE MRB SARKAR	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
26	WP(C)/2383/2017 WITH LCR	MUSST. SALEHA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA MR.B BARMAN	MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
27	WP(C)/2402/2017 WITH LCR	ABDUL BARI @ ABDUL BAREK @ MD. MD. BAREK ALI Versus THE UNION OF INDIA and 3 ORS.	MR.B U LASKAR MR.H R CHOUDHURY	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
28	WP(C)/2736/2017 WITH LCR	AJIMA BIBI Versus THE UNION OF INDIA and 4 ORS.	MR.M I HUSSAIN MS.P AHMED MR.E HUSSAIN	GA, ASSAM ASSTT.S.G.I.
29	WP(C)/2738/2017 WITH LCR	NURUL ISLAM KHA Versus THE UNION OF INDIA and 4 ORS.	MR.M I HUSSAIN MS.P AHMED MR.E HUSSAIN	GA, ASSAM ASSTT.S.G.I.
30	WP(C)/2828/2017 WITH LCR	SAMINA BEGUM Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M H TALUKDAR MR.M S ALAM	GA, ASSAM(R-2-4) ASSTT.S.G.I.(R-1)
31	WP(C)/2843/2017 WITH LCR	MUSST. MINARA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B BARMAN	GA, ASSAM ASSTT.S.G.I.

32	WP(C)/3122/2017 WITH LCR	STATE OF ASSAM and ANR. Versus ANOWAR HUSSAIN @ ANAR	MR.B N SARMA MR.S C KEYAL ASSTT.S.G.I. SR GA,ASSAM SC, C G S C	MR.H R A CHOUDHURY(Sr.Adv.)(R-1) MSL RAHMAN(R-1) MR.A MATIN(R-1)
33	WP(C)/3130/2017 WITH LCR	KALITARA MALLIK ALIAS KALI DASI MANDAL Versus THE UNION OF INDIA and 4 ORS.	MRG P BHOWMIK MS. J PURKAYASTHA MS.M KALITA MS.P CHETIA	GA, ASSAM ASSTT.S.G.I.
34	WP(C)/3137/2017 WITH LCR	STATE OF ASSAM and ANR. Versus SAMESH ALI	MR. B N SARMA MR. S C KEYAL SR. GA,ASSAM ASSTT. S.G.I. SC, C G S C	MR. S C PANDIT
35	WP(C)/3139/2017 WITH LCR	STATE OF ASSAM and ANR. Versus SAYAD ALI	MR.B N SARMA C.G.C. ASSTT.S.G.I. MR.S C KOYAL	MR.A R SIKDAR MR.A MANNAF MR.M H TALUKDAR
36	WP(C)/3222/2017 WITH LCR	BRAJABASHI DEY @ BRAJABASI DEY @ BRAJA DEY Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.B ISLAM MR.S HUSSAIN MR.N A AHMED	GA, ASSAM ASSTT.S.G.I.
37	WP(C)/3291/2017 WITH LCR	ZELEKHA KHATUN @ JULEKHA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.J AHMED MR.A B SIDDIQUE MS.C R RABHA	GA, ASSAM ASSTT.S.G.I.
38	WP(C)/3330/2017 WITH LCR	TILO KAIBORTA Versus THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMAH MS.R NEWAR	GA, ASSAM ASSTT.S.G.I.
39	WP(C)/3451/2017 WITH LCR	STATE OF ASSAM and ANR. Versus MUSTT. MUN BEGUM	MR.B N SARMA MR.S C KEYAL ASSTT.S.G.I. SC, C G S C SR. GA, ASSAM	MR.U DAS MRT RAJBONSHI MRT RAJBONSHI MR. B P SINHA
40	WP(C)/3968/2017 WITH LCR	JAHERA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.R A CHOUDHURY MDE AHMED	GA, ASSAM ASSTT.S.G.I.
41	WP(C)/4097/2017 WITH LCR	TAIJ UDDIN Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MS.S RAHANA MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
42	WP(C)/4119/2017 WITH LCR	SEKAN BEPARI @ SEKAN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.M AHMED MR.A S CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
43	WP(C)/4706/2017 WITH LCR	MANIR ALI @ MANIR UDDIN Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA	GA, ASSAM ASSTT.S.G.I.
44	WP(C)/4839/2017 WITH LCR	BISWABALA DAS @ BICHABALA DAS Versus THE UNION OF INDIA and 4 ORS.	MR. S DEKA MR.P K DAS MS.S SARMA	GA, ASSAM ASSTT.S.G.I.
45	WP(C)/5076/2017 WITH LCR	RAHIMA BEGUM Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.A MANNAF MR.M H TALUKDAR MS.F BEGUM MS.A BARMAN	GA, ASSAM ASSTT.S.G.I.
46	WP(C)/5186/2017 WITH LCR	NITAI BARMAN Versus THE UNION OF INDIA and 4 ORS.	MR.B J MUKHERJEE MS.S BISWAS	GA, ASSAM ASSTT.S.G.I.
47	WP(C)/5317/2017 WITH LCR	ROFIQUL ISLAM Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.M DAS MR.M DEKA MR.S ISLAM MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
48	WP(C)/5337/2017 WITH LCR	ASIT KUMAR SEAL @ ASIT SEAL @ ASHIT KUMAR SIL Versus THE UNION OF INDIA and 4 ORS.	MR. F A LASKAR MR. H R CHOUDHURY MR. S M RAHMAN	GA, ASSAM ASSTT.S.G.I.

49	WP(C)/5343/2017 WITH LCR	RUSTOM ALI Versus THE UNION OF INDIA and 4 ORS.	MR.M RAHMAN MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.
50	WP(C)/5425/2017 WITH LCR	AHIA ALAM @ MISS. AHIYA ALAM @ YAHIDA ALAM Versus THE UNION OF INDIA and 4 ORS.	MR.J ISLAM MR.A AHMED MR.A RAHMAN	GA, ASSAM ASSTT.S.G.I.
51	WP(C)/6057/2017 WITH LCR	ABDUL MANNAN Versus THE UNION OF INDIA AND 3 ORS	MR.F K R AHMED MR.A RAHMAN	GA, ASSAM ASSTT.S.G.I.
52	WP(C)/6095/2017 WITH LCR	MUSSTT. MANIJAN BIBI Versus THE UNION OF INDIA and 3 ORS	MR.A DASGUPTA MR. A R SIKDAR MR.U K DAS MR.M AHMED MD A ALI MR.B DAS M M ZAMAN MR.R SARKAR	GA, ASSAMR. 2 TO 4. ASSTT.S.G.I.(R. 1.)
53	WP(C)/6291/2017 WITH LCR	MD. SHUNAHAR ALI Versus THE UNION OF INDIA and 3 ORS.	MR.S C PANDIT MR.S SARKAR	GA, ASSAM R. 2,3 and 4. ASSTT.S.G.I.(R. 1.)
54	WP(C)/6473/2017 WITH LCR	AMINA BIBI Versus THE UNION OF INDIA and 3 ORS	MS.T SOM MR.H DAS MS.R BORGHAIN	GA, ASSAM ASSTT.S.G.I.
55	WP(C)/7040/2017 WITH LCR	RULIZA KHATUN Versus THE UNION OF INDIA and 3 ORS	MR. A R SIKDAR MR. A ALI MR. K I MAZUMDER	GA, ASSAM ASSTT.S.G.I.
56	WA/200/2018 WITH LCR	ABUL KASEM AND 3 ORS Versus THE UNION OF INDIA AND 2 ORS	MR. N HOQUE MD. S HUDA MD. ARIF	GA, ASSAM ASSTT.S.G.I. SC, F.T
57	WP(C)/1377/2018 WITH LCR	DALIMAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MR N AHMED MD A ALI	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
58	WP(C)/2461/2018 WITH LCR	RABI HUSSAIN @ NABI HUSSAIN AND 7 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MS. S AHMED MS. L WAJEEDA MRS. S P HUSSAIN	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
59	WP(C)/3378/2018 WITH LCR	IDRISH ALI AND 5 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MS. Z A ASADIA MR A HUSSAIN MR M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
60	WP(C)/3532/2018 WITH LCR	DULABJAN BIBI @ DULABJAN BEGUM @ DULUBI BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR. I H LASKAR MR. B SAHARIA MR. B SAHARIA MR. JUNM LASKAR MR. A M BARBHUIYA MR. S ISLAM MS. S F MAITAI MS. S F MAITAI MS. A KAUSHAR	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T MRS A VERMA
61	WP(C)/4874/2018 WITH LCR	SAHID ALI @ MD. SAHID ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

62	WP(C)/5673/2018 WITH LCR	MAMURJAN BIBI @ MAMENJAN BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. S NATH MR M SHELIM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
63	WP(C)/7713/2018 WITH LCR	PRADIP @ PRADEEP SARKAR Versus THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
64	WP(C)/7967/2018 WITH LCR	ALEYA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC SC, ELECTION COMMISSION. ASSTT.S.G.I. SC, F.T
65	WP(C)/8780/2018 WITH LCR	JALEMA KHATUN @ JALEMAN BIBI @ JALEMAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR A T M HUSSAIN MR. M ALOM SC, ECI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
66	WP(C)/1363/2019 WITH LCR	HABEL UDDIN @ HABIL UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	MR. S C KEYAL SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
67	WP(C)/5107/2019 WITH LCR	JAMINA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MRS R BEGUM MR. J AHMED MS A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
68	WP(C)/5135/2019 WITH LCR	MD. ABDUL NUR SAMAD @ ABDUL NUR SAMAD Versus THE UNION OF INDIA AND 7 ORS.	MRS R BEGUM J U AHMED MS A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
69	WP(C)/6034/2019 WITH LCR	ALO KARMAKAR @ ALO RANI KARMAKAR Versus THE UNION OF INDIA AND 6 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH MS KASHMIRI BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
70	WP(C)/6486/2019 WITH LCR	ESHA KHATUN @ AYESHA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. H R KHAN MRS N GOSWAMI MRS M BARMAN MR. N I MAZARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
71	WP(C)/7673/2019 WITH LCR	JABEDA KHATUN Versus THE UNION OF INDIA AND 8 ORS.	MR. S K ROY MD K RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
72	WP(C)/8416/2019 WITH LCR	SULTAN MAMUD @ SULTAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
73	WA/49/2020 WITH LCR	MD ABUL HUSSAIN and 6 ORS Versus THE UNION OF INDIA and 2 ORS	MR. N HOQUE MD. ARIF	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/898/2020 in WA/49/2020	MD. NURUL AMIN @ NURUL ALI Versus THE UNION OF INDIA and 3 ORS	MR. N HOQUE MD. S HUDA MR. Md. ARIF	GA, ASSAM ASSTT.S.G.I.
74	WP(C)/316/2020 WITH LCR	BELLAL HOSSAIN @ BILLAL HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR A ALI MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

75	WP(C)/3441/2020 WITH LCR	MD. MATIBUR RAHMAN Versus THE UNION OF INDIA AND 7 ORS.	MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
76	WA/120/2021	MUSTT. HALIMA KHATOON Versus THE UNION OF INDIA AND 3 ORS. A	MR N DUTTA MS. S HAZARIKA MR A ATREYA	ASSTT.S.G.I. SC, F.T
	WITH I.A.(Civil)/888/2021 in WA/120/2021	MUSTT. HALIMA KHATOON Versus THE UNION OF INDIA AND 3 ORS. A	MR N DUTTA MS. S HAZARIKA MR A ATREYA	ASSTT.S.G.I. SC, F.T
77	WP(C)/123/2021 WITH LCR	ROWSHONARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
78	WP(C)/178/2021 WITH LCR	BADRUL HOQUE Versus THE UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
79	WP(C)/197/2021 WITH LCR	LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S AHMED MD Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
80	WP(C)/303/2021 WITH LCR	RAHIMAN NESSA @ RAHIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MS. M PAUL MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
81	WP(C)/752/2021 WITH LCR	SAKINA KHATUN @ SOKHILA KHATUN Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 19-10-2022 TO 22-12-2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CRIMINAL BENCH (CRL.A. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./149/2005 WITH LCR 3 FILES(KEPT IN SECTION), P.B.-3	PRANA RANJAN BHATTACHARJEE Versus CBI	MR. A K PURKAYASTHA MR. R C PAUL	SC, CBI
2	Crl.A./175/2005	MRITUNJOY GHOSE Versus C B I	H DEKA N CHAKRABORTY	MR.K DAS SC. C.B.I.
3	Crl.A./47/2006 WITH LCR	JANARDAN BEZBARUAH Versus CBI	MR.D TALUKDAR MR.A B SIDDIQUE MR.S LAHKAR	MR.S C KEYAL SC, CBI
4	Crl.A./78/2008	MD. SAMSUL HOQUE Versus C B I	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
	WITH Crl.M.C./257/2008 in Crl.A./78/2008	MD. SAMSUL HOQUE, Versus THE CENTRAL BUREAU OF INVESTIGATION.	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
5	Crl.A./79/2008	DR. RANJITA ROY Versus THE C.B.I.	MR. B M CHOUDHURY MR D KALITA	MR.A C BURAGOHAIN SC, CBI
	WITH Crl.M.C./258/2008 in Crl.A./79/2008	DR. RANJITA ROY Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MR.J GOGOI	MR.A C BURAGOHAIN SC, C B I
6	Crl.A./84/2008	PALLAB BORDOLOI Versus C B I	MS.S KHATANIAR MR.P KATAKI MR.J M A CHOUDHURY MR.D K BAGCHI MR. A D LAHKAR MR.J GOGOI	MR.A C BURAGOHAIN SC, CBI
7	Crl.A./85/2008	KAMALESH DEKA Versus C B I	A D LAHKAR P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
8	Crl.A./86/2008	UPENDRA NATH GOGOI Versus C B I	A D LAHKAR J GOGOI P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN

9	WITH Crl.A./92/2008	ANISUR RAHMAN Versus C B I	MR.M ISLAM MD.S ALI MS.J BEGUM MR.M ALAM	MR.A C BURAGOHAIN SC. C.B.I.
10	WITH Crl.A./102/2008	ANANDA CH. BARUAH Versus C B I	MR.K AGARWAL MR.D K CHOMAL	SC, CBI
11	Crl.A./100/2008 WITH LCR 4 FILES	SURESH GOALA and ORS Versus THE STATE OF ASSAM	MS.S KHATANIAR MR.P KATAKI MR.J GOGOI	PP, ASSAM
12	Crl.A./107/2008 WITH LCR 5 FILES	DIGANTA BORA Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.B M CHOUDHURY MRS.N BAROOAH MS.K BARUAH MR.U CHOUDHURY MS.N BHARALI	MR.B D KONWAR MR.R HUSSAIN MR.R KALITA MR. M K BORAH MRS.J M KONWAR
13	Crl.A./37/2011 WITH LCR	UTPAL KUMAR BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	MR.R DE MR.P DEKA MR.N P BARUAH PP, ASSAM MR.R BORDOLOI
14	Crl.A./37/2012 WITH OFFICE NOTE, LCR 7 FILES, P.B.-1	PROSANTA BORA Versus THE STATE OF ASSAM	MR.A L MANDAL MR.N BARUAH	PP, ASSAM
15	Crl.A./47/2012 WITH LCR 5 FILES	SMT. JYOTI BARUAH, Versus RAJU DUTTA and ORS,	MR.I A HAZARIKA MR.H ALI MR.R K GOSWAMI	MR.P DAS MR.D K KOTHARI MR.U K BARMAN MR.B DEKA MR.D DEKA MS.S BHATTACHARJEE
16	Crl.A./66/2012 WITH OFFICE NOTE, WITH LCR 5 FILES	DHENURAM NARAH, Versus THE STATE OF ASSAM,	MR. A KHANIKAR	PP, ASSAM
17	Crl.A./112/2012 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	MD. AHMED ALI Versus THE STATE OF ASSAM	MR.A K PURKAYASTHA MR.M J BARUAH	PP, ASSAM
18	Crl.A./122/2012 WITH LCR 4 FILES,	DIGANTA MEDHI Versus THE STATE OF ASSAM	MR.D K DAS MS.P BHUYAN	PP, ASSAM
19	Crl.A./140/2012 WITH LCR 4 FILES	MRIDUL BAISHYA and ANR Versus THE STATE OF ASSAM	MR.N ZAMAN MR.P C DEY MR.A GANGULY MRK KALITA MR B CHANDA	PP, ASSAM
20	WITH Crl.A./267/2012	CHINTU BAISHYA Versus THE STATE OF ASSAM	MR.K KONWAR MR.K SINGHA MR.P P BORTHAKUR	PP, ASSAM
21	WITH Crl.A./268/2012	SUREN BAISHYA, Versus THE STATE OF ASSAM,	MR.S C BISWAS MR.B CHOUDHURY MR. E AHMED MR.P BISWAS	PP, ASSAM
22	Crl.A./143/2012 WITH OFFICE NOTE, LCR 18 FILES	RAJESH TERON Versus C.B.I.	MR.D R GOGOI MS.E AHMED	SC, CBI
23	WITH Crl.A./144/2012	HEMENDRA BARMAN Versus STATE CBI	MS.E AHMED MR.D R GOGOI	SC, CBI
24	WITH Crl.A./145/2012	HEMENDRA BARMAN Versus STATE CBI	MS.E AHMED MR.D R GOGOI	SC, CBI

25	WITH Crl.A./151/2012	MUKUT CHETIA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR.U SAIKIA MR.P K R CHOUDHURY	SC, CBI
26	Crl.A./196/2012 WITH LCR 4 FILES	JAMAL UDDIN Versus THE STATE OF ASSAM	MR.A B CHOUDHURY MR H R A CHOUDHURY MR. I A HAZARIKA MR.M A CHOUDHURY MR.M K SHARMA MR.WISE IMRAN	PP, ASSAM
27	Crl.A./202/2012 WITH LCR 5 FILES, P.B.-2	BIREN GOGOI Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR.Z KAMAR	SC, CBI
28	Crl.A./204/2012 WITH LCR 3 FILES	RAM CHANDRA DOLEY Versus THE STATE OF ASSAM	MS.J DEKA, NJ GOGOI	
29	Crl.A./210/2012 WITH LCR 4 FILES, P.B.-1	INDRANI BHATTACHARJEE Versus CENTRAL BUREAU OF INVESTIGATION	MR S DUTTA MR. A K CHOUDHURY S K GHOSH S P CHOUDHURY MR. A K BHATTACHARJEE	SC, CBI
30	WITH Crl.A./224/2012	BRAJA KANTA KALITA Versus CBI	MR.N P DAS MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.A C BURAGOHAIN MR.P N CHOUDHURY SC, C B I SC, CBI
31	Crl.A./285/2012 WITH LCR 6 FILES	MD. SEKENDAR ALI, Versus THE STATE OF ASSAM and 6 ORS,	MR.B SINHA MR.A S AHMED	MR.A SARMA MRK KALITA PP, ASSAM MR.A JAHID
32	Crl.A./6/2013 WITH LCR 5 FILES	DHIRENDRA DEY 72 YEARS and 5 ORS Versus THE STATE OF ASSAM	MR.S C BISWAS MR.A BHATTACHARJEE MR.B CHOUDHURY MR.J C BARMAN MS.A DEY	MR.H R A CHOUDHURY(Sr. Adv.) MR.R A CHOUDHURY MR.A ALAM PP, ASSAM MR.J M SULAIMAN
33	Crl.A./21/2013 WITH LCR 6 FILES	ALI AKBAR and 3 ORS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	PP, ASSAM
34	Crl.A./42/2013 WITH LCR 1 FILE	BARNALI RAMCHIARY Versus THE STATE OF ASSAM AND ORS	MR.A R SHOME MR.S CHOUHAN	MR K L GUPTA MR.B K SINGH PP, ASSAM
35	Crl.A./46/2013 WITH LCR 3 FILES	ABDUL KUDDUS Versus THE STATE OF ASSAM AND ORS	MS.P MAZUMDAR	
36	Crl.A./53/2013 WITH LCR 5 FILES	MD. AKJAR ALI and ANR, Versus THE STATE OF ASSAM and 15 ORS,	MR.N HOQUE MS.L N CHOUDHURY MD.M H CHOUDHURY MR.S CHOUDHURY MS.M DEORI MS.M DUWARAH MR.A HOQUE	MR.A GOGOI MR.M CHOUDHURY MR.I F ALI MR.P K MUNIR PP, ASSAM
37	Crl.A./60/2013 WITH LCR 6 FILES	BHARAT CH. BORDOLOI TERANG, Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
38	Crl.A./65/2013 WITH LCR 2 FILES	KRISHNA BARUAH, Versus PANKAJ BORAH,		MS.R CHOUDHURY
39	Crl.A./82/2013 WITH LCR 4 FILES	SAIDUL ISLAM Versus THE STATE OF ASSAM,	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MS.S BARUA MRS.J M KONWAR	PP, ASSAM

40	Crl.A./85/2013 WITH LCR 5 FILES	BILAT HUSSAIN Versus STATE OF ASSAM	MR.R ALI MD.M Z SHAH MR.H A AHMED MR.H N ISLAM	PP, ASSAM
41	Crl.A./98/2013 WITH LCR 3 FILES	UNION OF INDIA Versus RAJU ALI and 2 ORS	MR.D K DEY	
42	Crl.A./110/2013 WITH LCR 4 FILES	SANJOY ADHIKARY Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	PP, ASSAM
43	Crl.A./127/2013 WITH LCR 5 FILES	ABDUL MALEK Versus STATE OF ASSAM	MR.S BHUYAN MR.K M HALOI MRA KUNDU MR.T RAHMAN MR. R NATH	PP, ASSAM
44	Crl.A./128/2013 WITH LCR	KALYANARAMAN GANESH Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR.Z KAMAR MS.S NAZNEEN	SC, CBI
45	Crl.A./133/2013 WITH OFFICE NOTE, LCR 7 FILES, P.B.-1	MAHARAM ALI Versus STATE OF ASSAM	MS. K M SAIKIA MR.P J SAIKIA MR.M PHUKAN MR. P DUTTA MR.S BURAGOHAIN	PP, ASSAM
46	Crl.A./139/2013 WITH LCR 5 FILES	ASHU MANDAL Versus THE STATE OF ASSAM AND ANR	MR.A K PURKAYASTHA MR.S K DAS	PP, ASSAM
47	Crl.A./142/2013 WITH LCR 4 FILES	AKKAS ALI Versus STATE OF ASSAM	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	PP, ASSAM
48	Crl.A./158/2013 WITH LCR 4 FILES	REKHA GOWALA Versus STATE OF ASSAM	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	PP, ASSAM
49	Crl.A./159/2013 WITH LCR 7 FILES	SHYAMAL DAS and ANR. Versus STATE OF ASSAM	MR.B C DAS MS.R B BORA LEGAL AID COUNSEL	PP, ASSAM
50	Crl.A./164/2013 WITH LCR 4 FILES, P.B.-1	ABU BAKKAR and 2 ORS. Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
51	Crl.A./167/2013 WITH LCR 8 FILES	OKEN SINGH Versus THE STATE OF ASSAM,	MR.S NATH MR.P CHOUDHURY	PP, ASSAM
52	Crl.A./168/2013 WITH OFFICE NOTE, WITH LCR 5 FILES, P.B.-2	HASHIM UDDIN LASKAR Versus STATE OF ASSAM	MR. E AHMED MR.L R MAZUMDER	PP, ASSAM
53	Crl.A./173/2013 WITH LCR 7 FILES	ANISUR RAHMAN Versus THE STATE OF ASSAM,	MR.I A HAZARIKA MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA AMICUS CURIAE	PP, ASSAM
54	Crl.A./182/2013 WITH LCR 6 FILES	AMRAN HUSSAIN Versus THE STATE OF ASSAM,	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
	WITH			
55	Crl.A./220/2013	AFIA KHATUN, Versus THE STATE OF ASSAM and ANR,	MD.F H LASKAR MD.M U AHMED MR.H ALI MR.A RAHMAN MD.B RAHMAN	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM PP, ASSAM
56	Crl.A./193/2013 WITH LCR 4 FILES	SUNIL CHAND DEBNATH Versus SUDHAN DAS and ANR.	MR.B SHARMA MR.U DUTTA MD.ASLAM	MR.A AHMED MR.A ALAM PP, ASSAM MR.M ALAMGEER

57	Crl.A./203/2013 WITH LCR 5 FILES	SHIVNATH BHUMIJ and 7 ORS. Versus THE STATE OF ASSAM,	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	PP, ASSAM
58	Crl.A./221/2013 WITH LCR 3 FILES	BIREN BORAH Versus THE STATE OF ASSAM,	MR.P J SAIKIA MS.M KECHII MR.R S MISHRA	PP, ASSAM
59	Crl.A./228/2013 WITH LCR 5 FILES	HABIJUDDIN @ HABEZ @ HABIJ Versus STATE OF ASSAM	MR.T H HAZARIKA MR.M CHETIA MR.A RASHID MR.N P DUWARAH	PP, ASSAM
60	Crl.A./241/2013 WITH OFFICE NOTE, P.B. AND LCR	ANUJOY DAS Versus THE STATE OF ASSAM,	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	PP, ASSAM
61	Crl.A./250/2013 WITH LCR 4 FILES	DIPAK DAS Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
62	Crl.A./254/2013 WITH OFFICE NOTE, LCR FILES	WAHAB ALI Versus THE STATE OF ASSAM,	MR.S C BISWAS MR P KATAKI MR.S RAHMAN MRT RAJBONSHI MR.M AHMED	PP, ASSAM
63	Crl.A./255/2013 WITH LCR 6 FILES, P.B.-1	DHANANJAY NARAH Versus STATE OF ASSAM and ANR.	MSB DEVI MS.K D SARMAH MS. B CHOWDHURY, AMICUS CURIAE MS. S SAIKIA MR.E ALI	PP, ASSAM
64	Crl.A./262/2013 WITH LCR 1 FILE	ROHINI CHALIHA Versus NANIBALA DEKA and ANR	MR.N PHUKAN MRS.M D CHOUDHURY MRG AGARWAL	PP, ASSAM
65	Crl.A./277/2013 WITH OFFICE NOTE, LCR 1 FILE	SWAPAN DEBNATH Versus STATE OF ASSAM and ANR.	MR.S NATH MR.P CHOUDHURY	PP, ASSAM
66	Crl.A./285/2013 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	MONO DAS Versus STATE OF ASSAM	MR.M AHMED MR.P SARMA MR.I RAHMAN	PP, ASSAM
67	Crl.A./297/2013 WITH LCR 3 FILES, P.B.-2	MAKIBAR RAHMAN @ MUKIBUR RAHMAN, Versus CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MS.R BEGUM	MR.P N CHOUDHURY SC, CBI
68	Crl.A./298/2013 WITH LCR 3 FILES, P.B.-1	ALAM ALI @ ALAM SK. Versus THE STATE OF ASSAM,	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
69	Crl.A./304/2013 WITH LCR 7 FILES	JOL BAHAR SHEIKH Versus CENTRAL BUREAU OF INVESTIGATION	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.A A LASKAR	PP, ASSAM
70	Crl.A./310/2013 WITH LCR 5 FILES	RANJAY CHOUHAN Versus THE STATE OF ASSAM,	MR.P J SAIKIA MS.M KECHII	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022

8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 19-10-2022 TO 22-12-2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CRIMINAL BENCH (CRL.REV.P. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.Rev.P./323/2009 CRL.PET. 347/2010(D/O), WITH P.B.	XXX Versus IN RE - MR. JOGESWAR BORAH		MR.K K MAHANTA MRJ PAYENG MR.K KONWAR MR.M K BORO MR.M HUSSAIN MR.N K KALITA
2	WITH Crl.Rev.P./347/2009	XXX Versus IN RE - MR. JOGESWAR BORAH,V		MR.B PATHAK
3	Crl.Rev.P./40/2011 WITH LCR 7 FILES	HALIMON NESSA Versus GAJIBOR RAHMAN and ORS.	MRM H AHMED MISSS KANUNGOE MRS.S AHMED MS.N SULTANA MR.A S CHOUDHURY	MR.A GANGULY
4	Crl.Rev.P./226/2011 WITH LCR	SMTI DIPTA DEB Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
5	Crl.Rev.P./317/2011 WITH LCR 4 FILES	SAMIRAN PAUL and ANR Versus THE STATE OF ASSAM	MRG P BHOWMIK MS.J PURKAYASTHA MR.T C KHATRI	PP, ASSAM
6	Crl.Rev.P./332/2011 WITH LCR 1 FILE	MD SAIFUDDIN ALI Versus MRS. ANJUMA BEGUM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A B SIDDIQUE MR.M ALAMGEER	
7	Crl.Rev.P./4/2012 WITH LCR 2 FILES	REFILL STAR PAKYNTEIN Versus SMT. JAYA ARORA	MS.G DEKA MS.P CHAKRABORTY	MS.S AHMED MRS.S P HUSSAIN
	WITH Crl.M.C./61/2012 in Crl.Rev.P./4/2012	REFILL STAR PAKYNTEIN Versus SMT JAYA ARORA	MS.G DEKA MS.P CHAKRABORTY	MRS.S P HUSSAIN
8	WITH Crl.Rev.P./138/2020	REFILLSTAR PAKEYNTEIN Versus JAYA ARORA	MS. P CHAKRABORTY MS. K KHAN MS. A DAS	MS. S PARVEEN MS. S AHMED
9	Crl.Rev.P./8/2012	HEMEN CHANDRA NATH Versus THE STATE OF ASSAM AND ANR	MD.B HUSSAIN MR.A K HUSSAIN MR.S ALIM	PP, ASSAM
10	Crl.Rev.P./38/2012 WITH LCR 6 FILES	PRANAB CHUTIA @ BINOD @ DOCTOR, Versus STATE OF ASSAM	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	PP, ASSAM

11	Crl.Rev.P./44/2012 WITH LCR	RAM KRISHNA PANDEY Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
12	Crl.Rev.P./46/2012 WITH LCR 4 FILES	MD. RUPCHAN ALI Versus THE STATE OF ASSAM	MR.A R SIKDAR MD.A HUSSAIN MR.M AHMED MR.M H TALUKDAR	PP, ASSAM
13	Crl.Rev.P./53/2012 WITH LCR	MD. MAINUL ISLAM Versus THE STATE OF ASSAM AND ORS	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	MR.H DAS PP, ASSAM MISS M BARUAH
14	Crl.Rev.P./74/2012 WITH LCR 2 FILES	SHRI NAGENDRA PURBEY Versus SMTI REKHA GOGOI		
15	Crl.Rev.P./86/2012 WITH LCR 8 FILES	MRS. FATEMA BEGUM Versus STATE OF ASSAM and ANR.	MR.K AGARWAL MR.G C PHUKAN MR.R BORPUJARI MS.A SHARMA MR.M DEY	MR.K BHATTACHARJEE MR.B M CHOUDHURY PP, ASSAM
16	Crl.Rev.P./89/2012 WITH LCR 4 FILES	MD. UMAR ALI and 8 ORS. Versus STATE OF ASSAM	MR.M CHIRING MR.D C C PHUKAN	PP, ASSAM
17	Crl.Rev.P./95/2012 WITH LCR 3 FILES	KAILASH CHAND JAIN Versus CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.A C BURAGOHAIN SC, CBI
18	Crl.Rev.P./107/2012 WITH LCR 3 FILES	KINARAM NATH Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
19	Crl.Rev.P./109/2012 WITH LCR 2 FILES	BISHNU KUMAR Versus SMT. BEATY DAS	MS.N S THAKURIA MR.D TALUKDAR MR.G K THAKURIA	MRJ PAYENG MR.A ALI
20	Crl.Rev.P./125/2012 WITH LCR 6 FILES	SRI JAGANNATH DAS Versus THE STATE OF ASSAM	MR.K AGARWAL MD.M H RAJBARBHUIYAN MR.A MANNAF MR.N A LASKAR MISS G BAJAJ	PP, ASSAM
21	Crl.Rev.P./132/2012 WITH LCR 3 FILES	CHANDRADHAR BORA and 3 ORS Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.P P DUTTA MRK K DAS MS.D DUTTA	PP, ASSAM
22	Crl.Rev.P./155/2012 WITH LCR	MADHAB SAIKIA and 2 ORS Versus THE STATE OF ASSAM	MR.M SARANIA MR.S U AHMED	PP, ASSAM
23	Crl.Rev.P./156/2012 WITH LCR 5 FILES	MD. SANOWAR HOSSAIN MOLLAH Versus THE STATE OF ASSAM	MR.H DEKA MR.A K SARMA MR.D M NATH	PP, ASSAM
24	Crl.Rev.P./158/2012 WITH LCR 2 FILES	BADAL SARMA Versus UJJALA SARMA	MR.K SARMA MD.A HUSSAIN MR.D DAS MR.K M SARMA	MR.S C BISWAS MR.B CHOUDHURY MR. E AHMED MS.A DAS
25	Crl.Rev.P./159/2012 WITH LCR	MD. ALIUR RAHMAN Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
26	Crl.Rev.P./166/2012 WITH LCR 7 FILES	MD. BAREK ALI Versus THE STATE OF ASSAM	MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE MRS.T YASMIN	PP, ASSAM

27	Crl.Rev.P./168/2012 WITH LCR 3 FILES	DEEPAK GUPTA Versus THE UNION OF INDIA	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.U DUTTA MSK KALITA	MR.S C BISWAS MR.A K SARKAR MR.B CHOWDHURY MRS.S D CHOUDHURY MISS.K L R YANTHAN MS.A DEY MS.R DAS SC, NF RLY PP, ASSAM
28	Crl.Rev.P./170/2012 WITH LCR 3 FILES AND P.B. WITH Crl.M.C./273/2012 in Crl.Rev.P./170/2012	MD. ABDUL KHALEQUE and ANR. Versus THE STATE OF ASSAM MD ABDUL KHALEQUE and ANR Versus THE STATE OF ASSAM	MRS.F BEGUM MR.A MANNAF MRA K AHMED MRS.F BEGUM MR.A MANNAF MRA K AHMED	PP, ASSAM PP, ASSAM
29	Crl.Rev.P./178/2012 WITH LCR 8 FILES	MD RANESH ALI Versus THE STATE OF ASSAM	MRM H AHMED MISSS KANUNGOE MR.A S CHOUDHURY MS.N SULTANA	PP, ASSAM
30	Crl.Rev.P./179/2012 WITH LCR 3 FILES	DULAL RABHA Versus THE STATE OF ASSAM	MR.H DAS MISS M BARUAH	PP, ASSAM
31	Crl.Rev.P./190/2012 WITH LCR 3 FILES	SYED ABUL FARUKH Versus SYEDA NASIMA YESMIN	MS.E AHMED MR.D R GOGOI	MR.P BORA MRK KALITA MISS M BARUAH
32	Crl.Rev.P./193/2012 WITH LCR 3 FILES	ANIL KUMAR GOGOI Versus SMTI KIRON GOGOI	MRG P BHOWMIK MR.R HAZARIKA	MR.D J DAS MR.H GUPTA MR.Z AHSAN
33	Crl.Rev.P./206/2012 WITH LCR 5 FILES	TANKESWAR PATOR Versus STATE OF ASSAM	MR. D C BORAH MR.D BARMAN MR.M CHIRING MR.D C C PHUKAN	PP, ASSAM
34	Crl.Rev.P./231/2012 WITH LCR 3 FILES	KISHORE PRASAD SARAF and ANR. Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA MS.J SAIKIA	PP, ASSAM
35	Crl.Rev.P./243/2012 WITH LCR 4 FILES, WITH P.B.	MD. BASHOR ALI SHEKH @ BASOR ALI Versus THE STATE OF ASSAM	MS.A CHOUDHURY MR.G KHANDELIA	PP, ASSAM
36	Crl.Rev.P./245/2012 WITH LCR 4 FILES	RATUL DUTTA Versus THE STATE OF ASSAM	MR.B K BHATTACHARJEE DR.R SARMAH MISSA CHETIA	PP, ASSAM
37	Crl.Rev.P./267/2012 WITH LCR 3 FILES	MD. MOHAMMED ALI and 3 ORS. Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.N HAQUE MR.F U BORBHUYA MR.A ALAM	PP, ASSAM
38	Crl.Rev.P./277/2012 WITH LCR 3 FILES	PARAG BORAG Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
39	Crl.Rev.P./283/2012 WITH LCR 5 FILES	JIBAN DEKA Versus SMTI ANJU DEKA	MR. K K MAHANTA, SR. ADV. MR. M PATHAK MR. K SINGHA	MR. S R GOGOI
40	Crl.Rev.P./290/2012 WITH LCR 3 FILES	MAMUD ALI and 2 ORS Versus THE STATE OF ASSAM	MR.G SAROWAR MRM RAHMAN MR.M ISLAM MR.N UDDIN	MR.S RANA MRSK N MAHAMMAD PP, ASSAM
41	Crl.Rev.P./296/2012 WITH LCR 4 FILES	NRIPEN CH. ROY and ANR Versus THE STATE OF ASSAM AND ANR	MR N J DAS	
42	Crl.Rev.P./297/2012 WITH LCR 3 FILES	MD. MANTU ALI KAKATI Versus THE STATE OF ASSAM	MRS.F BEGUM MR.M HUSSAIN MR.B SINHA MR.R M SAIKIA	PP, ASSAM

43	Crl.Rev.P./305/2012 WITH LCR 4 FILES	BULBUL KALITA @ KHTIS KALITA Versus THE STATE OF ASSAM	MR. M A SHEIKH MR.K U AHMED MR.M HOSSAIN	PP, ASSAM
44	Crl.Rev.P./317/2012 WITH LCR 3 FILES	SWAPAN KR. GOYARY Versus THE STATE OF ASSAM AND ANR	MR.R S CHOUHAN	MR.S BHUYAN MRA KUNDU PP, ASSAM
45	Crl.Rev.P./329/2012 WITH LCR 4 FILES	APURBA KUMAR BARUAH Versus THE STATE OF ASSAM	MR.B K SEN MR.S BHATTACHARJEE MR.S DEY	PP, ASSAM
46	Crl.Rev.P./344/2012 WITH LCR 4 FILES	MANIK NATH Versus THE STATE OF ASSAM	MS.D BORGHAIN MR.P GOHAIN MR.D BHUYAN	PP, ASSAM
47	Crl.Rev.P./349/2012 WITH LCR 4 FILES	ABU BAKKAR and 2 ORS Versus THE STATE OF ASSAM	MR.S C BISWAS MR.B CHOUDHURY MR.T HUSSAIN MS.E SHITIRI MS.A DEY MS.S D CHOUDHURY	PP, ASSAM
48	Crl.Rev.P./353/2012 WITH LCR 4 FILES	DHIREN KERKETTA Versus THE STATE OF ASSAM AND ANR	MS.D BORGHAIN MR.P GOHAIN	MR.S P MORE MR.R DEV MR. M MORE PP, ASSAM
49	Crl.Rev.P./365/2012 WITH LCR 3 FILES	MD. JAFAR ALI @ JAFAR ALI Versus THE STATE OF ASSAM	MR.S SINHA MR.S B PRASAD	PP, ASSAM
50	Crl.Rev.P./370/2012 WITH LCR 4 FILES	SANKAR DEY Versus THE STATE OF ASSAM	MR.N N B CHOUDHURY MR.B PADUN MR.M P CHOUDHURY MR.R R BAISHYA MR.K BASUMATARY	PP, ASSAM
51	Crl.Rev.P./375/2012 WITH LCR	ABDUS SATTAR and 3 ORS Versus THE STATE OF ASSAM	MR.H R KHAN MR.N ISLAM MR.N M SARKAR MR.D MISRA	PP, ASSAM
52	Crl.Rev.P./388/2012 WITH LCR	RAJ NARAYAN SAH Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
53	Crl.Rev.P./390/2012 WITH LCR 4 FILES	SARAT DAS and ANR Versus THE STATE OF ASSAM	MR.B D KONWAR MR.R KALITA MISSP CHOUDHURY MRS.J M KONWAR	PP, ASSAM
54	Crl.Rev.P./395/2012 WITH LCR 4 FILES	BISHNU GOGOI Versus THE STATE OF ASSAM	MR.P MAHANTA	PP, ASSAM
55	Crl.Rev.P./402/2012 WITH LCR 2 FILES	PRATUL BARMAN Versus THE STATE OF ASSAM	MR.D K BAGCHI MR.D CHAKRABORTY MR.P KAKATI	PP, ASSAM
56	Crl.Rev.P./412/2012 WITH LCR 4 FILES	RADHESHYAM GUPTA Versus THE STATE OF ASSAM	MR.A K BHUYAN MS.B BHUYAN	PP, ASSAM
57	Crl.Rev.P./417/2012 WITH LCR 3 FILES	DILIP KONWAR @ DHARANI KONWAR Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	PP, ASSAM
58	Crl.Rev.P./422/2012 WITH LCR 1 FILE	SUREN DAS Versus THE STATE OF ASSAM AND ANR	MR.G SAIKIA MR.D SAUD MS.J DEKA MR.A K BARUAH MR.A THAKURIA	MR.P KATAKIR-2 MR.K M HALOI MS.M DEVI(R-2) MS.R BEGUM(R-2) PP, ASSAM
59	Crl.Rev.P./428/2012 WITH LCR 3 FILES	M/S ROYAL INFRASTRUCTURE AND INDUSTRIES and 2 ORS Versus THE STATE OF ASSAM AND ORS	MR.N C DAS MR.T J MAHANTA	MR.R MAJUMDAR MR.K N KALITA MSJ BHUYAN MS.P BORAH MR.A K DAS PP, ASSAM

60	Crl.Rev.P./429/2012 WITH LCR 8 FILES	DIPEN NATH Versus THE STATE OF ASSAM	MR.S M MOLLAH MR.K NATH MR.H DAS MRT BIDYUT BIKASH MR.R MEDHI	PP, ASSAM
61	Crl.Rev.P./442/2012 WITH LCR 2 FILES	SAIFUL ISLAM and ANR. Versus THE STATE OF ASSAM	MR.F K R AHMED MR.M K HUSSAIN MR.A RAHMAN	PP, ASSAM
62	Crl.Rev.P./457/2012 WITH LCR 8 FILES	BINOY KUMAR LAL Versus THE STATE OF ASSAM	MR.B K PURKAYASTHA MR.N D SARMA MR.Z AHASAN	PP, ASSAM
63	Crl.Rev.P./473/2012 WITH LCR 2 FILES	JATINDRA NATH @ JATIN NATH Versus SARAJU NATH	MR.H DAS MISSC DAS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A RAHMAN
64	Crl.Rev.P./478/2012 WITH LCR 7 FILES	SRI FATIK CHANDRA SARKAR and ANR Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A ALAM	PP, ASSAM
65	Crl.Rev.P./498/2012 WITH LCR	KARTIK DAS Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
66	Crl.Rev.P./511/2012 WITH LCR 5 FILES	MD MANTAZ ALI and ANR Versus THE STATE OF ASSAM	MR.J AHMED MR.S DAS MS.N JAHAN MR.K PASHA	PP, ASSAM
67	Crl.Rev.P./519/2012 WITH LCR 3 FILES	MD. TAYEZ ALI Versus THE STATE OF ASSAM	MR.B CHOUDHURY MR.D BANIA MR.A BAREK	PP, ASSAM
68	Crl.Rev.P./523/2012 WITH LCR 3 FILES	BIDYA SAGAR PASHI Versus THE STATE OF ASSAM	MS.B SARMA	PP, ASSAM
69	Crl.Rev.P./540/2012 WITH LCR 1 FILE	DAVID KERKETTA Versus THE STATE OF ASSAM	MR.S S SHARMA MR.R SHARMA MS.F KHAN MS.L SARMA	PP, ASSAM
70	Crl.Rev.P./559/2012 WITH LCR 5 FILES	GUNA LALUNG and 2 ORS Versus THE STATE OF ASSAM	MR.D J DAS MR.D R GOGOI MS.E AHMED	PP, ASSAM
71	Crl.Rev.P./560/2012 WITH LCR 3 FILES	PRABIR DEY Versus UNION OF INDIA	MD.B HUSSAIN MR.P B MAZUMDER	MR.A K SARKAR SC, NF RLY
72	Crl.Rev.P./563/2012 WITH LCR	HARESWAR DAS Versus THE STATE OF ASSAM	MR.R HUSSAIN MS.P BORAH	PP, ASSAM
73	Crl.Rev.P./564/2012 WITH LCR 3 FILES	MD. BADRUL HUSSAIN Versus THE STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE	PP, ASSAM
74	Crl.Rev.P./576/2012 WITH LCR 3 FILES	MD. AZAD ALI Versus THE STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MR.N I CHOWDHURY	PP, ASSAM
75	Crl.Rev.P./583/2012 WITH LCR 1 FILE	MD. MAFIJUDDIN AHMED and 5 ORS Versus THE STATE OF ASSAM	MR.S C BISWAS MR.B CHOUDHURY MS.A DEY MR.D BANIA MR.P BISWAS MS.N BHATTACHARYYA	MR.Y S MANNAN MS.S GOHAIN PP, ASSAM
76	Crl.Rev.P./588/2012 WITH LCR 2 FILES	KUTUB ALI @ KUTUB UDDIN Versus THE STATE OF ASSAM	MR.K A MAZUMDER MD.A HUSSAIN MR. E AHMED MR.N I KHAN MD.J H KHAN	PP, ASSAM

77	Crl.Rev.P./594/2012 WITH LCR 2 FILES	M/S STARLINE APPLICANCE PVT LTD. Versus THE STATE OF ASSAM AND ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.P KATAKI MR.A K CHOUDHURY MR.D K BAGCHI MR.D CHAKRABORTY	PP, ASSAM
WITH				
78	Crl.Rev.P./595/2012	SURESH GARODIA Versus THE STATE OF ASSAM and ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.P KATAKI MR.A K CHOUDHURY MR.D K BAGCHI MR.D CHAKRABORTY	MR.S BORA PP, ASSAM FOR G.M.C.
79	Crl.Rev.P./125/2013 WITH LCR 1 FILE	GOPAL NATH Versus THE STATE OF ASSAM	MR.N GOSWAMI MR.P BHOWMICK MR. S K TALUKDAR MR. S K TALUKDAR MR.S DUTTA	PP, ASSAM
80	Crl.Rev.P./217/2013 WITH LCR	MD JEHIRUDDIN AHMED Versus THE STATE OF ASSAM and ANR	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	PP, ASSAM
81	Crl.Rev.P./424/2013 WITH LCR 3 FILES	RIAZ UDDIN LASKAR Versus THE STATE OF ASSAM	MR.Z HAMMAD MRS.F BEGUM MR.B SAHARIA MR.A M BARBHUIYA	PP, ASSAM
WITH				
	Crl.M.C./980/2013 in Crl.Rev.P./424/2013	RIAZ UDDIN LASKAR Versus THE STATE OF ASSAM	MR.Z HAMMAD MRS.F BEGUM MR.A M BARBHUIYA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

CRIMINAL BENCH(CRL.PET. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.Pet./587/2011 CRL.PET. 537/2011, CRL.PET. 457/2011(BOTH D/O)	DRIVE INDIA ENTERPRISE SOLUTIONS LTD. Versus SATYAJIT KALITA	MR.S K MEDHI MR.R SARMA	MR.H R A CHOUDHURY SC, CO-OP.
2	Crl.Pet./379/2012 WITH LCR	MAHESH BAISHYA Versus MRS. MRINALI DUTTA	MR.A SARMA MR.K BARUAH	
3	Crl.Pet./80/2013	KUMUD ROY CHOUDHURY Versus SMTI JOYSHREE RABHA	MR.G BAISHYA MR.A HASSAN	MR.M DUTTA
4	Crl.Pet./290/2013	SMT. SAJANTI GUPTA and 5 ORS Versus THE STATE OF ASSAM AND ANR	MR.I A TALUKDAR MR.P MAJUMDAR	PP, ASSAM
5	Crl.Pet./387/2013 WITH LCR 3 FILES	BIPLOB ROY Versus GANESH MONDAL	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI
6	Crl.Pet./407/2013	RANADHIR SHARMA Versus THE STATE OF ASSAM AND ANR	MR. S DEKA MR.A D CHOUDHURY MR.D CHOUDHURY MSK MISHRA	PP, ASSAM
7	Crl.Pet./444/2013	SANTOSH CHOUDHURY Versus DEEPAK KUMAR RAJAK	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.M HAQUE MR.M K SAH MS.B BHUYAN MD.GIASH UDDIN
8	Crl.Pet./475/2013 WITH LCR 3 FILES	KAMRUDDIN AHMED Versus THE UNION OF INDIA and 2 ORS	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.N DUTTA MR.N N B CHOUDHURY MR.B M CHOUDHURY MR.N SARKAR MR.U CHOUDHURY MR.B PADUN	ASSTT.S.G.I. SC, CBI
9	Crl.Pet./499/2013	MD. SAFIQR RAHMAN and ANR. Versus THE STATE OF ASSAM AND 13 ORS	MR.G UDDIN MRM J QUADIR MS.P YASMIN	MR.R DEV(R-6 to 13) PP, ASSAM
10	Crl.Pet./671/2013 WITH LCR 2 FILES	SMTI ANIMA PACHANI Versus THE STATE OF ASSAM AND 2 ORS	MR.T J MAHANTA MR.P P DUTTA MS.P CHAKRABORTY	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.B DEKA PP, ASSAM

11	Crl.Pet./704/2013 WITH LCR	DIPANKAR BISWAS Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MR.I CHOWDHURY MR.D GOGOI MR.A CHOUDHURY MR.S R BORUAH MS.C CHOUDHURY	MRS.H SARMA MR.P KATAKI(R-2) MR.D CHAKRABARTY(R-2) MS.L DAS MR.A SALAMUDDIN(R-2) MR.A S UDDIN MR.K DEY PP, ASSAM
12	Crl.Pet./726/2013 WITH LCR 1 FILE	SUSHIL KR. DEORA Versus ASHISH AGARWAL	MR.D SARMAH MRA UPADHYAY MRT BORA MR.P UPADHYAY	MR.B M CHOUDHURY MR. N ALAM MS. P CHOUDHURY MS. P CHOUDHURY MR.U CHOUDHURY MR.C PHUKAN PP, ASSAM
13	Crl.Pet./735/2013 WITH LCR 3 FILES	RAMGYAN MANDAL and 3 ORS. Versus THE STATE OF ASSAM and ANR.	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MRS.S S BAWARI MR.B KATAKI	
14	Crl.Pet./739/2013 WITH LCR 2 FILES	ASISH SAHA Versus THE STATE OF ASSAM and ANR	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.N CHOUDHURY MS.P PATHAK MRB K BARMAN	MR.B CHAKRABORTY MR.D SARMAH PP, ASSAM
15	Crl.Pet./765/2013	CHIEF EXECUTIVE OFFICER Versus KAMALAKSHYA DAS and ANR.	MR.U HAZARIKA MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY	MR.S S S RAHMAN(R-1) MR. P MAJUMDAR SK S HOSSAIN RESPONDENT-IN-PERSON PP, ASSAM
16	Crl.Pet./811/2013 WITH LCR	RATANLAL BHATI Versus STATE OF ASSAM	MR.O P BHATI MR.T C DAS MRD MONDAL MR.J BHATI MR.H K BORA	
17	Crl.Pet./840/2013 WITH LCR 1 FILE	M/S S.S. INDUSTRIES and 2 ORS. Versus THE UNION OF INDIA and 3 ORS	MR.R THAKURIA MR.L P SHARMA MR.S CHAKRABARTY	MR.K K NANDI C.G.C. MR.R ALI MS.H TERANGPI SC, E S I ASSTT.S.G.I.
18	Crl.Pet./844/2013	DIBENDU JYOTI KAR Versus THE STATE OF ASSAM and ANR	MR.A M BORA MR.D GOGOI MR.S R BORUAH MS.C CHOUDHURY	MR.B DEKA MRS BORGHAIN PP, ASSAM
19	Crl.Pet./845/2013 WITH LCR	NAKUL CHANDRA DUTTA Versus THE STATE OF ASSAM and ANR	MS.R BEGUM MRU SARMA MR.A N I HUSSAIN DR.G LAL MRS.U ZEEHAM	PP, ASSAM
20	Crl.Pet./849/2013	BACHHRAJ SINGH CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.P DEKA MRS.S S BAWARI MR.A SAHEWALLA	MR.C CHOWDHURY MR. P DUTTA MS.N MEDHI PP, ASSAM MR.A GAYAN
21	Crl.Pet./867/2013	KUMAR DEEPAK DAS Versus SHRI HIMANTA BISWA SARMA and 2 ORS	MR.K AGARWAL MR.M CHOUDHURY MR.A K DAS	MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.M THAKURIA MR.A DEKA
22	Crl.Pet./891/2013	SIKHA SHARMA and ANR. Versus THE STATE OF ASSAM AND ANR	MR.A M BUZARBARUAH MR. B J TALUKDAR MR.P TALUKDAR MR.P TALUKDAR	MR.P S DEKA MR.K SARMA MS.N MAHANTA MR.A MEDHI PP, ASSAM
23	Crl.Pet./914/2013	URMIBALA KALITA and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.J SARMA MR.G SOREN MS.M DEKA	PP, ASSAM

24	Crl.Pet./919/2013 WITH LCR 1 FILE	SMT. JUNU MAZUMDAR Versus THE STATE OF ASSAM and ANR	MR.A GANGULY	MR.P K BORDOLOI MR A SAIKIA MR.N N UPADHAYA PP, ASSAM
25	Crl.Pet./925/2013	SANJEEV KOHLI Versus THE STATE OF ASSAM	MR.A K SHARMA MS.B SARMA MR. M MORE	PP, ASSAM
26	Crl.Pet./940/2013 WITH LCR 2 FILES	SMTI MONIMALA BORAH Versus SRI SRI NABAGRAHA DASHA MAHAVAIDYA KALIMANDIR	MR. N ALAM MR.S U AHMED	MR.B CHAKRABORTY MR.D SARMAH MS.S SARMA
27	Crl.Pet./956/2013 WITH LCR	GHANA KANTA DAS Versus SMTI PUTALI DAS	MS.N S THAKURIA MR.D S DEKA MR.G K THAKURIA	MR.K BARUAH MR.R S MISHRA
28	Crl.Pet./962/2013 WITH LCR 1 FILE	JITEN CHANDRA HAZARIKA and 3 ORS Versus SMTI JUTIKA GOSWAMI	MR.B D DAS MR.H K SARMA MR. D NATH MR.S DUTTA	MR.A SAHAD MR.U N CHETIA MR S KHOUND MR.U K BORAH
29	Crl.Pet./965/2013 WITH LCR 1 FILE	KABINDRA DAS Versus THE STATE OF ASSAM AND ANR	MR.J I BORBHUIYA MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MS.F BEGUM	MR.P K SARMA MS.B BHUYAN PP, ASSAM
30	Crl.Pet./966/2013	SANSUMA KHUNGGUR BWISWMUTHIARY and ANR1 Versus THE STATE OF ASSAM AND ANR	MR.M SARANIA MR.Z ALAM MR.S U AHMED MR.N D SARMA MS.M GOSWAMI MR.I AHMED	MR.B D KONWAR MR.S BARUAH MR.R KALITA MRS.J M KONWAR PP, ASSAM
31	Crl.Pet./12/2014 WITH LCR	RAJESH BHATIA Versus THE STATE OF ASSAM and ANR	MR.R MAZUMDAR MS.P R MAHANTA MR.S R GOGOI MR.A BORGOHAIN	MR.R MAJUMDAR PP, ASSAM MR.P K SHARMA
32	Crl.Pet./38/2014 WITH LCR 1 FILE	MALLIKA DEKA Versus HEMEN BARMAN	MR.R C SAIKIA MS.K SAIKIA MS.A GOGOI	MR.P K DAS MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA
33	Crl.Pet./41/2014	MD AZMAL HUSSAIN SIKDAR Versus THE STATE OF ASSAM and ANR	MRM H AHMED MR.M R CHOUDHURY MR.Z RAHMAN	MR.S M BARUAH MS.R DEKA PP, ASSAM
34	Crl.Pet./56/2014 WITH LCR	ANJIRA KHATUN @ MISS ANZIRA KHATUN and ANR Versus THE STATE OF ASSAM and ANR	MR.F K R AHMED MS. A AHMED MR.M K HUSSAIN MS.S Y AHMED MR.A RAHMAN	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.S KHAN PP, ASSAM
35	Crl.Pet./60/2014	MD RAFIQUE AHMED Versus THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY MS.M DEV S RABHA MS.N DEB MS.R CHAKRABORTTY MS.P DEV	MR.N CHAKRABORTY MR.C GOSWAMI PP, ASSAM
36	Crl.Pet./66/2014	SMTI PAPORI BORAH BHUYAN Versus JITU BHAYAN	MR.B K SINGH MS.M BHATTACHARJEE MS.A SAIKIA MR.P C BORPUJARI	MRR CHAKRABORTY
37	Crl.Pet./251/2014 WITH LCR 1 FILE	SIZOLL CHEMICALS PVT. LTD. and ANR. Versus M/S ASSENT CHMICALS LIMITED	MR.N DEKA MR.M CHETIA MR.M GOGOI	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI
38	Crl.Pet./267/2014	DEVEN DUTTA Versus SURAJIT GOGOI	MR.D K BHATTACHARYYA MR.S DUTTA MR.A K BHATTACHARJEE	
39	Crl.M.C./283/2014 WITH LCR 1 FILE in Crl.Pet./42/2014	ASSAM RASTABHASA PRASAR SAMITY KARMI SABHA Versus DR. KHIRODA KUMAR SAIKIA and ORS	MRS.A SHARMA	MR.L P SHARMA PP, ASSAM

	WITH Crl.Pet./42/2014	DR. KHIRODA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR.S CHAKRABORTY MR.R THAKURIA MR.L P SHARMA	MS.A SHARMA PP, ASSAM
40	Crl.Pet./366/2014	SAFIQUR RAHMAN MAZUMDER Versus THE STATE OF ASSAM AND 7 ORS	MR.Z HAMMAD MR.B SAHARIA MR.A M BARBHUIYA MS.F BEGUM	MR.A CHOUDHURY MS.M KONCH PP, ASSAM
41	Crl.Pet./439/2014 WITH LCR 4 FILES	MD. JAN ALI Versus SMTI NURJAHAN BEGUM and 4 ORS	MR.P J SAIKIA MR.R S MISHRA	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI
42	Crl.Pet./448/2014 WITH LCR 2 FILES	DIPEN BEZBARUAH Versus SMTI HIRANMONI BEZBARUAH @ TARAMONI BEZBARUAH and ANR	MR.D C KALITA MR.B K BHAGAWATI MS.D R GAYARI	MR.A GOGOI MR.M CHOUDHURY MR.I F ALI PP, ASSAM
43	Crl.Pet./450/2014	M/S CENTURY MERCHANTILE PVT LTD. and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.G N SAHEWALLA MR.P BORA MR.A CHETIA MR.R JAIN MD.ASLAM	SC, FOOD & CIVIL SUPP. MS. S JAHAN MS. S JAHAN MR.M H ANSARI PP, ASSAM ADDL. PP, ASSAM
44	Crl.Pet./485/2014 CRL.PET. 428/2014(D/O)	MD. NUR HUSSAIN Versus CENTRAL BUREAU OF INVESTIGATION CBI and ANR.	MR.Z KAMAR MR.D DAS MS.S CHOUDHURY	MSB DEVI MS.A RANA MR.P CHOUDHURY MRS BORGHAIN SC, CBI
	WITH I.A.(Crl.)/535/2016 in Crl.Pet./485/2014	CENTRAL BUREAU OF INVESTIGATION CBI Versus MD. NUR HUSSAIN	MSB DEVI MS.A RANA MR.P N CHOUDHURY MR.P CHOUDHURY MRS BORGHAIN	MR.Z KAMAR MR.S CHOUDHURY MR.D DAS SC, CBI
45	Crl.Pet./616/2014	MOHI UDDIN AHMED and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.M HAQUE MR.A Y CHOUDHURY	MR.Z MUKIT MR.A SATTAR MS.N BARMAN PP, ASSAM
46	WITH Crl.Pet./444/2014	GHALIB MANSOOR HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR.A B CHOUDHURY MR.M HAQUE MR.A Y CHOUDHURY MR.M A CHOUDHURY	MR.Z MUKIT MR.A SATTAR MS.N BARMAN PP, ASSAM
47	WITH Crl.Pet./526/2014	AMAR CHAND MAHESHWARI and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.Z MUKIT MR.A SATTAR	PP, ASSAM
48	WITH Crl.Pet./661/2014	AMAR CHAND MAHESHWARI @ AMARCHAND MANIHAR and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.Z MUKIT MR.A SATTAR MS.N BARMAN	MR.M HAQUE MR.A Y CHOUDHURY MS.M DUWARAH PP, ASSAM
49	Crl.Pet./829/2014	SUJIT KUMAR GHOSH Versus THE STATE OF ASSAM AND 8 ORS	MR.S C BISWAS MS.K L R YANTHAN MR.S BISWAKARMA MR.S S DUTTA	MR.J ISLAM MR.A A R KARIM MS.S F MAITAI PP, ASSAM
50	Crl.Pet./1001/2014 WITH LCR 2 FILES	ANTINA KALITA Versus THE STATE OF ASSAM and ANR	MR.F K R AHMED MR.M K HUSSAIN MR.A RAHMAN	PP, ASSAM
51	Crl.Pet./122/2015	ROSHMI GOSWAMI Versus PRANAB KUMAR SHARMA and ANR.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY	MR.J SHARMA MR.G KAKOTI PP, ASSAM
52	Crl.Pet./197/2015	NAGENDRA NATH LAHKAR Versus THE STATE OF ASSAM AND ANR	MR.R C SAIKIA MS.K SAIKIA MRS.A BORAH MSK KALITA MS.B BORAH	MR.P K DASR-2 MRN J DAS(R-2) MR.A CHOUDHURY(R-2) MR.R ALI(R-2) PP, ASSAM

53	Crl.Pet./230/2015	SMT. SNIGDHA JHUNJHUNWALA and 2 ORS. Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR. M KHAN MR.R AGARWALL	MR.S P ROYR-2 MR.K RAJBONGSHI(R-2) MS.B BAISHYA(R-2) PP, ASSAM MR.R P N SINGH(R-2)
54	Crl.Pet./505/2015	SMTI KUSUM DEVI BIHANI and ANR Versus THE STATE OF ASSAM and 2 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	SC, FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS (R2,R3) PP, ASSAM
WITH				
55	Crl.Pet./503/2015	NIRMAL KUMAR GARODIA Versus THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS (R2,R3) PP, ASSAM
56	Crl.Pet./654/2015 WITH LCR	GUNJAN PATWARI and 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	MR.M CHOUDHURY(R-2) PP, ASSAM MR.P K MUNIR(R-2)
WITH				
57	Crl.Pet./526/2016	NIRAB KUMAR SARMAH Versus THE STATE OF ASSAM AND ANR	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY	MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY PP, ASSAM
58	Crl.Pet./761/2015	BHUBAN SARMAH Versus JABAKA TEA ESTATE	MR.S C KEYAL MS.P BARUAH MS.G SARMAH MR.J P MORE	MR.S N SARMA(Sr.Adv.) MR.K KALITA MR.S CHOUDHURY MR.A JAHID
59	Crl.Pet./775/2015	PRADEEP KUMAR AGARWAL Versus THE STATE OF ASSAM	MR.G N SAHEWALLA MR.P BORA MS.J BORUAH MR.P DEKA MD.ASLAM	PP, ASSAM
60	Crl.Pet./994/2015 WITH LCR 1 FILE	MD. ABDUL HAQUE Versus THE STATE OF ASSAM	MS.T SOM MR.H DAS	MR.G DAS(R-2&3) PP, ASSAM MR.A S AHMED(R-2&3)

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
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4)	MR I AHMED	18-09-2022	To	31-10-2022
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7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

CIVIL BENCH-I

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	RSA/123/2007 WITH LCR	SIRISH CH. SARMA Versus MADAN CH. SARMA	S BAROOAH, SHEELADITYA S KAKATI MR. S MEDHI	B K SHARMA, P P DAS P M DEKA
2	RSA/84/2008 WITH LCR	ON THE DEATH OF HEM CHANDRA SHARMA(ANIL) HIS LEGAL HEIR SMTI NILU CHOUDHURY Versus AUNIATI SATRA	MR.S K GOSWAMI MR.P K SHARMA	MS.B CHOUDHURY MS.B CHOUDHURY MR.S SAHU MR.S SAHU MS.P BORAH MS. J DAS MISS.D CHOWDHURY
3	RSA/97/2008 WITH LCR	ON THE DEATH OF DIMBESWAR GOGOI HIS LEGAL HEIRS KUSHAL GOGOI A ND ORS Versus ON THE DEATH OF NANDESWAR AHOM HIS LEGAL HEIRS ARE SMT BAKULI GOGOI	MR.D C MAHANTA MS.P BHATTACHARYA MR.B GOSWAMI	MR P K KALITA MR. K BHATTACHARJEE MS B TALUKDAR
4	RSA/110/2008 WITH LCR	BHOGRAM GOHAIN Versus NEE KANTA BORGHAIN	MR.G N SAHEWALLA MR.MD ASLAM MS.M JAIN	DR. B AHMED MR. N HAQUE MR. S K DEORI MR H I CHOUDHURY MR K UDDIN
5	RSA/157/2008 WITH LCR	ON THE DEATH OF JAMALUDDIN AHMED HIS LEGAL HEIR MUSTT.MAMONI BEGUM(WIFE) AND ORS. Versus MUSTT. ROMENA AHMED	MR.F U BORBHUYA MR.A MATIN	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE
6	RSA/167/2008 1WITH LCR WITH MC/3348/2008 in RSA/167/2008	MD. AMOWAR ALI Versus MD. ASAD ALI MD. AMOWAR ALI Versus MD. ASAD ALI	MR.G AHMED MR.A R SHEIKH	
7	RSA/2/2009 WITH LCR	HEM KANTI MORAL and ORS Versus ON THE DEATH OF BHAGABAN MORAL HIS LEGAL HERIS ARE NABAJYOTI MARAL and 5 ORS	MR.H K DEKA MR.P SUNDI MR.A MAHANTA	MR.SHEELADITYA
8	RSA/9/2009 WITH LCR	NANEE BARUAH Versus DEENA NATH BARUAH and ORS	MR.B C DAS MR. D MOZUMDER MS.M CHOUDHURY MR. P HAZARIKA MR.A GOGOI MR. S BISWAS	MR.B D KONWAR MR.S R GOGOI MR.R KALITA MS.S DAS

9	RSA/14/2009 WITH LCR	AWADHESH KR. SINGH Versus MADHUMITA BAISHYA and ORS	R CHAKRABORTY K K DEY M CHIRING MR V K BAROOAH R BORDOLOI	S C KEYAL K GOSWAMI S K GHOSH S P CHOUDHURY C K S BARUAH MS F AHMED S DAS A DEY
10	RSA/26/2009 WITH LCR	REBA CHAKRABORTY and ORS Versus ON THE DEATH OF TUTI MIYA HIS LEGAL HEIRS HAWA BEGUM WIFE and ORS	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MR.S K TALUKDAR MR.J M A CHOUDHURY MR H R CHOUDHURY
11	RSA/29/2009 WITH LCR	PEWGALI BASUMATARI and ORS. Versus RABIT BASUMATARY and ORS.	MR.S SINGH MRG JALAN MR.S S SARMA	MR.K GOSWAMI MR S DAS MR. C K S BARUAH MR. C K S BARUAH MR. C K S BARUAH MS.A DEY MR.D M NATH
12	RSA/37/2009 WITH LCR	RADHESHYAM DAS Versus AJIT KUMAR DAS AND ORS	MR.A DASGUPTA MR.S BHUYAN	MD.M H RAJBARBHUIYAN MR.R DEV MS.R CHETRI
13	RSA/45/2009 WITH LCR	MD. MASTAQUE AHMED LASKAR and ORS Versus MD. ABDUL KARIM TALUKDAR	MR.M K CHOUDHURY MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN	MR.A ROSHID MR.D F A AHMED MS. M R DEVI MR. M R BARBHUIYA
14	RSA/50/2009 WITH LCR	PRAKASH KR. BOROOAH Versus DR. NARESWAR DUTTA	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.K N SURI MR.P BHUYAN	MR.B CHAKRABORTY
15	RSA/76/2009 WITH LCR	SHRI SWAPAN DEY and ORS. Versus SHRI SRINATH CHANDRA DEB.	MR.B C DAS MR.D C MAHANTA MR.A L MANDAL	MR. B C DAS MS I DAS
16	RSA/171/2009 WITH LCR	ROBIN GOSWAMI Versus BHOGI BHARALI and 17 ORS	MR.D C MAHANTA MR.D M THAKURIA MR. A DHAR MR K K DAS MD F FARIDI	MR.M K SARMA MR.B KALITA MRS.P BORA MR.C GOSWAMI
17	RSA/83/2012 WITH LCR	SMTI RESHMI DEVI GOLCHA and 3 ORS Versus SMTI SANTANA DEY and ORS	MR.G N SAHEWALLA MR.U DUTTA MSK KALITA MR.M HASHAN	MR.S S SHARMA MS.F KHAN MS.L SARMA
18	RSA/65/2013 WITH LCR	SHEIKH NOOR ALAM Versus SEIKH NOOR ISLAM and 8 ORS	MR.A C SARMA MR.S K MEDHI MR.B HALDAR MR.J DAS	MR.K P SARMA MR.D MOZUMDER MR.H DAS MR.P BORAH MR.J C DAS MR.H GOGOI MS.J KAKOTI MR.L K BORAH
19	RSA/274/2013 WITH LCR	HASIM ALI Versus SAN BHANU and 5 ORS.	MR.M U MAHMUD MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	MR.S BHUYAN MRA KUNDU
20	RSA/131/2014 WITH LCR	DWIPEN CHOUDHURY and 6 ORS, Versus GHANASHYAM CHOUDHURY,	MR.SHEELADITYA	MR.P J PHUKAN MR. P P DAS MR.M C DEKA MR.H BARUAH MR. R AHMED
21	RSA/210/2015	ON THE DEATH OF BADIRUZZAMAN HIS LEGAL HEIRS BAZIRAN BEWA and 6 ORS Versus AHEDURZZAMAN and 17 ORS	MR.B BANERJEE MR. K K DEY (P1-P3, P5-P7) MS.C MOZUMDAR MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY MR V K BAROOAH (P1-P3, P5-P7)	MR.H R A CHOUDHURY(R- 1,2(a),3(a)&5) GA, ASSAM MR.G SARMA MS.E YASMIN(R-1,2(a)3(a)&5) MRS.R CHOUDHURYR- 1,2a,3aand5

22	RSA/127/2018 WITH LCR	MD SULTAN ALI Versus MD NURJAMAN ALI AND 4 ORS	MR. A ALAM MR. M ALAM MR. M ALAMGEER	MR H R A CHOUDHURY (R1-5) MR F U BARBHUIYA (R1-5) MS S DAS (R1-5)
23	RFA/27/2015 WITH LCR	M/S ENCON ENGINEERING and CONSTRUCTIONS Versus M/S STEWARTS AND LLOYDS OF INDIA LTD and ANR	MR.M Z AHMED MS.B DUTTA MR.A M DUTTA MR.S K SHARMA MS.C R RABHA	MR.R J BORDOLOI(R-1) MR.R DE(R-1) MS.D SONOWAL(R-1) MR.R ALIR-1 MR. M GOGOI MS.C SARMA(R-1)
24	RFA/71/2016 WITH LCR	M/S M.K. AGARWALA Versus NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED and 4 ORS	MR.K DEKA MR.G KHANDNELIA	MR.S K MEDHI(R-1) MR.A DAS(R-1) MR.S DUTTAR-1
25	RFA/83/2016 WITH LCR	PAWAN KUMAR AJITSARIA Versus SMTI KAMALA DEVI AJITSARIA and 4 ORS,	MR.R C SANCHATI MRS SANCHETI	MR.U B SARMA-1 MS.J DEKA(R-1) MR.G MISHRA(R-1)
26	RFA/116/2017 WITH LCR	MEGHMALLAR ESTATES and SERVICES and ANR. Versus DR. KISHORE KUMAR DAS and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR.J CHOPRA MS.A LAHKAR	MR. R SARMA (R2) MR H DEKA (R2) MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR D HAZARIKA (R2) MR. M DAS MR A HUSSAIN (R2) N CHAUDHURY MR A DEKA
	WITH CO/15/2018 in RFA/116/2017	KISHORE KUMAR DAS Versus MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA
27	RFA/117/2017 WITH LCR	ARUN KUMAR BISMITER Versus BABUL BRAHMA	MR.A C SARMA MR.B HALDAR MR.G BHARADWAJ	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA
	WITH I.A.(Civil)/4117/2019 in RFA/117/2017	BABUL BRAHMA Versus ARUN KUMAR BISMITER	DR. B AHMED MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR M HUSSAIN	MR. A C SARMA MR G BHARADWAJ
28	RFA/118/2017 WITH LCR	SRI PAVAN CHANGMAI Versus M/S BADARUDDINS	MR. P K ROY MR.J K PARAJULI MR. S K CHAKRABORTY MR.H DEKA MR.A HUSSAIN MR.D HAZARIKA MR.R SARMA MRS.N S PARAJULI	MR. A BHATTACHARYYA MR. A BORUA
	WITH I.A.(Civil)/3664/2017 in RFA/118/2017	SRI PAVAN CHANGMAI Versus M/S BADARUDDINS	MR.J K PARAJULI MR.H DEKA MR.A HUSSAIN MR.D HAZARIKA MR.R SARMA MRS.N S PARAJULI	
	WITH I.A.(Civil)/975/2019 in RFA/118/2017	M/S BADARUDDIN'S Versus PAVAN CHANGMAI	MR. A BHATTACHARYYA	MR J K PARAJULI MS. N S PARAJULI MR. R SARMA
29	RFA/119/2017 WITH LCR	MEGHMALLAR ESTATES and SERVICES PVT. LTD. and ANR. Versus DR. MADHUMITA DAS MAZUMDAR and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR.J CHOPRA MS.A LAHKAR	MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR. M DAS N CHAUDHURY MR A DEKA

	WITH CO/13/2018 in RFA/119/2017	MADHUMITA DAS MAZUMDAR Versus MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR. D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA
30	RFA/121/2017 WITH LCR	SRI NAGENDRA NARAYAN CHOUDHURY Versus SHRI ABHIJIT DAS and 2 ORS	MR.Z MUKIT MR.A SATTAR MR.F SATTAR MR.H K BARUAH	MR. B PATHAK (R1,R2) MR H K GOGOI (R1,R2) MR. C BARO MR. P DEKA MR. R THADANI (R1,R2)
31	RFA/58/2018 WITH LCR	NARAYANI MINERALS Versus CLIFFORD FACILITY SERVICES PVT LTD AND 3 ORS	MR. S U AHMED MR. S U AHMED R BORUAH	MR B SINHA (R3 & 4) MS. N THAPA (R3 & 4) MR. M GOGOI (R3 & 4)
32	RFA/73/2018 WITH LCR	J.K.B. ENTERPRISE Versus STATE OF ASSAM and 3 ORS	MR G N SAHEWALLA MS. B SARMA MRS. S S BAWARI MR. A CHETIA MD. ASLAM	GA, ASSAM (R- 1 & 2) SC, IRRIGATION
33	RFA/75/2018	SHIKSHAK SAHAKARI COOPERATIVE BANK LTD Versus OIL INDIA GRATUITY FUND COMPANY TRUST FUND AND 9 ORS	MR G N SAHEWALLA MR A UPADHYAY MS. K JAIN	MR. H K DEKA (R1) MR. A SARMA MR. T DEURI (R7) MR. N CHOUDHURY MR. B D DEKA (R1) MR. S CHOWDHURY (R7) MR. M DAS (R1) MR. S K HAZARIKA (R 2) MR. C BASUMATARY (R7)
34	RFA/114/2018 WITH LCR	M/S DEKA ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S P ROY MS. B CHOUDHURY MR A K RAI MS. N RAI MR K K S ROY	GA, ASSAM MR. B K BHAGAWATI (R2)
35	WITH RFA/27/2019	THE STATE OF ASSAM AND 5 ORS Versus M/S DEKA ENTERPRISE AND ANR	MR. P S DEKA MR. B K BHAGAWATI MR. K KALITA MS. A CHAKRABORTY	MR. S P ROY MR. N ALAM R K MR A K RAI MS. N RAI FOR CAVEATOR
	WITH I.A.(Civil)/4330/2018 in RFA/27/2019	THE STATE OF ASSAM AND 5 ORS Versus M/S DEKA ENTERPRISE AND ANR	MR. P S DEKA MR. B K BHAGAWATI MR. K KALITA MS. A CHAKRABORTY	MR. S P ROY MR. N ALAM R K MR A K RAI MS. N RAI FOR CAVEATOR
	WITH I.A.(Civil)/1307/2019 in RFA/27/2019	THE STATE OF ASSAM AND 5 ORS Versus M/S DEKA ENTERPRISE AND ANR.	MR. P S DEKA MR. B K BHAGAWATI MR. K KALITA MS. A CHAKRABORTY	MR. S P ROY MR. N ALAM R K MR. A K RAI MS. N RAI FOR CAVEATOR
36	RFA/125/2018 WITH LCR	SRI SUBASH DEB NATH Versus JITENDRA KUMAR ROY AND 4 ORS	MR N DUTTA MR. S BHARALI MR. M DAS MR. N K NEOG MS. N SULTANA	MS N NATH (R1, R2) MR. M DUTTA (R1, R2)
37	RFA/149/2018 WITH LCR	SRI SANTANU DUTTA AND ANR Versus HOUSING URBAN DEVELOPMENT CORPORATION LTD (HUDCO) AND 5 ORS	MR. B BARMAN	MR. K BHATTACHARJEE (R1, R2, R6) MS B TALUKDAR (R1, R2, R6)
38	RFA/60/2019 WITH LCR	S. DALBIR SINGH FLORA Versus S. PAL SINGH FLORA AND 4 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. N P BARUAH MR. D J MAHANTA
39	RFA/72/2019 WITH LCR	SRI KAMAL CHANDRA MAHANTA Versus SMTI. MANIKA MAHANTA AND 5 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. A SATTAR MR. P P BORTHAKUR MAYUR DAS
40	RFA/94/2019 WITH LCR	MAKUM MOTORS LEDO and ANR Versus M/S UJJAL TRANSPORT AGENCY	MR.K R SURANA MR.S CHAMARIA MR.G KHANDELIA	MR. D DAS MR. K MOHAMMED

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

CIVIL BENCH(SAO AND FAO MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	SAO/4/2007 WITH LCR	M/S B N MAZUMDER and ORS Versus JAGADISH CH. BANIK	MR.S C KEYAL MR.S K GHOSH	MR.P K ROYCHOUDHURY MD.A KHAN MR.N G KUNDU MR.J DAS
2	SAO/4/2009 WITH LCR	UMARUDDIN AHMED and ORS Versus ON THE DEATH OF KAMARUDDIN AHMED, HIS LEGAL HEIRS, SEHNAJ BEGUM AND ORS.	MS.M CHOUDHURY MR.S K GHOSH MR.M CHOUDHURY MR.S DUTTA MRS KEYAL MR.S PAL	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA
3	SAO/6/2013 WITH LCR	BISWA BIJOY DAS and 2 ORS. Versus KALPANA DAS and 2 ORS.	MR.R P SARMAH MR.A R TAHBILDAR MS.J KALITA MS.R DEVI	MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MS.K G SARMAH MR.R P N SINGH
	WITH MC/3015/2013 in SAO/6/2013	BISWA BIJOY DAS and 2 ORS. Versus KALPANA DAS and 2 ORS.	MR.R P SARMAH MR.A R TAHBILDAR MS.J KALITA MS.R DEVI	
4	WITH SAO/2/2014	KALPANA DAS and 2 ORS. Versus BISWA BIJOY DAS and 2 ORS.	MR.S P ROY MS.A TALUKDAR MRA K RAI MR.R P N SINGH	MRS.R DEVI MR.A R TAHBILDAR
5	SAO/2/2016 WITH LCR	SRI BHOGI RAM MEDHI Versus ON THE DEATH OF SRI BHARAT CHANDRA DAS HIS LEGAL HEIRS SMTI RIMA DAS AND ORS	MR.SHEELADITYA	MR.S N ADHYAPAK MR.S SHARMA
6	SAO/2/2017 WITH LCR	MRS. TOKTEL LANGKAM, Versus BHUPEN PEGU and 4 ORS,	MR. H R A CHOUDHURY MS. R CHOUDHURY MS. A BEGUM	GA, ASSAM MR A D CHOUDHURY (R1) MR J PAYENG (R4) MR P CHOUDHURY (R1) MR. D CHOUDHURY (R1) MR. P DUTTA (R1)
7	SAO/4/2021 WITH LCR	MD. SAIFUDDIN SAIKIA Versus RAJUBALA BAISHYA AND 3 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. M K SHARMA (r-1) MS. S S SAIKIA (r-1) MR. R MEDHI (r-1)
8	FAO/17/2013	BRAJANATH GOGOI Versus M/S. SURABHI SOCIETY and 5 ORS.	MR.N DUTTA MR.D BARUAH MS.B DAS	MR.R DHAR(R-1&2) MR.S SHARMA(R-1&2) C K S BARUAH, SC, PWD MR A SAIKIA(R-1&2) MS.H TALUKDAR

	WITH MC/2616/2013 in FAO/17/2013	BRAJANATH GOGOI Versus M/S. SURABHI SOCIETY and 5 ORS.	MR.N DUTTA MR.D BARUAH MS.B DAS	MR.N N UPADHYAYA(R-2) MR.R DHARR-2 MR.S SHARMA(R-2) SC, PWD MS.H TALUKDAR
9	FAO/1/2014 WITH LCR	GOPAL CH. GHOSH Versus SAJAL SINGHA	MR.S K SINGH MR.T C KHATRI	MR.M K CHOUDHURY MR.B DEKA MR.N BARUAH
10	FAO/2/2014 WITH LCR	MATI RAM ROY and ANR. Versus GOLAPI ROY	MR.A M BUZARBARUAH MS.M BARMAN MS.D GHOSH MS.B GOGOI	
11	FAO/15/2014 WITH LCR	RAM NAGINA PANDEY Versus STATE OF ASSAM and 7 ORS.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH	MR. C K S BARUAH, Govt Advocate, Assam (R 1 & R 2)
12	FAO/3/2015 WITH LCR	GUPI PARJA @ BIKASH Versus SMTI PROTIVA DEKA PARJA	MR.S BORA MS.R DHAR	
13	FAO/7/2015 WITH LCR	DR BIMAL MAZUMDAR Versus DR TRAILOKYA NATH SALOI and 2 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MS.R BORAH	MR.N DEKA(R-1) MR.M GOGOI(R-1)
14	FAO/12/2015 WITH LCR	MASTER DEBASRSHEE CHANDA MINOR Versus SMTI TRIPTI DAS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.P K DEBROY MR.S DEY MR.P SEN
15	FAO/21/2015 WITH LCR	M/S NORTH EASTERN CHEMICALS INDUSTRIES P LTD and ANR Versus ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD and ANR	MR.A PARVEZ MR.M DUTTA M C KAKOTI	MR.N C DAS(R-2) MR.A DAS(R-2) MS.B BEGUM(R-2) MR. J K GOSWAMI MS.M DEVIR-2 MRP GOGOI(R-1) MS.K DAS(R-2) MR.H DAS(R-1)
16	FAO/28/2015	SRI PRANAB DAS @ PAPU Versus SMTI MINARVA DAS @ MINU DAS	MR.S K SINGHA MR.R DUTTA MR.S J SARMA MR.G G GOGOI MR.B KUMAR	MR.P J SAIKIA MS.M KECHII MR.R S MISHRA
17	FAO/2/2016 CAVT. NO. 1793/2015 WITH LCR	SRI ROSHAN CHAND Versus SRI SADHAN DAS	MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MR A K RAI MR.R P N SINGH	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA FOR CAVEATOR
18	FAO/15/2016 WITH LCR	SRI NARENDRA NATH SARMA Versus THE STATE OF ASSAM and 3 ORS	MR.R GOSWAMI MR.I ALAM MR.T SK	MR.B CHETRI(R- 1-3) SR GA,ASSAM
19	FAO/16/2016	MD IFTIKAR RAHMAN Versus MD JIAUR RAHMAN	MR.R BARUAH MR.A IKBAL MR.S ALI	MS.R HUSSAIN MR.Z MUKIT MR.A SATTAR MR.H K BARUAH MR.R P GUPTA MS.S CHOUDHURY
20	FAO/34/2017 WITH LCR	MR ARMAN ALI Versus MR MOINUL HAQUE and 4 ORS	MR.S P ROY MS.N RAI MRA K RAI MR.S K CHOUDHURY MR.T R ROY	MR.R BARUAH(R- 3-5) MR. R K BHUYAN (r-1,2) MR A ZAMAN (r-1,2) MR. M KASHYAP (r-1,2) MR.M ALAM(R- 1&2) MS.M NATH(R- 3-5)
21	FAO/43/2017 WITH LCR	SMT SHEFALI RANI DEB Versus STATE OF ASSAM and ANR	MR.A S DHILLON MRB KAUSHIK MS.A KAPINJAL	GA, ASSAM

22	FAO/46/2017 WITH LCR	SRI DWIPAYAN DAS Versus BRAHMAPUTRA TELE PRODUCTION PVT LTD and ANR	MR.P S DEKA MR.B K BHAGAWATI MS.A CHAKRABORTY	MR.B GOSWAMI(R- 1&2) MS.Y S PHOM(R- 1&2) MR.A K BHUYAN(R- 1&2) MS.B BHUYAN(R- 1&2) MR.M BORAHHR- 1and2
23	FAO/1/2018	M/S BAGHBARI TEA ESTATE Versus STATE OF ASSAM	MR. S CHAMARIA MR. M PHUKAN MR. D SARMAH MR. M ALI MR. S CHANDA	GA, ASSAM MR. J ABBAS MR. S BORTHAKUR PP, ASSAM
	WITH I.A.(Civil)/37/2018 in FAO/1/2018	M/S BAGHBARI TEA ESTATE Versus STATE OF ASSAM,	MR. S CHAMARIA MR. M PHUKAN MR. D SARMAH MR. M ALI MR. S CHANDA	GA, ASSAM
24	FAO/5/2018	DEBEN DAS Versus THE STATE OF ASSAM	MR. S P ROY MR A K RAI MS. N RAI MR. T R ROY	GA, ASSAM
	WITH I.A.(Civil)/169/2018 in FAO/5/2018	DEBEN DAS Versus THE STATE OF ASSAM	MR. S P ROY MS. N RAI MR A K RAI MR. T R ROY	GA, ASSAM MR. R BORPUJARI, SC, Revenue Deptt.
25	FAO/59/2018 WITH LCR	KAMAKHYA SAHA Versus SRI ALOK KUMAR BANTHIA AND 2 ORS	MR. D P CHALIHA MS A BARUAH MR. U P CHALIHA	MR. C GOSWAMI (R1-R3) MR. N CHAKRAVORTY (R1- R3)

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BEFORE:

CIVIL BENCH (MAC.APP. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./51/2009 WITH LCR	PHOOL BHANU BEGUM Versus SRI UDHAN SINGH and ORS	MR.P J PHUKAN MSA B PHUKAN	MR.S DUTTA
2	MACApp./171/2012 WITH LCR 2 FILES	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	MR. S C KEYAL MS.M CHOUDHURY MR.D CHAKRABORTY MS. P BARUAH MS G SARMAH MR.S DUTTA
	WITH MC/2574/2012 in MACApp./171/2012	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	
3	WITH MACApp./148/2012	UNITED INDIA INSURANCE CO LTD. Versus ASHOK DAS and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S C KEYAL MRS. S ROY (R-4) MS.P BARUAH MS.K HAZARIKA MS. I DAS (R-4) MR.K BURAGOHAJIN
4	WITH MACApp./153/2012	UNITED INDIA INSURANCE CO LTD. Versus BINA DEY and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.A J SAIKIA MR.U K DUTTA
5	WITH MACApp./157/2012	UNITED INDIA INSURANCE CO LTD. Versus SUBODH KANTI MAZUMDAR @ SUBODH MAZUMDAR and ORS,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR. K K BHATTA (r-5) MS JONA TALUKDAR (r-5) MS R DEVI (r-5)
6	WITH MACApp./176/2012	NATIONAL INSURANCE CO LTD Versus SUBODH KANTI MAJUMDAR and ORS	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.D CHAKRABORTY MR.S DUTTA
7	MACApp./270/2013 WITH LCR	MINITA DEVI and 2 ORS. Versus MANTU ROY and 2 ORS.	MR.U K THAKURIA MR B KALITA MR.N D NATH	MR.R GOSWAMI MS.M SAIKIA MS.P BORSAIKIA
8	MACApp./285/2013 WITH LCR	JAYMATI KACHARI Versus THE FUTURE GENERAL INDIA INSURANCE CO. LTD and 2 ORS.	MR.H SARMA MR.D K KALITA MR.P C SARKAR MS.S D SARMAH	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA
9	MACApp./9/2014 CAVT. NO. 759/2012 WITH LCR	NATIONAL INSURANCE CO LTD Versus JOHMON THANGA KIPA and 7 ORS	MR. A SARMA MS. S ROY	MR. R P SARMAH MR. M R ADHIKARI MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR MS. H TERANGPI

10	MACApp./34/2014 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus GAUTAM DAS and 4 ORS,	MR.R GOSWAMI MR.I ALAM	MS. R BORA (R1-4)
11	MACApp./46/2014 WITH LCR WITH MC/312/2014 in MACApp./46/2014	M/S NEW INDIA ASSURANCE CO. LTD., Versus SHRI MANTU KR. DAIMARY and ANR, M/S NEW INDIA ASSURANCE CO. LTD., Versus SHRI MANTU KR. DAIMARY and 2 ORS,	MR. A TALUKDAR MR. K K BHATTA MR. K K BHATTACHARYYA MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA	MS. D D ROY MS. J GOSWAMI MR. H CHETIA MR. A J SAIKIA MR. B KAKATI
12	MACApp./50/2014 WITH LCR	JUBERUDDIN and ORS Versus UNITED INDIA INSURANCE CO LTD and ORS	MR. B K JAIN MR.B SHARMA MR. B SHARMA MR.U SAIKIA MS. O PHUKAN MR.R C NATH	MR. A J SAIKIA MR. B KAKATI
13	MACApp./120/2014 WITH LCR	PUSPA KALITA and 2 ORS. Versus SHAIK FARDIN and 3 ORS.	MR.S S SHARMA MS.L SHARMA MR.S K SANGANERIA MRA SHARMA	MS.R HUSSAIN(R-4) MR. S K S THAKUR MR.R GOSWAMI MR.M SAIKIA MS.D KALITA(R-4) MR.H N SARMA MS.I SARMA(R-4) MR.R K AGARWALA(R-4)
14	MACApp./131/2014 WITH LCR WITH	SRI PRADIP TALUKDAR Versus NEW INDIA ASSURANCE CO. LTD. and ANR	MS. R B BORA MR. M KALITA	MR. P P DEKA MR. P SARMAH MS. D SHARMA MS. M SAIKIA
15	MACApp./130/2014 WITH	PRADIP TALUKDAR Versus NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MR.M KALITA MRS.R B BORA	MR.R GOSWAMI MS.N M DEKA(R-2&3) MS.M SAIKIA MR.P SARMA(R-2&3)
16	MACApp./132/2014	PRADIP TALUKDAR Versus NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MS.M KALITA MRS.R B BORA	MR.P SARMAH(R-2) MR.R GOSWAMI(R-1) MR.I ALAM(R-1) MS.M SAIKIA(R-1) MS.N DEKAR-2 MS.D SARMA(R-2)
17	MACApp./147/2014 WITH LCR	UNION OF INDIA Versus ISMAIL AND 3 ORS	C.G.C. MR.K PAUL MR. B SARMA	MR.A TALUKDAR(R-4) MS.L SHARMAR-4 MR.K K BHATTA(R-4) MR.J JOHN(R-4)
18	MACApp./178/2014 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus ANIMA DEB and 6 ORS.	MR.R C PAUL MS.S ROY	MS.S MAHANTA MR.R GOSWAMI MR.I ALAM MR.S U AHMED MR H BARUAH (r-1,3) MR.A AHMED MS.M SAIKIA MR P P PHUKAN (r-1,3) MRA HAWARI MR.I ISLAM MS.S DEB
19	MACApp./191/2014 WITH LCR	SMTI DEVI BASUMATARY @ DEVI GOGOI Versus AJIT CHETIA and 2 ORS,	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MR. R GOSWAMI MS. M SAIKIA MR. S NAG MR. N D SARMA MS. P BORTHAKUR MR D DEKA
20	MACApp./202/2014 WITH LCR 3 FILES	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD. SAHABUDDIN KHAN and 2 ORS.	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MRU S BORGHAIN MR.H BURAGHAIN MR.A K GUPTA(R-1) MR.A BARUAH MR.R S MISHRA(R-1) MR P GOGOI

21	WITH MACApp./484/2018 WITH LCR	MD. SAHABUDDIN KHAN Versus NAYAN JYOTI KHANIKAR	MR. A K GUPTA MR. R S MISHRA	MR. S ALI MR. J C GOGOI MR. D HANDIQUE MR. K KALITA MR. H KAKATI
22	MACApp./232/2014 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus KAJOL MALAKAR and ANR.	MR.B K PURKAYASTHA MR. A J SAIKIA MR. B KAKATI MS B KASSHYAP MS.U K PURKAYASTHA	MR.A DHAR MS.D GHOSH MS.C DAS MRK K DAS
23	MACApp./248/2014 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus MOTIUR RAHMAN and ANR	MR.R C PAUL MS.S ROY	MS. S KHANIKAR (R1) MS. P BARUAH (R1) MS U DAS (R2)
24	MACApp./251/2014 WITH LCR	SABINA YASMIN and 4 ORS. Versus MOINUL HOQUE and 2 ORS.	MR.A R AGARWALA MS.T HASNU	MR. R GOSWAMI (R3) MR J JOHN MS. P BORTHAKUR (R3) MR D DEKA (R3)
25	MACApp./278/2014 WITH LCR	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED Versus PRIYA KANTA KATAKY and 2 ORS	MR. S S SHARMA MS. L SHARMA MR. A SHARMA MR. B J MUKHERJEE	MR. A KHANIKAR (R-2) MR. N BORUAH (R-5) MR. B KALITA (R-2)
26	MACApp./302/2014 CAVT. NO. 653/2014 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus MANJU DUTTA and 5 ORS.	MR.S S SHARMA MS.L SHARMA MRA SHARMA	MR.C CHOUDHURY MR.A GAYAN FOR CAVEATOR
27	MACApp./248/2015 WITH LCR	NATIONAL INSURANCE CO. LTD Versus MRS UPMA SINGH and 6 ORS	MR.R K BHATRA MS.A BORA MS.P HUIJURI MR.S DUTTA MR A SAIKIA	MR.D SAIKIA(R-1, 3 & 4) MR.R BORUAH(R-1, 3 & 4) MR. K K DUTTA(R-1, 3 & 4) MS.R BORAH(R-1, 3 & 4) MR.U BARUAHR-1, 3 and 4 MR.A DEKA(R-1, 3 & 4) MR.SK S N MOHAMMAD(R-1)
28	MACApp./354/2016 WITH LCR	MALABIKA ROY DAS Versus THE DIVISIONAL MANAGER and 2 ORS,	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA	MRS.B ACHARYAR-1 MR.A D CHOUDHURY(R-3) MR.A ACHARYA(R-1) MR.D CHOUDHURY(R-3)
29	MACApp./37/2017 WITH LCR	SRI HARIDHAR TALUKDAR Versus SRI BHUPEN HAZARIKA	MS.N MODI MR.M DAS MR.S DUTTA MR.C SHARMA MR. SIDHANT DUTTA	MR. A TALUKDAR MR. S K TALUKDAR (R-1) MRS. R DEVI MR J JOHN MS. S T BOKTH (R-1) MS. J TALUKDAR
30	MACApp./46/2017 WITH LCR	SRI SANKAR KONWAR Versus SRI RUPANKAR CHOUDHURY and ANR	MR.M TALUKDAR MS.D KALITA	MS.S ROYR-2
31	MACApp./61/2017 WITH LCR	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD Versus SRI MOHAN RABHA and 2 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR J P DAS MRS. R DEVI MR. A R TAHBILDAR MR.R RABHA(R- 2&3) MS.S DAS(R- 2&3)
32	MACApp./89/2017 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI SASHI MURA and 3 ORS	MR. A J SAIKIA MR.A AHMED MR G S BORO	MR.P CHOUDHURY(R-1) MS.S KHANIKAR R-1 MS.P BARUAH(R-1)
33	MACApp./107/2017 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI RAJEN BORAH and 3 ORS	MR.A DUTTA MRS.P M DUTTA	MR.M TALUKDAR MR.A J SAIKIA MR.U K DUTTA MR.B KAKATI MR.K BORAH MS.A KALITA MRN BHUYAN

34	MACApp./300/2017 WITH LCR	NURUL AMIN Versus PRASANA DEKA and ANR.	MS.M TALUKDAR MS.T MONDAL	MR.A TALUKDAR MR.K K BHATTA MR.A DAS MR.K K BHATTACHARYYA MR.R K BHARALI MRB D SARMA MR.J JOHN MR. J K DAS (R1)
35	MACApp./338/2017 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus CHITTRALEKHA BORA	MR.K K BHATTA MR.R K BHATRA MR.S S SARMA	MR.S P CHOUDHURY MRS.G SARMA
	WITH I.A.(Civil)/2261/2017 in MACApp./338/2017	NATIONAL INSURANCE CO. LTD. Versus CHITTARLEKHA BORAH and ORS.	MR.K K BHATTA MR.R K BHATRA MR.S S SARMA	MR.S P CHOUDHURY MRS.G SARMA
36	MACApp./357/2017 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus MISS RAJENA BEGUM and 5 ORS	MS.N MODI MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.K R BORA(R- 1-4)
37	MACApp./379/2017 CAVT. NO. 3/2017 WITH LCR	SRI NIRAB HARPAL and ANR Versus KAMALA KONWAR	MR.R K DUTTA MR.U J SAIKIA MR.N NATH	MR.P BHOWMICK MR.R DEKA MR. S ROY MR. M H LASKAR FOR CAVEATOR
38	MACApp./476/2017 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD Versus SRI TAPAN KARMAKAR and ANR	MS. M CHOUDHURY MR.A AHMED MS C BORAH	MR.T J MAHANTA(Sr.Adv.)(R-2) MS.P BHATTACHARYYA(R-2) MR.A BHATTACHARYYA R- 2 MR.A BARUA(R-2) MR R PATAR (R-1) MR. D KAKOTI (R-1) MS.S KAUSHIK(R-1)
	WITH I.A.(Civil)/132/2022 in MACApp./476/2017	SRI TAPAN KARMAKAR Versus M/S UNITED INDIA INSURANCE CO. LTD AND ANR	MR R PATAR MR. D KAKOTI	MS. M CHOUDHURY
39	MACApp./503/2017 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SAHERA CHOUDHURY and 2 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR H K J AHMED (R-1)
40	MACApp./532/2017 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus SMT CHANDRAWATI GOSWAMI and ANR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MS.S KHANIKAR MS.P BARUAH MS.A DAS
41	MACApp./559/2017 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI KABITA SAIKIA and 3 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR S C DAS, R 1,2 AND 3 MR P BURAGOHAİN, R 1,2 AND 3
42	MACApp./657/2017 WITH LCR	UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. R ISLAM (R1-R3) MR. A S CHOUDHURY (R1- R3)
	WITH I.A.(Civil)/4276/2017 in MACApp./657/2017	UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
43	MACApp./659/2017	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SMTI MAHAN MEDHI and 2 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR Z ALAM MR D MONDAL (R-1,2) MR. N D SARMA MR E U AHMED MS. S NAZNEEN

44 MACApp./424/2018
WITH LCR

SRI AMULYA DEKA @ DAS
Versus
M/S UNITED INDIA INSURANCE CO. LTD
AND ANR

MR. T J MAHANTA
MS. P BHATTACHARYA
MR. S SINGH
MR. A BARUA
MR. A BHATTACHARYYA

MR. K K BHATRA (R1)
MR. R K BHATRA (R1)
MR K BHUYAN (R2)
MS. S BURAGOHAIN (R1)
MR S C NATH (R2)
MS. P PHUKAN (R1)
MR. D BHUYAN (R1)

45 MACApp./591/2019
WITH LCR

SHRI SANTOSH MALAKAR AND 4 ORS
Versus
SUNIL MALAKAR AND ANR

MR. U C RABHA
MR. S M SARMA
MR. M M DEKA
MR. L C DEY

MRS. B ACHARYA (R2)
MR. A ACHARYA (R2)
MR. A B ROY
MR. P K SARMA

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[FROM 19-10-2022 TO 22-12-2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CIVIL BENCH(CRP, CRP(I/O) AND MFA MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRP(IO)/4/2014 WITH LCR	SHANTILAL DUGAR Versus SIDDIQUR RAHMAN	MR.S SHAH MRS SANCHETI	MS.M DEORI MS.S KHAN
2	CRP(IO)/27/2014 WITH LCR	LAWYER'S ASSOCIATION Versus ANOWAR HUSSAIN and ANR.	MR.S S SHARMA MR. A R SIKDAR MS.L SHARMA MRA SHARMA MR. M H TALUKDAR	MR.A R SIKDAR MS.M DEKA
3	CRP(IO)/45/2014 WITH LCR	THE STATE OF ASSAM and 3 ORS Versus D.N. CONSTRUCTION PVT. LTD.	MR.A BARUAH	MR.G KHANDELIA
4	WITH CRP(IO)/46/2014	THE STATE OF ASSAM and 3 ORS. Versus SUKHENDU DEY	MR.I CHOUDHURY MR.A BARUAH	MR.G KHANDELIA
5	CRP(IO)/54/2014 WITH LCR	THE STATE OF ASSAM and 3 ORS. Versus DIPAK BORO	MR.M DEKA MR.I CHOUDHURY MR.N J KHATANIAR	MR. M K SARMA MR.S SINHA MR.S B PRASAD
6	CRP(IO)/63/2014	PRADIP KUMAR BISWAS and ANR. Versus RAMESH CHANDRA SARKAR and ANR.	MR.T ISLAM MS.F AHMED	MR.SHEELADITYA MR.D SHARMA MRT BORA
7	CRP(IO)/78/2014	KAILASH PRASAD MOUR and 6 ORS. Versus CENTRAL BANK OF INDIA and 4 ORS	MR.S P ROY MR.A TALUKDAR MS.A TALUKDAR MR. S ALAM	MR.O P BHATI MR.T C DAS MR.B HALDAR MR.P SARMA
8	CRP(IO)/89/2014 WITH LCR	TANU BARUAH Versus SAILENDRA SINGH and 3 ORS	MR.D BARUAH MS.B DAS MR.N B P SINGHA	MR.S BHARALI MR.R R KAUSHIK(R-4) MR.P DEKA MRS.S S BAWARI
9	CRP/196/2011 WITH LCR	GUNA DUTTA Versus M/S ASSAM VALLEY PLYWOODP LTD and ORS	MR.P J SAIKIA MS.M KECHII	MR.C BARUAH MR.T BARUAH MS.R R BARUAH MS.M SAIKIA
10	CRP/208/2013 WITH LCR	SUNIL KUMAR CHAKRABORTY Versus RAM KRISHNA SEN BURMAN	MR.S K SINGH MR.P SUNDI	MR.R BARUAH MR.T C KHATRI
11	CRP/214/2013 CAVT. NO.67/2/013 WITH LCR	BAKUL DEB Versus SMTI DIPTI PAUL	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	MR.A C SARMA MR.B C TALUKDAR FOR CAVEATOR
12	CRP/307/2013 WITH LCR	ARUN CHANDRA RAJBONGSHI and 2 ORS Versus KUKIL SINGH and 13 ORS	MR.S P ROY MR.K RAJBONGSHI MRA K RAI MR.R P N SINGH MR.N N JHA	MR.A SARMA

13	CRP/329/2013 CAVT. NO. 1247/2012 WITH LCR	JAGADISH CH. BANIK Versus BHOLA NATH MAZUMDAR and 3 ORS	MD.A KHAN MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.S C KEYAL MR.D MOZUMDER MR.T ETE FOR CAVEATOR MS.H SARMA
14	CRP/391/2013	MD. SADARUDDIN AHMED Versus MUSSTT. JABINA BEGUM	MS.J RAJKUMARI MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN
15	CRP/428/2013	DHANANJAY SARKAR Versus SMTI RAKHI NATH	MR.T ROY MS.B SARKAR MR.S DEY MR.P SEN	MR.B J MUKHERJEE MR. S BISWAS
16	CRP/30/2014 WITH LCR	SMTI NABANITA BARUAH @ BURAGOHAIN Versus SMTI DALIMI TAYE and 3 ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR.A BHATTACHARJEE MR.P P DUTTA
17	CRP/119/2014 WITH LCR	MD ISHAQUE Versus M/S ASHOK BIRI FACTORY	MR.H NATH MR.B D DEKA	
18	CRP/159/2014 WITH LCR	DHARANI TALUKDAR and 2 ORS Versus SMTI MINI KALITA	MR. S DEKA MR.A D CHOUDHURY MR.D CHOUDHURY MR.B SINHA	MR.A M BUZARBARUAH MS.M BARMAN MR.M ISLAM MS.B BHUYAN SC, PWD
19	CRP/183/2014 CAVT. NO. 495/14 WITH LCR	SMTI BIJULI BARUAH Versus JANARDAN MAZUMDAR	MR.S S SHARMA MR.B J MUKHERJEE MRA SHARMA	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR.S DEY FOR CAVEATOR
20	CRP/202/2014	MANIDEEP SEN Versus BHABATOSH CHAKRABORTY	MR.A R SIKDAR MS.T NESSA MR.M H TALUKDAR MS.M DEKA MR. S ALAM	
21	CRP/206/2014 WITH LCR	NAROTTAM LAL SHARMA Versus SHYAM SUNDAR SHARMA	MR.S K BARKATAKI MS.N DUTTA MS.Y DEKA MS.B SHARMA MR.D K NATH	MR.P K KALITA MR.S BORA MR.G J SAIKIA MR.N DAS MR.K R BOROOAH SC, GMC
22	CRP/219/2014	ON THE DEATH OF ANJALI KARMAKAR HER LEGAL HEIRS Versus BISWANATH GANGULI and ORS	MR.S K GHOSH MS.S SARMA	MRG P BHOWMIK MR D KALITA (R2i, R2ii, R2iii, R3, R4)
23	WITH RSA/222/2014	BIPLAB KARMAKAR SON and 3 ORS, Versus BISWANATH GANGULI and 5 ORS,	MR.S S DEY MR.S K GHOSH MS.G SHARMA	MRG P BHOWMIK MR.B DEB MR D KALITA (R2i, R2ii, R2iii, R3, R4) MS.A THAKURIA
	WITH I.A.(Civil)/883/2016 in RSA/222/2014	BIPLAB KARMAKAR SON and 3 ORS, Versus BISWANATH GANGULI and 5 ORS,	MR.S S DEY MR.S K GHOSH MS.G SHARMA	MRG P BHOWMIK MR.B DEB MS.A THAKURIA
24	CRP/224/2014	SMTI. AJANTA CHOUDHURY Versus SRI HITEN CHANDRA DAS and 2 ORS.	MS. R HUSSAIN MR Z MUKIT MR. A SATTAR MS. N BARMAN	MR.S U AHMED
25	CRP/249/2014 WITH LCR	UNION OF INDIA Versus MANSHILAL PRATI HAR	MR.S C KEYAL MRD C CHAKRABORTY ASSTT.S.G.I.	MR.S K GHOSH N CHAUDHURY
26	CRP/268/2014	BISWAJIT BHAGAWATI Versus SMTI SARUMAI BHUYAN and 2 ORS.	MR.T J MAHANTA MR.P P DUTTA MR.A BHATTACHARYA	MR.B DEKA MR.S DUTTA MR.P JAIN

	WITH MC/2919/2014 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR. T J MAHANTA (R3(i) & 3(ii)) MR.P P DUTTA MR. A BHATTACHARYYA (R3(i) & 3(ii)) MR. A BORUA (R3(i) & 3(ii))
	WITH MC/2921/2014 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR.P P DUTTA MR.A BHATTACHARYYA
	WITH MC/2922/2014 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR.P P DUTTA MR.A BHATTACHARYYA
	WITH MC/90/2017 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SMT. SARUMAI BHUYAN and 3 ORS.	MS.N MODI MR.S DUTTA MR.S DUTTA MR.C SHARMA	
27	WITH MACApp./200/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and 3 ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR. T J MAHANTA (R3(i) & 3(ii)) MR.P P DUTTA MR.A BHATTACHARYYA (R3(i) & 3(ii)) MR. A BORUA (R3(i) & 3(ii))
28	CRP/295/2014 CAVT. NO. 1014/2014 WITH LCR WITH MC/3511/2014 in CRP/295/2014	M/S BALBIR CLOTH STORES and 4 ORS Versus SMT. TARAMATI SHARMA and ANR	MR.A SATTAR MR.S NATH	FOR CAVEATOR MR.S S SARMA
29	CRP/306/2014	M/S BALBIR CLOTH STORES and 4 ORS Versus SMT. TARAMATI SHARMA and ANR SMT. SAKUNTALA DEVI and 4 ORS, Versus UNION OF INDIA and 3 ORS,	MR.A SATTAR MR.S NATH	MR.S S SARMA FOR CAVEATOR
30	CRP/336/2014	AXIX BANK LIMITED and 2 ORS. Versus SMTI SUNITA DHIR and 5 ORS	MR.A DAS MS.M BORDOLOI MR.N SARMAH MR.S DUTTA	MR.S CHOUDHURY(R-3) MR.S DUTTA(R-3) ASSTT.S.G.I.
31	CRP/361/2014 WITH LCR	ON THE DEATH OF BIRENDRA KUMAR BARUAH HIS LEGAL HEIRS - SMTI APARNA BARUAH and 2 ORS Versus SMTI RUPREKHA DAS and 3 ORS	MR.A KHANIKAR MR.B KALITA	MR.S CHAKRABORTY MS.K KHAN MS.A DAS MR.SHEELADITYA
32	WITH RSA/171/2013	ON THE DEATH OF BIRENDRA KR. BARUAH HIS LETGAL HEIRS APARNA BARUAH and 2 ORS. Versus ON THE DEATH OF BHUPENDRA CH. DAS HIS LEGAL HEIRS BISWAJIT DAS and 3 ORS.	MR.N BHARALI MR.A IKBAL MR.S ALI MR.P J DAS MR.G BORDOLOI	MR.SHEELADITYA
33	CRP/363/2014	UNION OF INDIA Versus M/S PATEL ENGINEERING LTD.	MSB DEVI MR.B SARMAH	MR. K P MAHESWARI MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. M SHARMA
34	CRP/371/2014 WITH LCR	MD. LOKMAN HUSSAIN Versus MD. SORHAB ALI and 2 ORS	MR.N N KARMAKAR MR.S ISLAM	MR.Z MUKIT MR.A SATTAR MR.Z HUSSAIN MS.N BARMAN MR.R P GUPTA MRSH BARUA

35	CRP/426/2014 WITH LCR	SAMBHU BAISHYA Versus NIRMAL TALUKDAR and ANR	MR.B D DEKA MR.P MAHANTA	MS.A K CHOUDHURY(R-2) MR.M CHOUDHURY(R-2) MR.D CHOUDHURYR-2 MR.T ALI(R-2) MR.S N KRISHNATRAYA(R-2)
36	WITH RSA/168/2013 WITH LCR	SHAMBHU BAISHYA Versus NARAYAN TALUKDAR	MS.S BHUYAN MR.N DUTTA MS.J DUTTA MR.P MAHANTA MRD P SAHU	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA
	WITH MC/2283/2013 in RSA/168/2013	SHAMBHU BAISHYA Versus NARAYAN TALUKDAR	MS.S BHUYAN MR.N DUTTA MS.J DUTTA MR.P MAHANTA MRD P SAHU	
37	CRP/440/2014 CAVT. NO. 1620/14 WITH LCR	SHRI JIBON CH. BORUAH Versus SHRI PARMANANDA BARUAH	MR.S K MEDHI MS.P R MAHANTA MR.S R GOGOI	MS.M HAZARIKA MS.H BUZAR BARUAH FOR CAVEATOR
	WITH MC/3527/2014 in CRP/440/2014	JIBON CHANDRA BORUAH Versus PARMANANDA BARUAH	MR.S K MEDHI MR.S R GOGOI MRSP R MAHANTA	
38	CRP/461/2014	MRS. PARUMITA BORAH Versus MR. PALLAVJYOTI BORGHAIN	MR.H S KALSI MS.R S SADIAL	MR.T J MAHANTA MS.P BHATTACHARYA MS.B SAIKIA
39	CRP/170/2015 WITH LCR	PIRAMAL ENTERPRISES LIMITED Versus ZENITH DRUGS and ALLIED AGENCIES PRIVATE LIMITED	MR.D BARUAH MS.B DAS MR.N B P SINGHA MS. N UPADHYAY MR. A I Ali MR. P DAS	MS.K YADAV MR.A KABRA MS.P BORAH MS.D R DEKA MR.R L YADAV
40	CRP/281/2015 WITH LCR	SMTI KOWCHALYA DEVI KOTHARI and 2 ORS. Versus SMTI NAFIZA HUSSAIN BOBORA and ANR	MR. N ALAM MR.S U AHMED	MR.S SARMA(R-1 & 2) MR.T K BHUYANR-1 and 2 MR.S K DEKA(R-1 & 2) MR.J DEKA(R-1 & 2)
41	MFA/45/2008 WITH LCR	GENERAL MANAGER N F RAILWAY Versus M/S P.P ENTERPRISES	MR.H K DAS MS.M CHATTERJEE MISS.D SONOWAL MS.S CHAKRABORTY MS.B DEVI SC, NF RLY SMTIU CHAKRABORTY S SARMA	MR.A GOYAL
	WITH MC/1020/2008 in MFA/45/2008	THE UNION OF INDIA G.M,RLY Versus M/S. PP ENTERPRISE and ORS.	H K DAS B DEVI S SARMA	MR.A GOYAL
42	WITH MFA/3/2013	UNION OF INDIA Versus M/S P P ENTERPRISE	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
43	WITH MFA/4/2013	UNION OF INDIA Versus M/S KAVITA SALT SUPPLIERS	MS.M CHATTERJEE MS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
44	MFA/55/2010 WITH LCR	M/S ORIENTAL INSURANCE CO. LTD. Versus HARINDAR SAH and ANR	MR. R C PAUL MR.A AHMED MS L DAS	MR.A R AGARWALAR-1 MR.D K KOTHARI MR.N DEKA MRR K MOUR
45	MFA/235/2010 WITH LCR	NATIONAL INSURANCE CO.LTD. Versus MD.ABDUL RAFIQUE and ANR	MR.B C DAS MISS.S ROY	

46	MFA/292/2010 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus MD. SIRAJUL HAQUE and 2 ORS,	MR. D K DAS MR.R GOSWAMI MR.I ALAM	MR.M TALUKDAR MR.A R AGARWALA MR S M T CHISTIE(R-2) MR.D PACHANI MR.N CHUTIA(R-2) MR.P PATOWARY MR.R K AGARWALA
	WITH MC/2237/2011 in MFA/292/2010	MD. SIRAJUL HAQUE Versus UNITED INDIA INSURANCE CO. LTD.,	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.M TALUKDAR MR.R K AGARWALA MR.D PACHANI MR.P PATOWARY
47	MFA/29/2011 WITH LCR	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., Versus PRASAD KALITA	MR. D K DAS MR. R GOSWAMI MR. I ALAM	MR. R DEV, Legal Aid Counsel MS. J BORA MR. D K KATAKEY
48	MFA/75/2011 WITH LCR	NATIONAL INSURANCE COM.LTD. Versus MD. NURUL ALI and ANR	MR.B C DAS MR.R C PAUL MISS.S ROY	MS. A GUPTA MR. A K PURKAYASTHA MR.P S BHATTACHARYYA MR. S SHARMA
49	MFA/82/2011 WITH LCR	THE UNION OF INDIA, Versus M/S THE ASSOCIATED CEMENT COMPANIES LTD.,	MR.U K NAIR MR.A CHETRY MR. B SARMA	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
50	MFA/89/2011 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus AMITAVA CHOUDHURY	MR.S SAIKIA MRS. S ROY MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN MS. I DAS	MR. S K GHOSH
51	MFA/114/2011 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus MD. ABDUL MANNAN and 3 ORS	MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
	WITH MC/3034/2011 in MFA/114/2011	ORIENTAL INSURANCE CO. LTD. Versus MD. ABDUL MANNAN and 3 ORS	MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
52	MFA/115/2011 WITH LCR	ABDULLA CHOUDHURY @ ABDULLA AND ANR Versus THE UNION OF INDIA and ORS	MR. M TALUKDAR MR.R K AGARWALA	MSB DEVI MR G GOSWAMI, RLY.ADV. SC, NF RLY MS.R R BORAH MS.M PHUKAN
53	MFA/1/2012 WITH LCR	UNION OF INDIA Versus M/S SANJAY TRADING COMPANY	MS.M CHATTERJEE MS.J DAS SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL
	WITH			
54	MFA/2/2012	THE UNION OF INDIA, Versus M/S SANJAY TRADING COMPANY,	MR.D K DEY MR.R HAZARIKA	MR.A GOYAL
55	MFA/5/2012 WITH LCR	NATIONAL INSURANCE CO. LTD., Versus NUR KHATUN and ANR,	MR.B C DAS MISS.S ROY	MR.D PACHANI
	WITH MC/167/2012 in MFA/5/2012	NATIONAL INSURANCE CO. LTD., Versus NUR KHATUN and ANR,	MR.B C DAS MISS.S ROY	MR.D PACHANI
56	MFA/19/2012 WITH LCR	UNION OF INDIA Versus M/S G.P. SALES CORPORATION	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MR.N K DAS MS. K KALITA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI

	WITH MC/682/2012 in MFA/19/2012	UNION OF INDIA Versus M/S G.P. SALES CORPORATION	MSB DEVI MR.N K DAS MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
57	MFA/77/2012 WITH LCR	UNION OF INDIA Versus M/S P P ENTERPRISE	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
	WITH MFA/303/2010	UNION OF INDIA, Versus M/S SHREE MAHALAXMI MILLS,	MS.M CHATTERJEE MISS.D SONOWAL MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
	WITH MC/4076/2010 in MFA/303/2010	UNION OF INDIA, Versus M/S SHREE MAHALAXMI MILLS,	MS.M CHATTERJEE MISS.D SONOWAL SC, NF RLY MRS.U CHAKRABORTY	
59	MFA/83/2012 WITH LCR	UNION OF INDIA Versus KALYAN CHAKRABORTY	MSB DEVI MR G GOSWAMI, RLY.ADV. MRS. M PHUKAN MS.R R BORAH	DR.B AHMED MR.H K GOGOI MR.S ROY MR.M H LASKAR
60	MFA/84/2012 WITH LCR	UNION OF INDIA Versus M/S ANKUR BUISNESSP LTD	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
61	MFA/86/2012 WITH LCR	BIKASH CHOUDHURY Versus UNION OF INDIA	MR.J MOLLAH MD.S ISLAM	MSB DEVI SC, NF RLY MS.R R BORAH MS.M PHUKAN
62	MFA/6/2013 WITH LCR	UNION OF INDIA Versus M/S JAIN and JAIN CO	MSB DEVI MR G GOSWAMI MS.R R BORAH MS.M PHUKAN	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
	WITH MC/334/2013 in MFA/6/2013	UNION OF INDIA Versus M/S JAIN and JAIN CO	MSB DEVI MS.M PHUKAN MS.R R BORAH	
63	MFA/38/2013 WITH LCR	UNION OF INDIA Versus M/S JAIN ENTERPRISE	MR.D K DEY	MR. K P MAHESWARI MS. M SHARMA
64	MFA/41/2013 WITH LCR	NATIONAL INSURANCE CO LTD Versus MD SAMU SK and 2 ORS	MS.R D MOZUMDAR	MR.S C BISWAS MR. E AHMED MS.K L R YANTHAN MS.L HAZARIKA MS.A DEY MS.S D CHOUDHURY
	WITH MC/815/2013 in MFA/41/2013	NATIONAL INSURANCE CO LTD Versus MD SAMU SK and 2 ORS	MS.R D MOZUMDAR	
65	MFA/58/2013 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. MAINUL HOQUE	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	
	WITH MC/1095/2013 in MFA/58/2013	NATIONAL INSURANCE CO. LTD. Versus MD. MAINUL HOQUE AND ANR	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	
66	MFA/79/2013 WITH LCR	TUTUMONI SAIKIA Versus UNION OF INDIA GM, NF RLY	MR.J MOLLAH MR.S ISLAM MRA HAWARI	MSB DEVI MR.A K SARKAR MR G GOSWAMI MS.R R BORAH SC, NF RLY MS.M PHUKAN

67	MFA/80/2013 WITH LCR	M/S. NEW INDIA ASSURANCE CO. LTD. Versus GITA YADAV and 4 ORS.	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HUJURI MS.S DAS	MR.A BORAH MS.P MAHANTA MS.J CHETRY MR.P SUNDI
68	MFA/83/2013 WITH LCR	THE UNITED INDIA INSURANCE CO. LTD., Versus MUNINDRA DEKA and ANR,	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR.B BISHAYA(R-1) MS.R PATHAK(R-1)
	WITH MC/1692/2013 in MFA/83/2013	THE UNITED INDIA INSURANCE CO. LTD., Versus MUNINDRA DEKA and ANR,	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	
69	MFA/85/2013 WITH LCR	M/S. SUNRISE TRADERS Versus UNION OF INDIA GM, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MR.A K SARKAR MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN
70	MFA/90/2013 WITH LCR	UNION OF INDIA, Versus M/S SHREE MAHALAXMI MILLS,	MR.D K DEY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
71	MFA/95/2013 WITH LCR	ORIENTAL INSURANCE CO LTD Versus MD NOBI HUSSAIN and ANR	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
	WITH MC/2669/2012 in MFA/95/2013	ORIENTAL INSURANCE CO. LTD., Versus MD. NOBI HUSSAIN and ANR,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
72	MFA/131/2013 WITH LCR	GUL NEHAR BEGUM Versus UNION OF INDIA NF RLY	MS.A BHATTACHARJEE MS.G SARMAH MRB KAUSHIK MS.F AHMED	MSB DEVI MR.N K DAS MS.R R BORAH SC, NF RLY
73	MFA/2/2014 WITH LCR	THE UNITED INDIA INSURANCE CO. LTD. Versus NURAJA KHATOON and ORS,	MS.R D MOZUMDAR	MR.A S BHATTACHARJEE MR.P CHAKRABORTY MS.S CHAKRABORTY(R-1) MR.C PHUKAN MR.R ALI(R-5) MR.S G BHATTACHARJEE(R-1) MR.A L RAHMAN(R-5) MR.M R CHOUDHURY(R-5) MR.M B ISLAM(R-5)
74	MFA/6/2014 WITH LCR	NATIONAL INSURANCE CO LTD Versus MD SAHIDUL ISLAM and ORS	MR. S DEKA MS.R D MOZUMDAR	
75	MFA/13/2014 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus MONGUL @ MOGBUL HUSSAIN and ANR.	MR.M CHOUDHURY MR.S DUTTA	MR.S C BISWAS MS.N M SARMA MR.M ISLAM MS.E SHITIRI MR. S DUTTA
76	MFA/18/2014 WITH LCR	SMTI JAHURA KHATUN and ANR Versus UNION OF INDIA	MR D C K HAZARIKA MR.Z HUSSAIN MR Z HUSSAIN MR.R C DAS MR.B BARMAN MRSB B AHMED	MR.A K SARKAR MR.U K GOSWAMI SC, NF RLY
77	MFA/26/2014 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MUSTT. NURJAHAN BIBI and ANR.	MS.R D MOZUMDAR MSS ACHARJEE	MR.S C BISWAS
78	MFA/33/2014 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus MD. AYUB ALI and ANR.	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.K BORA	MR.R S CHOUHAN
79	MFA/41/2014 WITH LCR	M/S. GANGA CLINICAL and PATHOLOGY RESEARCH LABORATORY Versus EMPLOYEES STATE INSURANCE CORPORATION and ANR.	MR.O P BHATI MR.D SAHU MR.T C DAS MRG K SINGH MR.J BHATI	MR.K K NANDI

80	MFA/46/2014 WITH LCR	MAJNU AHMED Versus SAFIUL ISLAM and ANR.	MR.A R AGARWALA MRI HASSAN MS.T HASNU	MS.R D MOZUMDAR MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.M A MOON
81	MFA/61/2014 WITH LCR	M/S GANPATI ENTERPIRSE Versus THE UNION OF INDIA and 2 ORS	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MSB DEVI MR. B SARMAH MS.R CHOUDHURY MR G GOSWAMI SC, NF RLY MS.R R BORAH
82	MFA/64/2014 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus FAZAL HAQUE and ANR.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA	MR.P DASR-2 MR.K K BHUYAN(R-2) MR.B DEKA(R-2) MR.K I MAZUMDER(R-1) MR B CHANDA(R-1) MR.P JAIN
83	MFA/65/2014 WITH LCR	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., Versus ROFIK ALI and ANR,	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.S C BISWAS MR.T C DAS MS.E SHITIRI MS.L HAZARIKA MR.S KHAN MR.H A TALUKDAR MR.H K BORA
	WITH MC/2704/2014 in MFA/65/2014	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., Versus ROFIK ALI and ANR,		MR.T C DAS MS.E SHITIRI MR.S KHAN MR.H K BORA
84	MFA/69/2014	FULLA DEVI Versus UNION OF INDIA	MR.S BANIK MR.G KHANDELIA MS.A ROY	MSB DEVI MS.R CHOUDHURY MR G GOSWAMI MS.R R BORAH SC, NF RLY
85	MFA/70/2014 WITH LCR	SATYA RANJAN DAS and 3 ORS Versus CHITTA RANJAN DAS	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR.D CHAKRABARTY MR.S R BORUAH
86	MFA/76/2014 CAVT. NO. 1087/2014 WITH LCR	UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LIMITED	MSB DEVI MR.B SARMAH(Rly.Adv.) MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MS. M SHARMA FOR CAVEATOR MS. L DAS
	WITH MC/3329/2014 in MFA/76/2014	UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LIMITED	MSB DEVI MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY FOR CAVEATOR
87	MFA/79/2014 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MOZIBUR RAHMAN and ANR.	MR.R C PAUL MS.S ROY	MR.M TALUKDARR-1

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022

10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
11)	MR. N J GOGOI	19-10-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 19-10-2022 TO 22-12-2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE: CIVIL BENCH-II

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/4256/2009	RANJIT DUTTA and ORS. Versus THE STATE OF ASSAM AND ORS	MR.S K TALUKDAR MR.J M A CHOUDHURY MR.M DAS MS.S DAS MR.D GOGOI MS.M BARUAH	SC, F.DEPTT. SC, EDU
2	WP(C)/4481/2009	SMTI ARADHANA PHUKAN Versus THE STATE OF ASSAM AND ORS	MR.J M A CHOUDHURY	SC, EDU
3	WP(C)/6667/2010	DEBDUT NATH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.S C BISWAS MR.M BISWAS MR.L R MAZUMDER MS.S KARMAKAR MR.D BANIA	SC, EDU
4	WP(C)/3355/2013	PRABIR KUMAR PAUL Versus THE STATE OF ASSAM AND 6 ORS	MR.A K PURKAYASTHA MR.S K DAS MR.S K PAUL	MR. U K NAIR MR.J CHOUDHURY MS.N THAPA MR.B SINHA SC, D H A COUNCIL SC, EDU
5	WP(C)/6585/2013	HASAN BAKT CHOUDHURY and 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.K K MAHANTA MR.K KONWAR MR.K SINGHA MR.K M MAHANTA MS.R BORAH	SC, EDU
6	WP(C)/502/2014	SRI SRI MADHABDEV SANSKRIT TOL and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.C BORUAH MR.R K TALUKDAR MRR K NEOG MS.D TAMULI	SC, EDU
7	WP(C)/512/2014	ON THE DEATH OF DR. D N CHOUDHURY, HIS LEGAL HEIR DR. PARUL CHAUDHURY AND ANR. REPRESENTING Versus THE STATE OF ASSAM AND 3 ORS	MR.B BANERJEE MR. U K NAIR MRA BARMAN MR. M P SARMA	MR. A CHAMUAH SC, G U
8	WP(C)/1427/2014	ABDUL GAFUR SK. Versus THE STATE OF ASSAM AND 6 ORS	MR.M A I HUSSAIN MRA R BHUYAN	MR.D A KAIYUM SC, EDU MR.A R SHEIKH
9	WP(C)/2084/2014	MD. DILDAR HUSSAIN, Versus THE STATE OF ASSAM and 4 ORS,	MR.M K CHOUDHURY(Sr.Adv.) MRP BHARDWAJ	MR.U K GOSWAMI
10	WITH WP(C)/5757/2012	MD. FAJAL UDDIN Versus THE STATE OF ASSAM AND 5 ORS		MR.U K GOSWAMI

	WITH MC/2249/2013 in WP(C)/5757/2012	MD. DILDAR HUSSAIN Versus MD. FAZAL UDDIN and ORS.	MR.K K MAHANTA MR.K SINGHA MR.K M MAHANTA	MR.H R A CHOUDHURY GA, ASSAM MR.R P SARMAH MR.A B SIDDIQUE MD.A MATLIB MRS.R DEVI MS.P SHARMA SC, EDU MR.M ALAMGEER
11	WITH WP(C)/7496/2013 CAVT. NO. & 127/2/13	MD. FAJAL UDDIN Versus THE STATE OF ASSAM AND 8 ORS		MR.U K GOSWAMI
12	WP(C)/2516/2014	MD. JULHASH UDDIN AHMED Versus THE STATE OF ASSAM AND 11 ORS	MR.S BANIK MR.S K ROY	GA, ASSAM SC, SSA SC, BTC SC, EDU
13	WP(C)/2620/2014	MD. SAIDUL AMIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR.M A I HUSSAIN MRA R BHUYAN MS.S BORO	MS P DIHINGIA (R4) MR. S C BISWAS (R5) MS. K L R YANTHAN (R4) MR R KARIM (R5) MS A BORAH (R5) MS JWNGTHIMA BRAHMA (R4) MS A PARVEEN (R4) SC, EDU
14	WP(C)/4175/2014	GITA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.H DAS MR.P MAHANTA MS.P SAHARIA	MR.J K BAISHYA GA, ASSAM MR. A CHAMUAH MR.J P DAS MR.M CHOUDHURY MRS.K M TALUKDAR SC, U G C SC, EDU
15	WP(C)/4691/2014	SATYA PROSAD RAJKHOWA and 40 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.R ISLAM MR.D DAS MS.K BHUYAN	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
16	WP(C)/4703/2014	MERUNJYOTI BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR.D K SARMAH MS.A TALUKDAR MR.N PATHAK MR.A PATHAK	SC, SECONDARY EDUCATION MRS.A VERMA
17	WP(C)/4911/2014	SANTA RAM SALOI Versus THE STATE OF ASSAM AND 4 ORS	MR.M K CHOUDHURY MR.N AHMED MRP BHARDWAJ	GA, ASSAM MR.M MAHANTA(R-3) MR. P D NAIR (SC, COTTON UNIVERSITY, R4, R5) MR.M CHOUDHURY(R-3) SC, EDU
18	WP(C)/5338/2014	DR. MUKUTA GOSWAMI and 36 ORS Versus THE STATE OF ASSAM AND ANR	MR.U K NAIR MR.D TALUKDAR MR.A CHETRY MR.H K DAS	MR.B GOGOI SC, HIGHER EDUCATION SC, FINANCE DEPTT.
19	WP(C)/72/2015 CAVT. NO. 1656/2014	DOLAPARA ME MADRASSA Versus THE STATE OF ASSAM and 7 ORS,	MS.B HAZARIKA MS.S K NARGIS MS.A NEOG	MR.K N CHOUDHURY(R-7&8) MR.Z HAMMAD(R-7&8) GA, ASSAM MR.A M BARBHUIYA(R-8) FOR CAVEATOR SC, EDU
	WITH I.A./2331/2015 in WP(C)/72/2015	DOLAPARA ME MADRASSA Versus THE STATE OF ASSAM and 7 ORS,	MR.H R A CHOUDHURY MS.B HAZARIKA MS.S K NARGIS MS.A NEOG	MR.K N CHOUDHURY(R-7&8) MR.Z HAMMAD(R-7&8) GA, ASSAM MR.A M BARBHUIYA(R-8) FOR CAVEATOR SC, EDU
20	WITH WP(C)/1529/2015 CAVT. NO. 1656/2014	DALAPARA ME MADRASSA Versus THE STATE OF ASSAM AND 9 ORS	MR.N DUTTA MR.B TALUKDAR MR. E AHMED	MR.Z HAMMAD GA, ASSAM MS.B HAZARIKA(R-8&9) MR.A M BARBHUIYA MS.S K NARGISR-8and9 MS.A NEOG(R-8&9) MS.F BEGUM SC, EDU FOR CAVEATOR SC, FINANCE

21	WP(C)/113/2015 WP(C) 2474/2014(D/O), WP(C)/1044/2014 (D/O)	MANTU KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MR.D DAS MR. S K ROY MR. K BAISHYA MR A DEY MR K BISWAKARMA MR.R SINGHA	MR.M A I HUSSAINR-4 MR. A R SIKDAR (R-5) MRA R BHUYAN(R-4) MR A ALI (R-5) A SAJAD MR. S I TALUKDAR (R-5) SC, HIGHER EDUCATION
	WITH I.A.(Civil)/172/2018 in WP(C)/113/2015	MD. LOKMAN ALI Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. K N CHOUDHURY, SENIOR ADVOCATE MR. A R BHUYAN Mr M U Ahmed	MR R SHARMAH
	WITH I.A.(Civil)/689/2018 in WP(C)/113/2015	MD. LOKMAN ALI Versus THE STATE OF ASSAM AND 5	MR. M A I HUSSAIN MR A R BHUYAN	SC, EDU
22	WP(C)/2891/2014 CAVT. NO. 650/14	MAHAMMAD AZAD Versus THE STATE OF ASSAM AND 4 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR. M U MAHMUD (R4) MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIAR-3 MR.K KALITA MR.N BARUAH MR.S HOQUE MS.P KHOUND MR S ISLAM (R4) FOR CAVEATOR SC, EDU MS. R AHMED (R4)
	WITH WP(C)/6411/2014 CAVT. NO. 349/2/014	SMTI GITA RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.P KHATANIAR MS. K SAIKIA MS. N DEY MS.B BARUAH MR B P BORAH	FOR CAVEATOR SC, HIGHER EDUCATION MR.S K MUKTAR
24	WP(C)/7792/2019	MANTU KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR. S K ROY MR. K BAISHYA MR K BISWAKARMA	SC, HIGHER EDU
25	WP(C)/855/2015	MARFOD ALI SK. Versus THE STATE OF ASSAM AND 5 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MDI H KHAN	SC, ELEMENTARY EDUCATION SC, FINANCE MRS.A VERMA
26	WP(C)/926/2015	BINDU BASHI MONDAL Versus THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN DR.B AHMED MRA R BHUYAN MR.A U AHMED	MR.S DAS(R-8-9) MR. S BHATTACHARJEE SC, ELEMENTARY EDUCATION SC, BTC MR.H A SARKAR(R-8-9)
	WITH WP(C)/2006/2013	BINDU BASHI MONDAL Versus THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN DR.B AHMED MR A R BHUYIAN MR.A U AHMED	GA, ASSAM MR S KHOUND MR.S DAS MR B ACHARYYA SC, BTC SC, EDU MR.H A SARKAR MR.JUNM LASKAR
28	WP(C)/1069/2015	REHENA BEGUM, Versus THE STATE OF ASSAM and 6 ORS,	MR.M A I HUSSAIN MRA R BHUYAN	MR.H R A CHOUDHURY(R-6&7) GA, ASSAM(R3) MR.F U BORBHUIYAR-6and7 MR.S H ZAMAN(R-4) SC, SECONDARY EDUCATION(R1) MR.J M SULAIMAN(R-4)
29	WP(C)/1210/2015	KAMAL KR. BRAHMA Versus THE STATE OF ASSAM AND 3 ORS	MS.N S THAKURIA MR.A KAKATI MR.G K THAKURIA	MR. A CHAMUAH (SC, UGC) SC, HIGHER EDUCATION (R1-4)
30	WP(C)/1149/2015 WITH WP(C)/6851/2015 (D/O), WP(C)/3099/2016 (D/O), WP(C)/6845/2013 (D/O)	DR. PANKAJ GOSWAMI and ANR Versus THE STATE OF ASSAM AND 3 ORS	MS.N S THAKURIA MR.A KAKATI MR.G K THAKURIA	MR. M CHOUDHURY SC, HIGHER EDU. (R1-4)

31	WP(C)/1272/2015	RAHIZUDDIN DEWAN Versus THE STATE OF ASSAM AND 5 ORS	MR.P K TALUKDAR MR.K R PATGIRI MS.C DAS	MR.B GOGOI(R-6) SC, SECONDARY EDUCATION(R2-5)
32	WP(C)/2475/2015	RIAZ UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR.M A I HUSSAIN MRA R BHUYAN	DR.B AHMED(R-5) GA, ASSAMR4 MR.D CHAKRABORTY(R-5) MR.D CHAKRABARTY(R-5) MR.S R BORUAH(R-5) MR.A B T HAQUE(R-5) SC, ELEMENTARY EDUCATION(R1,2,3)
	WITH			
33	WP(C)/2110/2016	RIAZ UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR.M A I HUSSAIN MRA R BHUYAN MR.S H ZAMAN	DR.B AHMED(R-5) MR.A B T HAQUER-5 SC, ELEMENTARY EDUCATION
34	WP(C)/2556/2015	DR. MANJIT KUMAR BHATTACHARYYA and 5 ORS, Versus THE STATE OF ASSAM and 5 ORS,	MR.J ABEDIN MR.U K NAIR MS.A CHETRY	GA, ASSAM MR. P D NAIR SC, HIGHER EDUCATION
	WITH			
35	WP(C)/3808/2015	DR. AMALENDU CHOUDHURY and 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MRS. S P NAIR MS. W YHOSHII MR. M P SARMA	GA, ASSAM SC, HIGHER EDUCATION
	WITH			
36	WP(C)/3504/2016	DR. CHAMPAKALI TALUKDAR and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.U K NAIR MR.A CHETRY MR W YHOSHII MS.P BORGHAIN MR.M P SARMA MS.N SHYAMAL	SC, HIGHER EDUCATION MR. P D NAIR (SC, COTTON UNIVERSITY, R6)
37	WP(C)/2568/2015	PINKY PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MS.S KHAN	MS.N MODI(R-4) MR.A D GUPTAR-6 MR.S DUTTA(R-4) MS.B DAS(R-6) MR.C SHARMA(R-4) SC, SECONDARY EDUCATION(R1-3) MR.SIDHANT DUTTA(R-4)
38	WP(C)/2643/2015	BAPKAN BAYAN Versus THE STATE OF ASSAM AND 5 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	MR.A K BHUYAN SC, ELEMENTARY EDUCATION SC, BTC
39	WP(C)/2763/2015	MD ABDUL KARIM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR.S K GHOSH(R-5) SC, ELEMENTARY EDUCATION
40	WP(C)/2837/2015	HITESWAR DAS and 8 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 4 ORS	MSB DEVI MR.R ISLAM MR.R DE MS.N MITRA	SC, ELEMENTARY EDUCATION(R5) SC, BTC(R1-4)
41	WP(C)/3192/2015	KANAK CH. KULI Versus THE STATE OF ASSAM AND 5 ORS	MR.S SARMA MR.P J SAIKIA	MR.N GOSWAMI R- 3 MR.T THAKURIA(R- 1, 2 & 4)
42	WP(C)/3299/2015	MISS ANAMIKA KURMI and 73 ORS, Versus THE STATE OF ASSAM and 6 ORS,	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. M H LASKAR MR. A U AHMED	MR. S C KEYAL (SC, A.I.C.T.E) GA, ASSAM MR. N DEKA (R-5, R-6) MR. M MAHANTA (R-3) MR. M CHOUDHURY(R-3) MS. S DAS (R-7) MR. M GOGOI (R-5, R-6) SC, HEALTH
43	WP(C)/3315/2015	MD. MAINUL ISLAM and 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
44	WP(C)/3851/2015	ALL MIDDLE SCHOOLS L.D.A. EMPLOYEES ASSOCIATION, BAC/BTC. and 2 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 7 ORS	MR.M SARANIA MR.S U AHMED MS.S TETLA	GA, ASSAM(R4,5) MR.A K BHUYANR1-3 MR.B GOGOI(R8) SC, ELEMENTARY EDUCATION(R6,7) SC, BTC SC, FINANCE

45	WP(C)/4520/2015	DILIP DEKA and 12 ORS Versus THE STATE OF ASSAM AND 44 ORS	MR. A TALUKDAR MR.R MAZUMDAR MR. P D NAIR MR. R DUBEY MR. A R SHOME MR G ALAM MRU SARMA MR.H BEZBARUAH MR. H ROHMAN MR. D NAG	MR.H R A CHOUDHURYR-17 MR.M K CHOUDHURY(R-5 to 8, 13 & 15) MR.S K SINGHA(R-10 & 20) MR.R ISLAM(R-14 & 16) MR.D K SARMAH(R-19) MR.S SAIKIA MR.I H SAIKIA MR. J H SAIKIA(R-11, 27, 28 & 42) MR.F U BORBHUIYA(R-17) MR.K KALITA MS.S KANUNGOE MS.A TALUKDAR(R-19) MR.N PATHAK(R-19) MR.A PATHAK(R-19) MR.R A CHOUDHURY(R-17) MRP BHARDWAJ(R-5 to 8, 13 & 15) MR.T AHMED(R-14 & 16) SC, SECONDARY EDUCATION(R1-4) MR.D N SARMAH(R-14 & 16) MR.A BARKAKATI(R-5, 6, 8, 13 & 15) MR.B KUMAR(R-10 & 20) SC, SECONDARY EDUCATIONR-1,2
46	WP(C)/5012/2015	SMTI. HAZUMA BEGUM and 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD	
47	WP(C)/5093/2015	SMTI RUMI CHUTIA BURAGOHAIN Versus THE STATE OF ASSAM AND 8 ORS	MS.J R THAKUR MR.A THAKUR MR.H MEDHI	MS.D BORGOHAIN(R- 4&5) MS.M SARMAHR-8 MR.P GOHAIN(R-4&5) MR.A K GUPTA(R-8) MR.A PHUKAN(R- 6,7&9) SC, HIGHER EDUCATION(R1-3)
48	WP(C)/5128/2015	REKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR.N N KARMAKAR MRM RAHMAN	SC, SECONDARY EDUCATION MR.A RAHMAN(R-3&4)
49	WP(C)/6132/2015	KETU RAM SWARGIARY and 64 ORS Versus THE STATE OF ASSAM AND 8 ORS	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	MR.A K BHUYAN SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
50	WP(C)/6275/2015	MD. FAZAR ALI Versus THE STATE OF ASSAM and 5 ORS	MRJ C BORAH	MR. M KHANR-5and6 MRJ RAHMAN(R-5&6) SC, ELEMENTARY EDUCATION
51	WP(C)/3721/2015 CAVT. NO. 360/2015	MD. FAZAR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR J C BORAH	MR. M KHAN(R-7) MR. K R PATGIRI (R7) MR J RAHMAN SC, ELEMENTARY EDUCATION FOR CAVEATOR MRS. C DAS (R7)
52	WP(C)/6732/2015	DITUL CHETIA and 9 ORS Versus THE STATE OF ASSAM AND 17 ORS.	MR.D SAIKIA MR.R BARUAH MR.B GOGOI MR.A DEKA	MR.H R A CHOUDHURY MR.T J MAHANTA MR.S SAIKIA(R 1&2) MR.S ISLAM MR.P P DUTTA MR.A BHATTACHARYYA SC, SECONDARY EDUCATION
53	WP(C)/7222/2015	RATUL CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K MEDHI MR.M AHMED MR H HOQUE	SC, SECONDARY EDUCATION
54	WP(C)/7225/2015	MRS. TULIKA DAS and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN MR.A BARKAKATI	SC, U G CR-4 SC, HIGHER EDUCATION(R-1&3) SC, FINANCE(R-2)
55	WP(C)/7088/2015	UPEN KUMAR SAHA and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, HIGHER EDUCATIONR1 and3 SC, FINANCE(R2) SC, U G C(R4)

56	WP(C)/127/2016	CHANDRA KANTA RAJBONGSHI Versus THE STATE OF ASSAM AND 8 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY	GA, ASSAM SC, APSC SC, FINANCE SC, HIGHER EDUCATION SC, PERSONNEL DEPT.
57	WP(C)/183/2016	AJIT CHANDRA MARDI and 49 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.K R PATGIRI MR.B GOGOI MS.C DAS	GA, ASSAM(R 3,8,9) SC, ELEMENTARY EDUCATION(R 1,4) SC, FINANCER 2,10,11 SC, BTC(R 5,6,7)
58	WP(C)/540/2016	SK. MAHBUBUL KARIM Versus THE STATE OF ASSAM AND 5 ORS	MR.R ISLAM MD.A HUSSAIN	MR G N SAHEWALLA (R6) MR.J AHMED(R-6) MR.B CHAKRAVARTY R-4and5 MS.S KALITA(R-6) SC, SECONDARY EDUCATION(R1-5) MR. Z RAHMAN (R6) MR.A HOQUE(R-6)
	WITH I.A./936/2016 in WP(C)/540/2016	SALIM UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR.J AHMED MD.S ISLAM MR A HAQUE MS.P HUSSAIN	MR.B CHAKRABORTY(R - 4 & 5) MR.R ISLAM MR.B TALUKDAR(R- SC, Secondary Edu.) MD.A HUSSAIN SC, SECONDARY EDUCATION(R1-5)
	WITH			
59	WP(C)/2331/2016	SALIM UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR.J AHMED MD.S ISLAM MR.S DAS MS.S KALITA MR A HAQUE	GA, ASSAM MR.B CHAKRABORTY(R-5,6&7) MR.R ISLAM(R-8) MS.A HUSSAIN(R-8) SC, SECONDARY EDUCATION MR.M P SARMA(R-8)
60	WP(C)/1602/2016	ABDUL HAKIM CHOWDHURY Versus THE STATE OF ASSAM and 9 ORS.	MR.T J MAHANTA MR. P DUTTA	MR. B C DAS (R10) MR.A R SIKDAR(R-10) MR.A R SIKDAR(R-10) MR.A MANNAF R - 4 MR.B GOGOI(R-9) MR.M H TALUKDAR(R-10) MR.P NAYAK(R-9) MD A ALI (R10) MR. S I TALUKDAR (R10) SC, SECONDARY EDUCATION
61	WP(C)/2172/2016 CAVT. NO. 119/16	RASHIKUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. M HAQUE MR.Z HUSSAIN MRS. N BEGUM	MR. R ISLAM MR. D A KAIYUM SC, SECONDARY EDUCATION FOR CAVEATOR MR. A S CHOUDHURY
62	WP(C)/2561/2016 B/O	MS. UPASANA DAS Versus THE TEZPUR UNIVERSITY and 2 ORS.	MR.M K CHOUDHURY MR.N BARUA MR.A BARKAKATI MR.T N SRINIVASAN	MR. S BORTHAKUR (R-4) SC, T U MR. C K S BARUAH MR.H C DAS
	WITH			
63	WP(C)/4770/2015	MS. UPASANA DAS Versus THE TEZPUR UNIVERSITY and 2 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.N C DAS SC, T U MS.M DEVI MR. K K PARASAR (r-1 to 3)
64	WP(C)/2902/2016	LUTFUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR.G Z AHMED MR.A A HUSSAIN	SC, AG MR. R K TALUKDAR (R-3) SC, HIGHER EDUCATION
65	WP(C)/3780/2016	DR. INDRANI TAHBILDAR @ DR. INDRANI BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MSW YHOSHII	MS.S BHUYAN(R-6) MR.C BARUAH MR.B D KONWAR(R-6) SC, APSC MR.J M A CHOUDHURY MR.R KALITA(R-6) MR.R SALOI(R-6) SC, HEALTH & F W
66	WP(C)/4803/2016	JUNU DEVI and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. M NATH MR.R PHUKAN MR. A BHATTACHARJEE MRSS BARPATRAGOHAIN	SC, HIGHER EDUCATION SC, N C HILLS

67	WITH WP(C)/4729/2016	PARTHAJIT BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	MR.R ISLAM MR.U K NAIR MR.A CHETRY MR.M P SARMA MSW YHOSHII MS.N SHYAMAL	SC, DIMA HASAO SC, HIGHER EDUCATION
68	WITH WP(C)/4730/2016	PRANJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR.R ISLAM MR.U K NAIR MR.A CHETRY MS.N SHYAMAL MR.M P SARMA MSW YHOSHII	SC, DIMA HASAO SC, HIGHER EDUCATION
69	WITH WP(C)/4489/2017	TAPAS JYOTI BARMAN Versus THE STATE OF ASSAM and 4 ORS.	MR.U K NAIR MR.A CHETRY MS.N SHYAMAL MR.M P SARMA MS.P BORGHAIN	SC, DIMA HASAO SC, HIGHER EDUCATION
70	WP(C)/4937/2016	MRS. JULEE DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR.S D PURAKAYATHA MR.U CHOUDHURY	MR. A CHAMUAH SC, HIGHER EDUCATION SC, U G C
71	WP(C)/5552/2016 WP(C) 2573/13(D/O)	MD. GOFFUR ALI KHAN Versus THE STATE OF ASSAM and 8 ORS.	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI MS. A DAS	SC, ELEM. EDU MR. M KALITA (R6) MR. A R TAHBILDAR (R5, R9) MR S SARMA (SC, SSA) MR. J HATIMURIA MR. J HATIMURIA
72	WP(C)/5779/2016	DR. JYOTIRUPA SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MS.R KAKATI MS.A DEKA	MSN KALITAR- 4and5 MR.H J TAMULI(R- 4&5) MR.A R SARMA(R- 4&5) SC, HIGHER EDUCATION
73	WP(C)/158/2017	DR. HEMAM SUNITA DEVI Versus THE STATE OF ASSAM and 7 ORS.	MR.J ABEDIN MR D DAS MS. S B CHOUDHURY MR.U K NAIR MR. JUNM LASKAR MR. P D NAIR MR.A CHETRY MR. S K DAS MS. A AHMED	MR.R P KAKOTI (R-7) MR. A T SARKAR (R8) MR.H DAS (R-7) MS. R RAHMAN (R8) SC, HIGHER EDUCATION MR. D J MAHANTA (R8)
74	WITH WP(C)/5227/2017	DR. DOLI TALUKDAR Versus THE STATE OF ASSAM and 7 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA MR.S SUTRADHAR	MR. A T SARKAR (R8) MS. R RAHMAN (R8) SC, HIGHER EDUCATION MR. D J MAHANTA (R8)
75	Cont.Cas(C)/213/2017	REKHA DEVI Versus PRITAM SAIKIA	MR.A K MAHESWARI	MR.D SAIKIA(Sr.Adv.) MR.N SARMA MS.K GOGOI
76	Cont.Cas(C)/218/2017 WITH WP(C)/4800/2011 (D/O), WP(C)/963/2013 (D/O)	AMINA KHATUN Versus S.K.BHUYAN and ANR.	MR.M A I HUSSAIN MRA R BHUYAN	MR.D SAIKIA(Sr. Adv., R-1) MR.Z HAMMAD(R-2) MR.T THAKURIA(R-1) MR. S P BHATTACHARJEE, (R1),SC ELEMENTARY EDU. MR.N SARMAR-1 MR.R A CHOUDHURY(R-2)
77	WP(C)/458/2017	DR. MALA SHARMA Versus THE STATE OF ASSAM and 5 ORS.	MR. C CHOWDHURY MR.M H RAJBARBHUIYAN MR.M MAHANTA MRS. A GAYAN MS.P HATIGAYARI MR.M CHOUDHURY(Sr.Adv.) MR.V A CHOWDHURY MR.P K MUNIR MS.R CHETRI	MR. N BARUA (R-6) SC, EDU
78	WP(C)/533/2017	SADOU BAC SCHOOL SIKHA MATRE AND KENDRIYA COMMITTEE and ANR. Versus THE STATE OF ASSAM and 12 ORS.	MR.B RAMCHIARI MR.A BORO MR.C TALUKDAR	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
79	WITH WP(C)/557/2017	ALL B.T.C. L.P. SCHOOL ENGLISH TEACHERS' ASSOCIATION and ANR. Versus THE STATE OF ASSAM and 12 ORS.	MR.B RAMCHIARI MR.A BORO MS.C TALUKDAR	SC, EDUCATION SC, BTC SC, FINANCE
80	WP(C)/1816/2017	ABDUL KARIM SARKAR Versus THE STATE OF ASSAM and 3 ORS.	MD.M U AHMED MR A R BHUYAN	SC, SECONDARY EDUCATION

81	WP(C)/1930/2017	DR. MUKUL KUMAR SARMA. Versus THE STATE OF ASSAM and 4 ORS.	MR.N ZAMAN MR.S BORA MR.A GANGULY MR.A BORA	MR. S Muktar (R4) MR. A CHAMUAH(SC, UGC) SC, HIGHER EDUCATION
	WITH I.A.(Civil)/1692/2021 in WP(C)/1930/2017	THE PRINCIPAL, LALIT CHANDRA BHARALI COLLEGE Versus DR. MUKUL KUMAR SARMA AND 5 ORS.		SC, HIGHER EDUCATION
82	WP(C)/1968/2017	RUHUL AMIN SIDDIQUE @ RAHUL AMIN SIDDIQUE @ RAHUL AMIN SIDDIQUE Versus THE STATE OF ASSAM and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, SECONDARY EDUCATION SC, BTC
83	WP(C)/2006/2017	MATIOR RAHMAN and 26 ORS. Versus THE STATE OF ASSAM and 13 ORS.	MR.M CHANDA MR.J L SARKAR MR.S CHOUDHURY	GA, ASSAM C.G.C. SC, EDUCATION MS.H TERANGPI ASSTT.S.G.I.
	WITH I.A.(Civil)/1522/2017 in WP(C)/2006/2017	MATIOR RAHMAN and 26 ORS. Versus THE STATE OF ASSAM and 13 ORS.	MR.M CHANDA MR.J L SARKAR MR.S CHOUDHURY	GA, ASSAM C.G.C. SC, EDUCATION MS.H TERANGPI ASSTT.S.G.I.
	WITH I.A.(Civil)/20/2018 in WP(C)/2006/2017	MATIOR RAHMAN Versus THE STATE OF ASSAM	MR. M CHANDA MR. S CHOUDHURY	MR. S C KEYAL SC, EDU ASSTT.S.G.I.
84	WP(C)/2489/2017	PABITRA SARKAR Versus THE STATE OF ASSAM and 6 ORS.	MR. B P SINHA MR.S K SINHA	MR.C BARUAH SC, AG MRS. D DAS BARMAN (GA, ASSAM, R 7) MR.B GOGOI SC, EDUCATION SC, FINANCE
85	WP(C)/3616/2017	SHILPI SINGH and 2 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.P K GOSWAMI MR.S S GOSWAMI MS.R DEKA	MR.N DUTTA(Sr.Adv.)(R- 5&6) MR. S Muktar (R3 & 4) MS.B BHUYANR- 5and6 SC, EDUCATION
	WITH WP(C)/5070/2016	PRITY PRAKASH DEVA SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR.N DUTTA MS.B BHUYAN MS.P SARMA MS.N BORAH MS.K BARMAN	MR.S S GOSWAMI(R- 6&7) MS.R DEKAR- 6and7 SC, EDUCATION MR.SHEIKH Muktar(R- 3&4)
87	WITH Cont.Cas(C)/714/2019	PRITY PRAKASH DEVA SARMA Versus MANINDER SINGH AND 4 ORS.	MS. B BHUYAN MS. P PATHAK	MR. D SAIKIA MR. S Muktar MR. B GOGOI MR. K GOGOI MR P NAYAK
88	WITH WP(C)/4906/2020	PRITY PRAKASH DEVA SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS R DAS	SC, HIGHER EDU
89	WP(C)/3791/2017	PLABITA DAS Versus THE STATE OF ASSAM and 13 ORS.	MR.N DUTTA MR.R B GOHAIN MR.M U MAHMUD MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN	MR.U K NAIR(Sr.Adv.)(R- 3&10) SC, HIGHER EDUCATION MS.N SHYAMAL(R- 3&10) MS.P BORGHAIN(R- 3&10)
90	WP(C)/3932/2017 WITH WP(C)/1595/2015 (D/O)	HAMEN BORDOLOI and 5 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	GA, ASSAM MR.K K NANDI(R- 5&6) MR.SHEELADITYA(R-8) MS.P KALITA(R- 5&6) SC, ELEMENTARY EDUCATION MR.S GHOSH
91	WP(C)/4151/2017	OHIDUZ ZAMAN Versus THE STATE OF ASSAM and 4 ORS.	MR.S BORA MS.J RAJKUMARI	SC, FINANCE SC, HIGHER EDUCATION
92	WP(C)/5195/2017	KUSHAL DEV SARMAH Versus THE STATE OF ASSAM and 4 ORS.	MRS.R DEVI MR.A R TAHBILDAR	SC, EDUCATION SC, BTC
93	WP(C)/5390/2017	GENARAM NARZARY and 2 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MS.R GOGOI MR.PARAG J SAIKIA	SC, BTC SC, EDUCATION

94	WP(C)/6222/2017	MINU VARUGHESE Versus THE STATE OF ASSAM and 4 ORS.	MR.S K DAS MRR KARIM	MR. D A KAIYUM SC, SECONDARY EDUCATION SC, G U
	WITH			
95	WP(C)/5678/2017	MINU VARUGHESE Versus THE STATE OF ASSAM and 4 ORS.	MR.S K DAS MRR KARIM	MR.J ABEDIN(R-4) MR.D A KAIYUM(R-4) MR.E HUSSAINR-4 SC, SECONDARY EDUCATION SC, G U
96	WP(C)/6302/2017	ABDUS SAMAD Versus THE STATE OF ASSAM and 5 ORS.	MR.J AHMED MS.M AHMED	MR.A DASR-6 MR.S DUTTA(R-6) SC, EDUCATION
97	WP(C)/7027/2017	ATUL CH. DAS Versus THE STATE OF ASSAM and 54 ORS.	MR. D K DAS MR.P J SAIKIA MR. M PATHAK MS.R GOGOI MS.D DUTTA MR. P TIMUNG	MS.G R MAHILARY MR. D SARMAH (R9, R10, R12, R13, R15-R18, R21- R23, R25-R30, R32, R34- R37, R39, R41-R43, R45, R46, R48, R49, R51-R53) MS. K JAIN (R9, R10, R12, R13, R15-R18, R21-R23, R25-R30, R32, R34-R37, R39, R41-R43, R45, R46, R48, R49, R51-R53) SC, BTC
98	WP(C)/7044/2017	MADANI NAGAR ARABIC COLLEGE and 2 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MS.N THAPA MR.B SINHA MR.M GOGOI	MR. T U LASKAR GA, ASSAM MS. N DEY MS. S DASGUPTA SC, SECONDARY EDUCATION SC, A A U MS.P KATAKI
99	WP(C)/7727/2017	DWIJENDRA NATH BARMAN Versus ASSAM AGRICULTURAL UNIVERSITY and 4 ORS.	MR.S NATH MR.G J SHARMA	SC, HIGHER EDUCATION SC, FINANCE
100	WP(C)/8166/2017	ALL ASSAM NEWLY PROVINCIALISED COLLEGE EMPLOYEES ASSOCIATION Versus THE STATE OF ASSAM and 2 ORS.	MR. M KHAN MS. K DEVI MR. U K NAIR MR J RAHMAN KAKALI DEVI	SC, ELEM. EDU SC, SSA, MR. S SARMA
101	WP(C)/189/2018	AJOY CHOUDHURY Versus THE STATE OF ASSAM	DR. R SARMAH MR. S TAMANG MS. M PAUL	GA, ASSAM
102	WP(C)/651/2018	NO.122 RANGIRGHAT L.P. SCHOOL AND ANR. Versus THE STATE OF ASSAM AND ORS.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	SC, SEC. EDU. MR. P. K .ROYCHOUDHURY(R-8) MR. D A KAIYUM MR. JUNM LASKAR MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED MS. M MEDHI MS. A AHMED
103	WP(C)/781/2018	AMUDUL HOQUE LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU MR. T U LASKAR (R6) MR. N DHAR (R6) MS. S DASGUPTA (R6)
104	WP(C)/1454/2018	ZIAD UDDIN AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS C M DEKA MR H I CHOUDHURY MR. D HUSSAIN MR. A M ALAMAN MR. A S TAPADER(R1 TO 12)	MR. C M DEKA (R 11 TO 22) MR.S SARMA MR H I CHOUDHURY (R 11 TO 22) MR. A S TAPADER (R11 TO 22) SC, EDUCATION SC, SSA
	WITH			
105	WP(C)/7352/2017	AJIR UDDIN Versus THE STATE OF ASSAM AND 23 ORS	MR. T U LASKAR MR.N DHAR MS.S DASGUPTA MS.U BARUAH	

106	WP(C)/4703/2018	SURJYAJIT SAIKIA AND 40 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY (R-1,- -10,13,14,16,18,22,24-28,30,32,33,3539,41) MR. A K PURKAYASTHA MR. A BARKATAKI (R-1,7-10,13,14,16,18,22,- 4-28,30,32,33,3539,41) MR N N UPADHYAYA MR P BHARDWAJ (R-1,7-10,13,14,16,18,22,- 4-28,30,32,33,3539,41) MR. M SARMA (R-1,7-10,13,14,16,18,22,- 4-28,30,32,33,3539,41) MR. S SHARMA	SC, HIGHER EDU MR H GUPTA (CGC, R6) SC, U G C ASSTT.S.G.I.
107	WP(C)/6252/2018	GULZAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. A CHETRY MR. M KALITA MR. R AHMED MR. M P SARMA MR. J HATIMURIA MR. P P DAS	MS. M D BORAH (GA, ASSAM, R-1) MR. C BHATTACHARJEE (SC, SECONDARY EDUCATION, R-2,3,4)
108	WP(C)/6479/2018 CAVT. NO.0757/2018	ABDUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A I HUSSAIN MR A R BHUYAN MR. S H ZAMAN S BEGUM	SC, SEC. EDU. MD. A A KHAN MR. A AHMED FOR CAVEATOR
109	WP(C)/7026/2018	SAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS P BARMAN	SC, SSA
110	WP(C)/8475/2018	JAKIR HUSSAIN KHAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. N J DAS MR. S H ZAMAN	SC, ELEM. EDU MR. R BORPUJARI (SC, FINANCE DEPTT.)
111	WP(C)/8823/2018	MAKBUL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. M K BAROOAH MR. P GOHAIN MS. B PHUKAN	SC, SEC. EDU. MR H R A CHOUDHURY (R3) MR. M U MONDAL (R3) MS. N NASRIN (R3) MD H R AHMED (R3) MR P BHARDWAJ (R3) MD. I H KHAN (R3) MR. M SARMA (R3) MR. M K CHOUDHURY (R3)
112	WP(C)/1361/2019	ASIMIA SENIOR MADRASSA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. M A I HUSSAIN MD. M U AHMED MR. A R BORBHUYAN	SC, SEC. EDU. MR. M KHAN (R6) GA, ASSAM MR. J RAHMAN (R6) KAKALI DEVI (R6)
	WITH			
113	WP(C)/6185/2021	MD. NAJEERUL HAQUE Versus THE STATE OF ASSAM AND 8 ORS	MR. M K CHOUDHURY MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[FROM 19-10-2022 TO 22-12-2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CIVIL BENCH-III

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/4431/2008	SUJIT KUMAR SINGHA AND ORS. Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD (P5) MR.D SARMAH MR.K KONWAR MR S H MAHMUD (P5)	DR.B AHMED GA, ASSAM SC, IRRIGATION SC, F.DEPTT.
	WITH			
2	WP(C)/1202/2013	BULU RAM ROY Versus THE STATE OF ASSAM AND 4 ORS	MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI MR H HOQUE	MR.S SAIKIA SC, PWD
	WITH			
3	WP(C)/1650/2013	SANATAN BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR.G K DAS	MR.B AHMED SC, IRRIGATION
	WITH			
4	WP(C)/2194/2013	SAMAN UDDIN LASKAR and 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HOQUE MR A R BHUYAN MRH I CHOUDHURY MR. M A I HUSSAIN MR.S K DEORI MRK UDDIN MR.S R BARBHUIYA MR. B U LASKAR MR. H I CHOUDHURY	SC, FINANCE SC, IWT
	WITH			
5	WP(C)/7552/2013	SAHJAHAN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN G UDDIN MR A R BHUIYAN MS. P ADHIKARI MR A K AZAD	SC, FINANCE MR.B AHMED
	WITH			
6	WP(C)/4273/2016	MD. NAZIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN MRH I CHOUDHURY MRA R BHUYAN	SC, FINANCE SC, IRRIGATION
	WITH			
7	WP(C)/5210/2008	RAJIB NATH AND ORS. Versus THE STATE OF ASSAM AND ORS	MR.N BORAH MR.K K PARASAR(P- 1&3) MR.B CHETRIP- 1and3	K N CHOUDHURY GA, ASSAM D SAIKIA J PATOWARY SC, F.DEPTT. B K KASHYAP
	WITH			
8	WP(C)/941/2017	GAUTAM HAZARIKA and 4 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.K K PARASAR MRS.B CHAKRABORTY MR.B CHETRI	GA, ASSAM SC, FINANCE

9	WP(C)/4202/2009	SMTI DAMARI KUMARI CHETRY Versus THE UNION OF INDIA and ORS	MR.S C BISWAS MS.R BEGUM MR.M BISWAS MR.S DAS MRS.T SAIKIA	C.G.C. MS.B SARMA ASSTT.S.G.I.
10	WP(C)/281/2010	MD INAMUL ISLAM Versus THE UNION OF INDIA and ORS	MR. U K NAIR MR. A CHETRY MR. B SARMA MR. G Z AHMED	MR. K C ROY (R1-R5) C.G.C. MR D SENAPATI (R2-R16) MR. H DAS MR. K K PARASAR MS. S KATAKEY (R2-R16) MS. S. TODI (R2-R16) ASSTT.S.G.I. MS. M BARUAH MR. M SAHEWALLA (R2-R16)
11	WP(C)/512/2010	WASHIM HASAN ZAMAN Versus THE STATE OF ASSAM AND ORS	MR.J I BORBHUIYA MRS.F BEGUM MISS.S ROY MR.L MOHAN MS. A AHMED	SC, HEALTH
12	WP(C)/6546/2010	AKON CHANDRA GOGOI and 11 ORS Versus THE STATE OF ASSAM AND ORS	MR.G RAHUL MR.N J KHATANIAR	MR.S N SARMA MR.A SARMA MR.U K NAIR MR.A JAHID SC, F.DEPTT.
WITH				
13	WP(C)/4468/2013	BIRENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S N SARMA GA, ASSAM MR.A SARMA MR.G BAISHYA SC, AG MR.K KALITA MR.A JAHID SC, PENSION SC, FINANCE
14	WP(C)/6896/2010	HEAD CONSTABLE GENERAL DUTY MADHAB NAMASUDRA Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.D DEKA MR.A KUMAR	C.G.C. MR.M PHUKAN(R-1 to 5) ASSTT.S.G.I.
15	WP(C)/33/2011	ABU NESAR AZIZUL HUSSAIN and 2 ORS Versus THE STATE OF ASSAM AND ORS	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR	GA, ASSAM
16	WP(C)/177/2011	NEPUR DAS Versus THE STATE OF ASSAM AND ORS	U K NAIR A SARMA A CHETRY B SARMA	GA, ASSAM MR.B S BASUMATARY MS.M BORO
17	WP(C)/880/2011	THE MANAGEMENT OF U.F.M INDUSTRIES LTD. Versus SHRI SASHI MOHAN ROY and ORS	MR.A DASGUPTA MR.B PRASAD MR.P BHOWMICK	MR.S DAS
18	WP(C)/893/2011	JOGEN DAS Versus ASSAM POWER DISTRIBUTION CO. LTD. and ORS	MR. P P DAS MR. B K DAS MR H P GUWALA	SC, A S E B
19	WP(C)/1155/2011	DILMAYA THAPA Versus THE DIRECTOR GENERAL , ASSAM RIFLES and ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MR.G Z AHMED	C.G.C. C.G.C. MR.S S ROY(R-1 to 3) ASSTT.S.G.I.
20	WP(C)/1206/2011	PRASANTA TAYE Versus THE STATE OF ASSAM and ORS	MR.K K MAHANTA MR.K KONWAR MR.N K KALITA MR.K SINGHA	GA, ASSAM

21	WP(C)/1245/2011	BIKASH RANJAN SHOME Versus THE STATE OF ASSAM AND ORS	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.M CHOUDHURY MR.S K DEORI MRK UDDIN MR.A GOGOI SR GA,ASSAM
22	WP(C)/1257/2011	DHANESWAR BARMAN Versus THE STATE OF ASSAM AND ORS	MR.K K MAHANTA MR.K KONWAR MR.N K KALITA	GA, ASSAM
23	WP(C)/1436/2011	ASHRAF HUSSAIN Versus THE UNION OF INDIA and ORS	MR.D C K HAZARIKA MS.S B CHOUDHURY MR.S K DAS	MR.D K SAIKIA C.G.C. MRS A GAYAN ASSTT.S.G.I.
24	WP(C)/1678/2011	RUDRA KT. MAHANTA Versus UNION OF INDIA and ORS.	MR.A DASGUPTA MR.P MAHANTA MR.S BORTHAKUR MR.A MAHANTA	C.G.C. MRS. A GAYAN (R-1) MR.M PHUKAN(R-1) MR.J ROY ASSTT.S.G.I. SC, CCI
25	WP(C)/1684/2011	HEMANTA SARMA Versus THE STATE OF ASSAM AND ORS	MR.M HAQUE MR.Z HUSSAIN MRSN BEGUM	MR.A DEKA MR.M R PATHAK SC, HEALTH SC, F.DEPTT.
26	WP(C)/1703/2011	ANUP KR. SAIKIA Versus STATE OF ASSAM and ORS.	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	GA, ASSAM
27	WP(C)/1709/2011	SYED KHIRUL ANAM Versus THE STATE OF ASSAM AND ORS	MS.M BAISHYA MS.S P SULTANA	GA, ASSAM
28	WP(C)/1719/2011	JIBASWAR GOGOI Versus THE STATE OF ASSAM AND ORS	MS.K BARUAH MR.Z AHMED MRS.S BORA MS.M BHUYAN	SC, SOCIAL WELFARE
29	WP(C)/1792/2011 WITH LCR	THE MANAGEMENT OF JOONKTOLLEE TEA ESTATE Versus THEIR WORKMAN and ANR.	MR.S N SARMA MR R CHAKRAVORTY MR.S K KEJRIWAL MR D DAS MR. M CHALIHA MRSS KEJRIWAL	MR.A DASGUPTA MR.A K BORA MR.S K TALUKDAR
30	WP(C)/1893/2011	PRITOM CHOUDHURY Versus THE STATE OF ASSAM AND ORS	MS.M DEV MRS.S BORA MS.P DEB	GA, ASSAM
31	WP(C)/1947/2011	SANJIB PATGIRI and ANR. Versus THE UNION OF INDIA and ORS	MR.P SHARMA MR.H KALITA	C.G.C. MR. B SARMA MR.J HUDA ASSTT.S.G.I.
32	WP(C)/2035/2011	MD. ISMAIL AHMED and 295 ORS Versus THE UNION OF INDIA and ORS	MR. S DEKA MR.H G BARUAH	MR.C BORUAH MR.S SARMA SR. CGC ASSTT.S.G.I.
33	WP(C)/2073/2011	PHANIDHAR BORAH Versus THE UNION OF INDIA and ORS	MR.A M MAZUMDAR MR.F K R AHMED MR.A ALI MD.S ISLAM MR.M K HUSSAIN MR.A CHOUDHURY	MR.S SARMA MR.R HAZARIKA ASSTT.S.G.I.
34	WP(C)/2077/2011 WP(C) 1086/2011(D/O)	RAJU DEKA and 3 ORS Versus THE STATE OF ASSAM AND ORS	MR.Y S MANNAN MR.D K DEKA MS.U SARMA	GA, ASSAM
35	WP(C)/2146/2011	ON THE DEATH OF PRADIP KR. GHOSH HIS LEGAL HEIR SMT. NANDITA GHOSH REPRESENTING Versus THE STATE OF ASSAM AND ORS	MR.K K PARASAR	MR.D SAIKIA SC, HEALTH

36	WP(C)/2284/2011	PABAN KUMAR SAIKIA Versus THE STATE OF ASSAM AND ORS	MR.A K PURKAYASTHA MS.P DEY MS.G D CHOUDHURY MR.R K NATH MRB J DAS	MR.D SAIKIA SC, HEALTH
37	WP(C)/2353/2011	BEHALI TEA ESTATE Versus THE STATE OF ASSAM AND ANR.	MR.K GOSWAMI MR.R KAUSHIK	MR.J SINGH GA, ASSAM MR.P DAS MR.S C BISWAS MR.N BARUA MS.R T DAS MR.S DAS GA, ASSAM
38	WP(C)/2450/2011	ROLL NO.B-1077 KANAKESWAR SINHA and ANR. Versus THE STATE OF ASSAM AND ORS	MR.S SINHA MR.M HUSSAIN MR.B SINHA MR.B L SINGH	
39	WP(C)/2530/2011	KALYAN KUMAR DAS Versus NATIONAL INSURANCE CO. LTD and ORS	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA	MR.S S SHARMA MS.L SARMA
40	WP(C)/2554/2011	MD. ASHIR ALI Versus THE STATE OF ASSAM AND ORS	MR.M A I HUSSAIN MR.F K R AHMED MR A R BHUIYAN MR.M K HUSSAIN MR I HUSSAIN	MR.D SAIKIA MR.I CHOUDHURY SC, PWD SC, F.DEPTT.
41	WP(C)/2626/2011	EX-CONSTABLE, FORCE NO. 89008021 NIRMAL KUMAR SHARMA Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.D P BORAH MR.A KUMAR	C.G.C. MR H GUPTA MS.H TERANGPI ASSTT.S.G.I.
	WITH I.A.(Civil)/1911/2017 in WP(C)/2626/2011	THE UNION OF INDIA Versus CONSTABLE, FORCE NO. 89008021 NIRMAL KUMAR SHARMA	C.G.C. ASSTT.S.G.I. MS.H TERANGPI	MR.R MAZUMDAR MR.D P BORAH MR.A KUMAR
42	WP(C)/2657/2011	MD. SHEIKH FARID ALI Versus THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. and ORS.	MR R CHAKRAVORTY MS.M DEV MRS.S BORA S RABHA MS.N DEB MS.P DEB	MR.N DEKA MR.M CHETIA MR.D DEKA
43	WP(C)/2730/2011	RAJENDRA KACHARI Versus THE STATE OF ASSAM AND ORS	MRS.R B BORA	SC, FINANCE & TAXATION MR.D SAIKIA MR.R DUBEY SC, F.DEPTT.
44	WP(C)/2768/2011	PRANAB KR. DAS Versus THE MANAGING DIRECTOR, ASSAM CO- OPERATIVE APEX BANK LIMITED	MS.B CHOUDHURY MR.S CHAKRABORTY MS.P BORAH	MR.S S DEY MR.M NATH
45	WP(C)/2855/2011	PANKAJ SARMA Versus MANAGEMENT OF M/S ABDOS LAMITUBES PVT LTD and ORS	MR.M BHAGABATI MR.A BISWAS MR.R KALITA MS.K AKHTAR	MR.A DASGUPTA GA, ASSAM
46	WP(C)/2959/2011	DULU DUTTA Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.A KUMAR	C.G.C. MR.S SARMA MR.S BARUAH SR. CGC ASSTT.S.G.I.
47	WP(C)/3059/2011	NO. 358916Y RFN/ORL SAVENDRA SINGH CHAUHAN Versus THE UNION OF INDIA and ORS	MR. S DEKA MR.H G BARUAH	MR. K GOGOI (C.G.C.) ASSTT.S.G.I.
48	WP(C)/4948/2011 CAVT. NO. CAVT. 1122/11	DR. DHRITIMAN SARMA Versus THE UNIVERSITY OF GAUHATI and ORS.	MR.M K CHOUDHURY MR.N BARUA MR.M DUTTA MR.A BARKATAKI	MR.N DUTTA MR.N N B CHOUDHURY MRSB BHUYAN MR.S SARMA FOR CAVEATOR MR.S BORTHAKUR SC, G U

49	WP(C)/5018/2011	MD. MATIUR RAHMAN Versus THE STATE OF ASSAM AND ORS	MS.A K CHOUDHURY MR.D CHOUDHURY MR.K CHOUDHURY MS.C BAISHYA	GA, ASSAM MR.B D GOSWAMI MR.P CHOUDHURY MS.K DEKA SC, WATER RESOURCE
50	WP(C)/5115/2011	ANIL CHANDRA SINGHA Versus THE STATE OF ASSAM AND ORS	MR.A K SARKAR MR.M K MAJUMDAR MR.H K DAS	SC, IRRIGATION MR.B AHMED
51	WP(C)/5224/2011	SRI AJIT KUMAR BARUAH Versus THE STATE OF ASSAM and ORS	MR.R B GOHAIN MS.N PHUKAN MR.P MAHANTA MR.A K BARUAH MR.PARAG J SAIKIA	GA, ASSAM
52	WP(C)/5245/2011	SMTI MANASA BARMAN Versus THE OIL AND NATURAL GAS COMMISSION LTD. and ORS	MS.G DEKA MS.P CHAKRABORTY	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY
53	WP(C)/5249/2011	SHRI TRIBENDRA SINGHA Versus THE UNION OF INDIA and 5 ORS	MR.H DAS MS.J PAUL MR.S DEY MR.P SEN	MR.A K BORA C.G.C. ASSTT.S.G.I. MS.H TERANGPI
54	WP(C)/5262/2011	SOMITRA CHAKRABORTY Versus THE STATE OF ASSAM AND ORS	MR.R K DUTTA MR.U J SAIKIA	GA, ASSAM
55	WP(C)/5284/2011	RANJIT KUMAR BASUMATARY Versus THE STATE OF ASSAM AND ORS	MR.A M BUZARBARUAH MS.M BARMAN MR.M ISLAM	MR.D SAIKIA MR.S SAIKIA MR.R DUBEY SC, TAXES SC, FINANCE
56	WP(C)/5330/2011	SHRI BHAGAT SINGH and ANR Versus THE STATE OF ASSAM and 12 ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MR.G Z AHMED	MR.C BARUAH GA, ASSAM DR.G LAL SC, APSC MS.R BEGUM MRU SARMA SC, WATER RESOURCE
57	WP(C)/5333/2011	SHOHIDUR RAHMAN MOLLAH Versus THE STATE OF ASSAM AND ORS	MR.M R KHANDAKAR MR.R ISLAM MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED	GA, ASSAM
58	WP(C)/5379/2011	RUDRA MOHAN SAIKIA Versus THE STATE OF ASSAM AND ORS	MR.A SARMA MR.K K DEY	MR.P N GOSWAMI
59	WP(C)/5494/2011 WITH WP(C)/4931/2009 (D/O), WP(C)/5911/2009 (D/O)	M/S SWADESHI ACADEMY Versus THE UNION OF INDIA and ORS	MR.S CHAKRABORTY MR.L P SHARMA MS.R BHATTACHARYYA	GA, ASSAM MR.K K NANDI C.G.C. MR.G PEGU(R-1) MR.R THAKURIA ASSTT.S.G.I.
60	WP(C)/5575/2011	THE ASSAM FISHERIES DEVELOPMENT CORPORATION EMPLOYEES' WELFARE ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR.M K CHOUDHURY MR.M DUTTA MR.A BARKATAKI MR.N BARUAH	MR.S R RAJBONGSHI MR.B GOGOI SC, FINANCE SC, AFDC
61	WP(C)/5592/2011	BASANTA MEDHI and 4 ORS. Versus STATE OF ASSAM and ANR.	MR.A SARMA MR.U K NAIR MR.A CHETRY	GA, ASSAM MR.B GOSWAMI MR.B K BHAGAWATI SC, WATER RESOURCE
62	WP(C)/5616/2011	KAMAKHYA ACHARJYA Versus THE UNION OF INDIA and ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MS.B DAS SC, C.G.C. ASSTT.S.G.I.

63	WP(C)/5622/2011	SANKAR MALAKAR Versus THE STATE OF ASSAM AND ORS	MR.B D KONWAR MR.M CHANDA MR. A SHARIF MR.R KALITA MR.S CHOUDHURY MR.R SALOI MR. S ZAMAN MS P BARMAN MR. M ALAM MRS.J M KONWAR MS.S BARUA	SC, EXCISE and CUSTOMS MS.S SEAL MRA K BHARALI MR.G SAIKIA MR.D SAUD
64	WP(C)/5623/2011	PRABIN HAZARIKA and 57 ORS. Versus THE UNION OF INDIA and ORS.	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	ASSTT.S.G.I. SC, C.G.C. MR.J HUDA
65	WP(C)/5704/2011	SUNIL CHANDRA SRIVASTAVA Versus THE UNION OF INDIA and ORS	MR.S BHATTACHARYYA MS.M BHATTACHARJEE MS.S NATH	MR.M BHAGABATI C.G.C. MRS A GAYAN ASSTT.S.G.I.
	WITH			
66	WP(C)/5638/2011	SANDEEP SINGH Versus THE UNION OF INDIA and ORS	MR.S BHATTACHARYYA MS.M BHATTACHARJEE MS.S NATH	MR.K C ROY(R-1TO4) C.G.C. C.G.C. MRS A GAYAN(R- 1-4) SC, C.G.C. ASSTT.S.G.I.
	WITH			
67	WP(C)/5648/2011	UMASHANKAR NAGWANSHI Versus THE UNION OF INDIA and ORS	MR.S BHATTACHARYYA MS.M BHATTACHARJEE MR.R MAZUMDAR MS.S NATH MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.K C ROY(R-1TO4) C.G.C. MS.B SARMA MS.B DAS SC, C.G.C. ASSTT.S.G.I.
68	WP(C)/5836/2011	SATNAM SINGH Versus THE UNION OF INDIA and ORS.	MR.G DAS MR.H G BARUAH	MR.M BHAGABATI C.G.C. MR.G PEGU(R-1 to 4) ASSTT.S.G.I.
69	WP(C)/5846/2011 WITH LCR	THE WORKMAN OF BORJAN TEA ESTATE Versus THE MANAGEMENT OF BORJAN TEA ESTATE and ANR	MR.P KALITA MRS.A BHATTACHARYYA	MR.C BARUAH MR.B BARUAH MR.T BARUAH
70	WP(C)/6193/2011	RAMA KANTA DEVNATH Versus THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ORS	MR.U RAJBANSHI MS.K DUTTA	SC, A S A M B
71	WP(C)/6195/2011	BISWAJIT SURAJ MALAKAR Versus STATE OF ASSAM and ORS.	MR.U K NAIR MR.A CHETRY MR. B SARMA MRS.S P NAIR MR.G Z AHMED	MR.M BHUYAN SC, APSC MR.S K TALUKDAR MR.D P BORAH MR.J M A CHOUDHURY MS.R MAZUMDAR SC, HEALTH MR.C BARUAH
72	WP(C)/6326/2011	PHANIDHAR CHOUDHURY Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MR.S KATAKI MR.B SARMAH MR.S SARMA MR.R M DAS	GA, ASSAM MR.P N GOSWAMI SC, APEX BANK
73	WP(C)/541/2012	GAUTAM TALUKDAR Versus THE UNION OF INDIA and ORS	MR.R MAJUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S DASGUPTA C.G.C. MRS A GAYANR- 1-5 MRS A GAYANR- 1-5 ASSTT.S.G.I.
74	WP(C)/569/2012	SMTI MAROMI BORAH Versus THE STATE OF ASSAM AND ORS	MR.N BORAH MR.D BORAH	MR.B K SARMA SC, SOCIAL WELFARE
75	WP(C)/1130/2012	DEHI RAM BARUAH Versus THE UCO BANK and 2 ORS	MR.M K CHOUDHURY MR.M DUTTA MR.N BARUAH	MR.K K BHATRA MR.R K BHATRA MS.A BORA

76	WP(C)/1276/2012	PUSPADHAR DAS Versus THE STATE BANK OF INDIA and ORS.	MR. B C DAS MR. S H RAHMAN MR. D MOZUMDER MR. D A KAIYUM MR. M AHMED MR. J RAHMAN MR. S BISWAS	MR. A DASGUPTA MR. S BHUYAN
77	WP(C)/1655/2012	RANU BHUSAN DAS Versus THE STATE OF ASSAM AND ORS	MR. I A TALUKDAR MS. M MALLIK MS. P BARMAN	SC, PWD
78	WP(C)/1739/2012	HIROK JYOTI DAS Versus THE UNION OF INDIA and ORS	MR. R MAZUMDAR MR. H BEZBARUAH MS. R DUTTA MR. A KUMAR	C.G.C. MS. B SARMA MS. J HUDA SC, C.G.C. ASSTT.S.G.I.
79	WP(C)/2246/2012 CAVT. NO. 575/12	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND ORS	MR. P N GOSWAMI MR. I CHOUDHURY MR. N J KHATANIAR MR. R M DEKA MR. A BARUAH	MR. K N CHOUDHURY MR. A K PURKAYASTHA MS. S SEAL MR. M MAHANTA MR. S K SINGH MR. R DUBEY MS. A B KAYASTHA MS. P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.
	WITH			
80	WP(C)/2613/2012 CAVT. NO. 575/2012	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND ORS	MR. I CHOUDHURY MR. N J KHATANIAR MR. R M DEKA	MR. S K SINGH MR. R DUBEY MS. A B KAYASTHA MS. P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.
81	WP(C)/2893/2012	SRI MEGHNATH DEORI Versus THE DIRECTOR GENERAL SASHASTRA SEEMA BAL, and ORS	DR. B AHMED MR. I CHOUDHURY MR. N HAQUE MR. S K DEORI MR. K UDDIN	C.G.C. MR. J M A CHOUDHURY SC, C.G.C. MS. R DEVI ASSTT.S.G.I.
82	WP(C)/2902/2012	PRADIP BAISHYA and 11 ORS Versus THE STATE OF ASSAM AND ORS	MR. U K NAIR MR. A CHETRY MR. B SARMA MRS. S P NAIR	GA, ASSAM MR. D DAS (SR. SC, DEPT. OF INDUSTRIES & COMMERCE) SC, FINANCE
83	WP(C)/3646/2012	SMTI RITAMONI SAIKIA HAZARIKA Versus THE STATE OF ASSAM AND ORS	MS. K DEVI MS. N HASAN	MR. B K SARMA MR. D M THAKURIA MR. N C OJAH SC, SOCIAL WELFARE
84	WP(C)/3729/2012	RAJENDRA CHANDRA KUMAR Versus THE STATE OF ASSAM AND ORS	MR. S K MEDHI MR. S B PRASAD	GA, ASSAM MR. M NATH (SC, PNRD) MS. A VERMA (SC, FINANCE)
	WITH			
85	WP(C)/3717/2012	DIPAK LAL SHOME Versus THE STATE OF ASSAM AND ORS	MR. S B PRASAD	GA, ASSAM MR. M NATH (SC, PNRD) MS. A VERMA (SC, FINANCE)
86	WP(C)/3846/2012	AKAN CHANDRA DUTTA Versus HINDUSTAN PAPER CORPORATION LIMITED and ORS.	MR. P J PHUKAN MR. H BARUAH MS. A B PHUKAN	MR. J ROY SC, H P C L ASSTT.S.G.I.
87	WP(C)/4245/2012	CHANDAN RAI Versus THE UNION OF INDIA and ORS	MR. R MAZUMDAR MR. H BEZBARUAH MS. R DUTTA MR. A KUMAR	C.G.C. MS. S BARUAH MR. H GUPTA(R-1TO6) MR. J DEKA ASSTT.S.G.I.
88	WP(C)/4283/2012 WITH LCR	ARUN KONWAR and ANR. Versus THE STATE OF ASSAM AND ORS	MR. D P CHALIHA MS. A MAHANTA MR. U P CHALIHA	GA, ASSAM

89	WP(C)/4415/2012	BALINDRA PRAN KAKATI Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MR. I CHOWDHURY SR ADV MR.D DEKA MR.P BORGOHAIN MR A ATREYA	GA, ASSAM MR.A THAKUR
90	WP(C)/4682/2012	MD. SAIFUR RAJA CHOUDHURY Versus THE FOOD CORPORATION OF INDIA and ORS.	MR. T U LASKAR MR. R P SARMAH MR. N DHAR MR. N DHAR MR M R ADHIKARI MR. A R TAHBILDAR MS. U BARUAH MR Z I CHOUDHURY MR. J M SULAIMAN MS. H TERANGPI	MR. P K ROY SC, F C I
91	WP(C)/4730/2012	SMTI MINAKSHI MEDHI Versus THE STATE OF ASSAM AND ORS	MR.M HAQUE MR.Z HUSSAIN MRSN BEGUM	MR. D P BORAH (SC, HEALTH) MR. N D SARMA (R-6) MS. D BORAH MR. P K SHARMA (R-6) MR. S A SANGMA (R-6)
92	WP(C)/4902/2012	ABDUL ZAKIR Versus UNION OF INDIA and ORS.	MR.M U MONDAL MR.N AHMED MR.M HUSSAIN	MR.A SARMA MR.R M DEKA ASSTT.S.G.I. SC, I O C
93	WP(C)/4904/2012	M/S DIMS HOSPITAL and ANR. Versus THE UNION OF INDIA and ORS	MR.A M BUZARBARUAH MS.M BARMAN MR. A DHAR MS.D GHOSH MR.M ISLAM MD F FARIDI	MR.P K ROY C.G.C. MR.S K CHAKRABORTY MRSA CHAKRABORTY MR.C K S BARUAH MS.M DUTTA ASSTT.S.G.I.
94	WP(C)/5287/2012	SURENDRA NATH BARMAN Versus THE ASSAM GRAMIN VIKASH BANK and ORS	MR.N DUTTA MR.J SINGH MR.G Z AHMED MR.S DUTTA MR.A A HUSSAIN	MRSISHIR DUTTA MS.M CHOUDHURY MR.D CHAKRABORTY SC, A G V B
95	WP(C)/5544/2012 CAVT. NO. CAVT. 1190/12	MISS SOHIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR.A GEER MRS.R MOMTAZ MR.ALHAJJ INAM UDDIN	MR.B K SARMA MR.F K R AHMED MR.M K HUSSAIN SC, SOCIAL WELFARE FOR CAVEATOR GA, ASSAM
96	WP(C)/5563/2012	LATUMONI SARMA Versus THE STATE OF ASSAM AND ORS	MR.I H SAIKIA MRK KALITA MISSS KANUNGOE	
97	WP(C)/5609/2012	SUCHINTA KUMAR DAS Versus THE ASSAM STATE OF ASSAM and 4 ORS	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	MR.M K CHOUDHURY MR.U RAJBANSHI MR.S SAIKIA MR.A BARKATAKI MRP BHARDWAJ SC, PWD
98	WP(C)/5736/2012	MOYNAL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE	GA, ASSAM MRS.V L SINGH SC, REVENUE
99	WP(C)/5816/2012	MUSSTT. NURNAHAR BHUYAN and 3 ORS. Versus STATE OF ASSAM and ORS.	MS.D BORGOHAIN MS.K BARUAH MR.Z AHMED	MR.B K SHARMA MR.M U MAHMUD MR.M I HUSSAIN MR.S HOQUE MR.M ALI SC, SOCIAL WELFARE
100	WP(C)/6052/2012	T. BASANTA KR. SINGH Versus UNION OF INDIA and 3 ORS.	MS.C KALITA MR.N N JHA	C.G.C. MR.S S ROY ASSTT.S.G.I.
101	WP(C)/5846/2013	GULSHAN NAND KAPOOR Versus THE UNION OF INDIA and 3 ORS	MRG P BHOWMIK MR.R HAZARIKA MR. A B T HAQUE	C.G.C. MR.S BARUAH MR. J M A CHOUDHURY MS.B SARMA ASSTT.S.G.I.

102	WP(C)/6596/2014	NO.8752543 NK/GD MANIK DAIMARY Versus THE UNION OF INDIA and 4 ORS	MR. K R PATGIRI MD.A HUSSAIN MR.D DAS MR.K SARMA MS. C DAS MR.M BERIA MR.K CHOUDHURY MS. C DAS MS.K M SARMA	MR.S C KEYAL ASSTT.S.G.I.
103	WP(C)/4751/2015	HEMENDRA NATH THAKUR Versus THE STATE OF ASSAM and 3 ORS,	MR.R SARMA MR. B CHAKRABORTY MR.P P BARUAH MR S HUSSAIN	SC, AG SC, FINANCE DEPTT. SC, IWT MRSA VERMA SC, TRANSPORT
104	WP(C)/1494/2016	FORCE NO 941400224 CT/GD JOHNNY DKHAR Versus THE UNION OF INDIA and 2 ORS	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	C.G.C. MR.B CHAKRAVARTY(R- 1-3) ASSTT.S.G.I.
	WITH I.A./1353/2016 in WP(C)/1494/2016	THE UNION OF INDIA and ANR. Versus FORCE NO 941400224 CT/GD JOHNNY DKHAR	MR.B CHAKRAVARTY	MR.R MAZUMDAR
	WITH I.A.(Civil)/871/2017 in WP(C)/1494/2016	THE SENIOR COMMANDANT, Versus FORCE NO 941400224 CT/GD JOHNNY DKHAR	C.G.C. MR.B CHAKRAVARTYR- 1-3 ASSTT.S.G.I.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA
105	WP(C)/6090/2017	SHANAI MIA CHOUDHURY Versus THE STATE OF ASSAM and ANR.	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. S A SIKDER MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR. A U AHMED	GA, ASSAM SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 19-10-2022 TO 22-12-2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CIVIL BENCH-IV

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/6395/2010 CAVT. NO. 1532/2010	DILIP KUMAR MAZUMDAR and ANR. Versus THE STATE OF ASSAM AND ORS	MR.S P ROY MR.R P N SINGH MRK KALITA MR.K RAJBONGSHI	GA, ASSAM MR.A K JAIN MS.R D MOZUMDAR FOR CAVEATOR
WITH				
2	WP(C)/6198/2011	DILIP KUMAR MAZUMDAR Versus THE STATE OF ASSAM AND ORS	MR.S P ROY MR.D NANDI MR.R P N SINGH MR.K RAJBONGSHI	GA, ASSAM MS.R D MOZUMDAR MRS.V L SINGH MS.R BEGUM MRSS KUMARI SC, REVENUE
3	WP(C)/4290/2011 WP(C) 1233/12(D/O)	BIRESWAR SEAL Versus THE STATE OF ASSAM AND ORS	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	GA, ASSAM MRS.V L SINGH
WITH				
4	Cont.Cas(C)/220/2011	BIRESWAR SEAL Versus ABDUL RAHIM SHEIKH and ORS	MR.M U MAHMUD MR.M I HUSSAIN MR.S HAQUE	MR.A K THAKUR MR B N GOGOI
WITH				
5	WP(C)/3455/2012	HEMANTA KR. RAY Versus THE STATE OF ASSAM AND ORS	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE	MRS.V L SINGH SC, REVENUE
6	WP(C)/266/2012	SMTI. PURNIMA DAS Versus THE UNION OF INDIA and ORS	MR. M BISWAS MR. M BASUMATARY	MR. A K SARKAR DR. B N GOGOI (SC, NF RLY)
WITH				
7	WP(C)/6103/2012	M/S. M.K.DHIROOMAL ASSOCIATES JV Versus UNION OF INDIA and 6 ORS.	MR. M BISWAS MR. J ROY MR. S DUTTA MR. M BASUMATARY	MS. B DEVI MR. A K SARKAR MR. B K DAS (Addl.SC,Rly.) DR. B N GOGOI (SC, NF RLY) MS. M PHUKAN MS. R R BORAH MR. H P NEOG SC, BTC
8	WP(C)/905/2012	M/S. ASSAM ARUNACHAL ROAD CARRIERS and ANR. Versus THE STATE OF ARUNACHAL PRADESH and ORS.	MR.S P ROY MR.R P N SINGH MS.A TALUKDAR MRA K RAI MS.D CHAKRABORTY MR.K RAJBONGSHI	MR.P K ROY SC, F C I GA, AP

9	WP(C)/1222/2012	RNT PLANTATIONS LIMITED Versus OIL and NATURAL GAS CORPORATION LTD. and ORS	MS.M HAZARIKA MR.S K KEJRIWAL MRSS KEJRIWAL	MR.G N SAHEWALLA GA, ASSAM MS..N K DEVI SC, ONGC MRN ANIX SINGH
10	WP(C)/1798/2012	AJOY BHATTACHARJEE and 22 ORS Versus THE STATE OF ASSAM AND ORS	MR.M K CHOUDHURY MR.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MS.R CHETRI MR.D J BORAH	MR.M BHAGABATI GA, ASSAM MRS.V L SINGH C.G.C. MR.C K S BARUAH SC, REVENUE SC, C.G.C.
11	WP(C)/1975/2012	SMTI BIJU SAIKIA Versus THE STATE OF ASSAM AND ORS	MR.S K MEDHI MS.P BHATTACHARYA MR.P P DUTTA MS.D DUTTA MR.A BHATTACHARYA	DR.B P TODI GA, ASSAM MR.A NATH SC, A S E B SC, REVENUE
	WITH			
12	WP(C)/874/2013	PUTUL SAIKIA @ NIPEN Versus THE STATE OF ASSAM AND 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MS.D DUTTA	GA, ASSAM MR.A NATH SC, APDCL MR.S BARUA SC, REVENUE
13	WP(C)/1977/2012	SMT. INDUMATI LASKAR Versus THE STATE OF ASSAM AND ORS	MR. B C DAS LEGAL AID COUNSEL	MS. M HAZARIKA (SC, GMDA, R-2 & 3) MS. K PHUKAN (GA, ASSAM, R-1,4,5 & 6) MR. D DOLEY (GA, ASSAM, R-1,4,5 & 6) MS. S KHOUND (R-2 & 3) MR. D J KALITA(R-7) MR. B SARKAR(R-7)
14	WP(C)/2195/2012	SMTI JAMINI SARKAR and ANR Versus THE STATE OF ASSAM AND ORS	MR.R S CHOUHAN	MRS.V L SINGH SC, REVENUE
15	WP(C)/2502/2012	NORTH EAST PLASTIC MANUFACTURERS ASSOCIATION and ANR. Versus THE STATE OF ASSAM and ANR	P K GOSWAMI A GOGOI M BARMAN M CHOUDHURY	GA, ASSAM D SAIKIA SC, GMC
16	WP(C)/2693/2012	BIREN SARMA and 5 ORS. Versus UNION OF INDIA and ORS.	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.D K DEY MR. B K DAS (R-1 TO 7) SC, NF RLY
	WITH			
17	WP(C)/1131/2012	RAILWAY CATERING AND VENDING CONTRACTOR ASSOCIATION and ANR. Versus THE UNION OF INDIA and ORS	MRG P BHOWMIK MR T H HAZARIKA MR.S S ROY MR.R HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	MR.A K SARKAR MR.U K NAIR MR.A BARKATAKI MR.A CHETRY SC, NF RLY
	WITH			
18	WP(C)/2689/2012	DIMBESWAR GOGOI and 3 ORS. Versus UNION OF INDIA and ORS.	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.D K DEY MR. B K DAS SC, NF RLY
19	WP(C)/3133/2012	ASHIT BARAN SAHA Versus THE KARIMGANJ DEVELOPMENT AUTHORITY and ORS.	MR S DEY MS.J PAUL MR G P BHOMIK	GA, ASSAM MR.A GANGULY
	WITH			
20	WP(C)/4357/2014	ASHIT BARAN SAHA Versus THE KARIMGANJ MUNICIPAL BOARD and 6 ORS.	MR G P BHOWMIK MRS. M HORE MR.S DEY MR.P SEN	GA, ASSAM MR.M H RAJBARBHUIYANR- 1 to 3 MS.P HATIGAYARI(R- 1 to 3)

21	WP(C)/3741/2012	NURUL ISLAM SORKER Versus THE STATE BANK OF INDIA and ORS	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A KALAM	GA, ASSAM MR.K K DEY MR.A SARMAH
22	WP(C)/4145/2012	on the death of SMT. INDU PRAVA BORDOLOI, represented by Sri Dibya Bordoloi and Ors Versus THE STATE OF ASSAM AND ORS	MR.P SARMAH MR N N UPADHYAYA MR.B DEY MR.R DHAR MR.R DOLEY	MS. R HUSSAIN MR Z MUKIT MR Z MUKIT MR.A SATTAR MR.A SATTAR MRS.V L SINGH MISS N BARMAN SC, REVENUE MR.R P GUPTA
23	WP(C)/4622/2012	HARESH DUTTA and 4 ORS. Versus ASSAM BOARD OF REVENUE and ORS.	MR.C BARUAH MR.R K TALUKDAR MRR K NEOG	MR.G N SAHEWALLA(Sr.Adv.)(R- 2 - 7) GA, ASSAM MR.MD ASLAM(R- 2 - 7) MR.U DUTTA MR.A CHETIA(R- 2 - 7) MS. N BORDOLOI (SC, REVENUE DEPT.) R-1 MSK KALITA MS.D SWAMIR- 2- 7
24	WP(C)/4719/2012	M/S TRIPTI OIL INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM AND ORS	MR.R P SARMAH MRM R ADHIKARI MR.A BARUA MR.P B DASGUPTA MR.D K KAKATI	GA, ASSAM MRS.V L SINGH MR.S SAIKIA MR.A NATH SC, PWD MRN MAHAMMAD MS.N G SARMA SC, REVENUE
	WITH			
25	WP(C)/4712/2012	M/S TRIPTI OIL INDUSTRIES PVT. LTD Versus THE UNION OF INDIA and ORS	MR.A K BARMAN MR.D K KAKATI MR.P B DASGUPTA	GA, ASSAM MRS.V L SINGH ASSTT.S.G.I. SC, PWD MR.N G SARMA MS.H M PHUKAN SC, REVENUE
26	WP(C)/4756/2012	RITOM BORAH Versus THE STATE OF ASSAM AND ORS	MS.N PHUKAN MS.B GOGOI MRS.R GOGOI MR.PARAG J SAIKIA	MS.N MODI GA, ASSAM MR.S DUTTA
27	WP(C)/5868/2012 WP(C) 1354/14(D/O)	ON THE DEATH OF JOGESH CHANDRA PAUL HIS LEGAL HEIR MRS. SABITA PAUL REP. Versus THE STATE OF ASSAM AND 6 ORS	MR.R K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR. M J GOGOI MR. T N SRINIVASAN	MR. S C KEYAL GA, ASSAM MRS.V L SINGH MR. S K MEDHI (Adl. Adv. General,Assam) MR.N UPADHAYA MRS. A GAYAN (CGC, R6 & R7) ASSTT.S.G.I. ADDL. AG, ASSAM MR.Y DOLAY SC, REVENUE
28	WP(C)/6149/2012	SMTI SABITRI BORO Versus THE UNION OF INDIA and 8 ORS	MR.I H SAIKIA MRK KALITA MISSS KANUNGOE	GA, ASSAM MR.S K MEDHI MR.A DAS MR.A M DUTTA MR.J DAS MR.S DUTTA ASSTT.S.G.I. SC, POWER GRID
29	WP(C)/6343/2012	M/S PARVATI TEA COMPANY Versus THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MSM L GOPE MISSN HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	MR.B D DAS SC, A S E B

30	WP(C)/103/2013	HABIBAR RAHMAN Versus STATE OF ASSAM and ORS.	MR. S DEKA MR.A D CHOUDHURY MR.D CHOUDHURY	MRS.V L SINGH MR.I CHOUDHURY SC, PWD SC, REVENUE
31	WP(C)/1229/2013	DWIJENDRA MOHAN GOSWAMI and 9 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. JYOTIRMOY ROY MR.R BORPUJARI MR.D DEKA MR. K P PATHAK	GA, ASSAM MS.BITHIKA DAS MR.N BHNU PRATAP SINGHA MR.DEVASHIS BARUAH MR.S CHAKRABARTY(R-8(1),8(2)&8(3))
32	WITH WP(C)/4040/2011	DWIJENDRA MOHAN GOSWAMI and 9 ORS Versus THE STATE OF ASSAM AND ORS	MR. JYOTIRMOY ROY MR.R BORPUJARI MR. K P PATHAK	GA, ASSAM MR.B C TALUKDAR MR.B C TALUKDAR MR. B SARMA MR. PRADIP KUMAR KALITA (R7)
33	WP(C)/1481/2013	MOHET HOJAI Versus THE UNION OF INDIA and 3 ORS	MR.R SARMA MS.M SARMAH MR.K K GOSWAMI	GA, ASSAM SC, CBI ASSTT.S.G.I. SC, N C HILLS
34	WP(C)/1905/2013	UMESH ENGTI Versus THE STATE OF ASSAM AND 5 ORS	MR.G N SAHEWALLA MR.P DEKA MSK KALITA MD.ASLAM	GA, ASSAM SC, K A A C MRJ CHUTIA
35	WITH WP(C)/1009/2013	UMESH ENGTI Versus THE STATE OF ASSAM AND 5 ORS	MR.G N SAHEWALLA MR.U DUTTA MRS.S S BAWARI MD.ASLAM	GA, ASSAM SC, K A A C MRJ CHUTIA
36	WP(C)/2029/2013	M/S VERSHA TUBES PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR.G N SAHEWALLA MR.P DEKA MSK KALITA MD.ASLAM	MR G CHOUDHURY MR.S CHAMARIA MR. J K GOSWAMI (R-3,4) SC, INDUSTRIES & COMMERCE SC, AIDC
37	WP(C)/2425/2013	RAMADHAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR.G C PHUKAN MR.S K SINGH	GA, ASSAM MRJ CHUTIA SC, K A A C
38	WP(C)/2498/2013	MISS SNIGDHA KARKI Versus THE STATE OF ASSAM AND 3 ORS	MR.R P SARMAH MRM R ADHIKARI MS.H TERANGPI	GA, ASSAM ASSTT.S.G.I.
39	WP(C)/2645/2013 CAVT. NO. CAVT 335/2013	UTPAL KUMAR CHOUDHURY and ANR Versus THE STATE OF ASSAM AND 4 ORS	MD.B HUSSAIN MR.P B MAZUMDER	MR.B D DAS MR.H K SARMA MS.D NATH
40	WP(C)/2779/2013	CANDID DRUG DISTRIBUTORS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.I CHOWDHURY MR.P N GOSWAMI MR.N J KHATANIAR MR.D DAS MR.P SENGUPTA MR.I LAHIRI	DR.ASHOK SARAF GA, ASSAM MR.B D GOSWAMI MR.A TALUKDAR MR.A GOYAL MR.M DAS MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH MRR BARMAN
41	WITH MC/2508/2013 in WP(C)/2779/2013	CANDID DRUG DISTRIBUTORS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.D DAS MR.P SENGUPTA MR.I LAHIRI	GA, ASSAM
41	WP(C)/3064/2013	M/S AIDEOBARIE TEA ESTATES PRIVATE LIMITED and ANR. Versus THE ASSAM CO-OPERATIVE APEX BANK LIMITED and ANR.	MR.M DUTTA MR.U DUTTA MR.A K SAHEWALLA MR.P DEKA	MR.P N GOSWAMI SC, APEX BANK

42	WP(C)/3306/2013	M/S PRAGJYOTISH MULTIPURPOSE CO-OPERATIVE SOCIETY and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MS.R LAHKAR MR.K J SAIKIA	MR.S C KEYAL GA, ASSAM MRS.V L SINGH SC, REVENUE ASSTT.S.G.I.
43	WP(C)/3315/2013	M/S MANTHAN BROADBAND SERVICES PVT. LTD. and ANR Versus THE UNION OF INDIA and 2 ORS	MR.G N SAHEWALLA MR.P BORA MR.U DUTTA MR.P DEKA MRS.S S BAWARI MD.ASLAM	MR.B C DAS MR.M K CHOUDHURY MR.M BHAGABATI GA, ASSAM MR.N BARUA MR.M AHMED MR.B DEB ASSTT.S.G.I.
44	WP(C)/3457/2013 CAVT. NO. 625/13	BARAKPAR CO-OPERATIVE SOCIETY LTD. and ANR Versus THE STATE OF ASSAM AND 6 ORS	MD.M H RAJBARBHUIYAN MS.S PARBIN MS.D J BORAH	GA, ASSAM MR.L R MAZUMDER FOR CAVEATOR
45	WP(C)/3815/2013	JNANENDRA KUMAR PAUL CHOUDHURY Versus THE UNION OF INDIA and ANR	MR.S C BISWAS MS.E SHITIRI MS.S D CHOUDHURY	ASSTT.S.G.I.
46	WP(C)/4205/2013	R.P. ASSOCIATES PVT. LTD. Versus THE NEW INDIA ASSURANCE COMPANY LTD. and 3 ORS	MR.G N SAHEWALLA MR.P DEKA MSK KALITA MD.ASLAM	MS.N MODI MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA MS.A GOGOI
47	WP(C)/4234/2013	BADAL KUMAR GURUNG Versus THE STATE OF ASSAM AND 7 ORS	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.T TALUKDAR	GA, ASSAM MS.S SEAL MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY SC, EXCISE DEPTT.
48	WP(C)/4243/2013	DULAL BORA Versus THE UNION OF INDIA and 10 ORS	MR.J C DAS MR.D CHUTIA MR.L K BORAH	MR.A M BORA MR.M BHAGABATI GA, ASSAM MR.D BARUA MR.B CHAKRAVARTY(R-3) MR.S SARMA MR.S CHAKRABARTY ASSTT.S.G.I. SC, ALA MR.J PATOWARY SC, G U
	WITH MC/2531/2014 in WP(C)/4243/2013	DULAL BORA Versus THE UNION OF INDIA and 10 ORS	MR.J C DAS MR.D CHUTIA MR.L K BORAH	MR.A M BORA MR.M BHAGABATI GA, ASSAM MR.D BARUA MR.S SARMA ASSTT.S.G.I. MR.S CHAKRABARTY SC, G U MR.J PATOWARY
	WITH			
49	CrI.Pet./614/2013	AKON BORA Versus THE STATE OF ASSAM AND 2 ORS	MR.A M BORA MR.D GOGOI MR.P GOSWAMI MR.S R BORUAH MS.C CHOUDHURY	MR.J C DAS MR.L K BORAH PP, ASSAM
50	WP(C)/4256/2013 WITH INQUIRY REPORT	RAJ KUMAR RABHA and 2 ORS. Versus THE UNION OF INDIA and 5 ORS	MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MR.S C KEYAL GA, ASSAM MR.R SHARMA ASSTT.S.G.I.
51	WP(C)/4508/2013 CAVT. NO. 945/13	RANJIT NAMOSUDRA Versus THE STATE OF ASSAM AND 3 ORS	MR.N HOQUE MS.M BARMAN MRK UDDIN MR. A M B BARUAH	MR.H K MAHANTA MR.S R RAJBONGSHI FOR CAVEATOR SC, AFDC

52	WP(C)/4712/2013 CAVT. NO. CAVT. 840/13	ON THE DEATH OF DEBA KUMAR BORA, HIS LEGAL HEIR REP. Versus INDIAN OIL CORPORATION LTD. and 4 ORS	MR.K N CHOUDHURY MR.A BISWAS MR.R SEKHAR MR.S SARMA MRU S BORGHAIN MR.A BARUAH	MR.M K CHOUDHURY ASSTT.S.G.I. MR.A BARKAKATI FOR CAVEATOR
53	WP(C)/4917/2013	SADOW ASOM HATIPHANDI SANMILAN UNION and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR.D K KOTOKY MR.N BARUAH	GA, ASSAM MR.J HANDIQUE MR.B CHETRI
54	WP(C)/7017/2013	STAR CEMENT LIMITED Versus THE UNION OF INDIA and 4 ORS	DR.ASHOK SARAF MR.Z ALAM MSM L GOPE MS.N HAWELIA MR.A GOYAL MR.P BARUAH	GA, ASSAM MR.P DAS MR.R SARMA MR.S CHAMARIA MR.G DAS SC, INDUSTRIES & COMMERCE MR.J U LASKAR ASSTT.S.G.I.
55	WP(C)/54/2014	MD. OSMAN ALI and 78 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.N ZAMAN MR.P C DEY MR.A GANGULY MR B CHANDA MR.I RAHMAN	GA, ASSAM MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY
	WITH			
56	WP(C)/122/2015	MD. MASTAFA ALI and 80 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	GA, ASSAM MR.P C DEY(R-8&9) MR.H UPADHYAYA(R-8&9) MS.S PAUL(R-8&9)
57	WP(C)/684/2014	BABU GHOSH and 9 ORS. Versus THE ASSAM STATE ELECTRICITY BOARD and 5 ORS	MR.B D KONWAR MR.R KALITA MRS.J M KONWAR	SC, APDCL MR.H K SHARMA
58	WP(C)/1066/2014	M/S TECHNO STEEL AND CRAFT INDUSTRIES and ANR. Versus THE UNION OF INDIA and 6 ORS	MR.P K GOSWAMI MR.A M BUZARBARUAH MR.D MOZUMDER MR.P BORAH MS.D GHOSH MR.S SENGUPTA	MR.D BARUA C.G.C. MR. D C BORAH(R-1) MR.S K GHOSH ASSTT.S.G.I. SC, I W A OF INDIA
59	WP(C)/1224/2014	MANIK CHAND and SONS JEWELLERS PVT. LTD. and ANR. Versus THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY	MR.S SAIKIA SC, TAXES
	WITH			
60	WP(C)/3546/2014	MEGHA TECHNICAL and ENGINEERS PVT.P LIMITED Versus THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY
61	WP(C)/1281/2014	BUDHESWAR GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR.J K PARAJULI MR.G RAHUL MR.D M NATH MRS.N S PARAJULI	MR.B BANERJEE MR.P J PHUKAN GA, ASSAM SC, FOREST MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY MR.P NAYAK SC, P C B A
62	WP(C)/1421/2014	BRAHMAPUTRA TELE PRODUCTIONS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE and TAXATION MR.R DUBEY

63	WP(C)/1542/2014	SMTI NILIMA KALITA Versus THE HOUSING and URBAN DEVELOPMENT CORPORATION LIMITED and 2 ORS	MR.A M BORA MR. S DEKA MR.A D CHOUDHURY MR.D CHOUDHURY MR.B SINHA	MR.A KHANIKAR MS.P BORA MR.B KALITA
64	WP(C)/1891/2014 CAVT. NO. 338/14	KALAIKHOWA PACHIM KHALAIBHANGA MATSYAJIBI SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR.B D DAS MR.N GOSWAMI MS.R DEKA MR. D NATH MR.S DUTTA	MR.T J MAHANTA GA, ASSAM MR.A BHATTACHARYA MRS.A BHATTACHARYYA FOR CAVEATOR
65	WP(C)/1901/2014 CAVT. NO.69/2/014	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 5 ORS. Versus M/S PODDAR RUBBER INDUSTRIES and ANR.	MR.B D DAS MR.H K SARMA MR. D NATH MS.S G BARUAH	MR.S P ROY MR. N ALAM MR.K RAJBONGSHI MR.S U AHMED MR.A ALAM FOR CAVEATOR MR.R P N SINGH
66	WP(C)/2038/2014	M/S LAXMI NARAYAN KRAFT INDUSTRIES Versus THE UNION OF INDIA and 8 ORS	MR.K AGARWAL MR.S C KEYAL MR. R DUBEY MS.P BARUAH	MR.S SAIKIA SC, TAXES ASSTT.S.G.I. MR.S SAMARIA SC, INDUSTRIES
67	WP(C)/2101/2014	MILAN CH. RAY Versus THE UNION OF INDIA and 3 ORS	MR.D KALITA MR.D BORA MR.B TALUKDAR MRN J DAS MR.A CHOUDHURY MR.D DEKA MR.M K SHARMA	MR.N BARUA MR.B DEKA ASSTT.S.G.I. MR.K M CHOUDHURY SC, I O C
68	WP(C)/2162/2014	AZAD MIAH Versus THE STATE OF ASSAM AND 4 ORS	MR.S BANIK MR.M AHMED	MR.H R A CHOUDHURY GA, ASSAM MR.R ISLAM MR.D P BORAH SC, PWD
69	WP(C)/2179/2014	LAKHIRAM BASUMATARY Versus UNION OF INDIA and and 8 ORS	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MS.D SINHA SC, C.G.C. PP, ASSAM
70	WP(C)/2273/2014	SALEMA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR.G UDDIN MR.A UDDIN	GA, ASSAM
71	WP(C)/2307/2014	GREEN VALLEY RICE TECH PVT. LTD. Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR.	MR D K MISHRA MR.S K KEJRIWAL MR.S K KEJRIWAL MR. B PRASAD MRSS KEJRIWAL	SC, APDCL
72	WP(C)/2342/2014	BIMAL AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR.P DAS MRR K MOUR MR.R DUBEY MR.K MAJUMDAR	GA, ASSAM
73	WP(C)/2352/2014	SMT. CRICEDA RUTH and 2 ORS. Versus THE UNION OF INDIA and 4 ORS	MR.A DAS MR.N SARMAH MR.M AGARWAL	GA, ASSAM C.G.C. MRS. A GAYAN MR.J DEKA MS.A DAS ASSTT.S.G.I.
74	WP(C)/2679/2014	ARUP DAS SARANIA Versus THE STATE OF ASSAM AND 4 ORS	MR.A K PURKAYASTHA MSA SAHA MSL MALAKAR	GA, ASSAM SC, BTC SC, DLR
75	WP(C)/2795/2014	NARBADESWAR SINGH and 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.R SINGHA	MR.ABHINAY KUMAR GUPTA GA, ASSAM MR.N N UPADHYAYA(R- 2&3) MR.S SHARMA(R-2&3) MR.PRONAB JYOTI SAIKIA

76	WITH WP(C)/6303/2014	ABHIJIT BARUAH and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.A UDDIN MD.GIASH UDDIN MS.M BURAGOHAIN	GA, ASSAM MR.N N UPADHYAYAR- 2and3 MR.S SHARMA(R-2&3)
77	WP(C)/3072/2014 CAVT. NO. 607/14	DHIRAJ DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.B CHAKRABORTY MR.A DAS MR.J DAS MR.S DUTTA MR.A DEKA	GA, ASSAM MR.A D CHOUDHURYRes. 4 MR.N DEKA(R-3) MR.M CHETIA MR.D CHOUDHURY MR.M GOGOI(R-3) FOR CAVEATOR
78	WP(C)/3488/2014	DR. PRAMATESH CHANDRA RAY CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR.R MAZUMDAR MR.D DAS MR.H BEZBARUAH MS.R DUTTA	GA, ASSAM MR.P K BORDOLOI MRB K TALUKDAR MR.N N UPADHAYA
79	WP(C)/3519/2014	M/S P.P. ENTERPRISES and 4 ORS. Versus THE UNION OF INDIA and 7 ORS	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MR. A BARKATAKI SC, NF RLY
80	WP(C)/3537/2014	MD. MEHTABUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	SC, PWD
81	WP(C)/4060/2014	SMT. LESSON HAFLONGBAR and 2 ORS Versus THE UNION OF INDIA and 8 ORS	MR.D C K HAZARIKA MS.I DEKA MS.P DEVI	MR.C BARUAH GA, ASSAM C.G.C. MR.K GOSWAMI MR.D DEKA(R-5) ASSTT.S.G.I. SC, DIMA HASAO
82	WP(C)/4083/2014	SMTI HRIDAYA KHAKHLARI @ SMTI HRIDAYA KHAKHLARI RAJBONGSHI Versus THE STATE OF ASSAM and 9 ORS,	MR.P C DEY MR.H UPADHYAYA MR B CHANDA	GA, ASSAM MS.S SARMAR-5 to 10
83	WP(C)/4127/2014	M/S GANAPATI BHANDAR Versus THE STATE OF ASSAM AND 3ORS	MR. D C BORAH MR.D BARMAN	GA, ASSAM
84	WP(C)/4258/2014	SMTI TISANA DEVI and 2 ORS, Versus THE STATE OF ASSAM and 6 ORS,	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN MS.J BAISHYA	GA, ASSAM MR.R S CHAUHAN MS.S PARBIN MR.N DUBEY
85	WP(C)/4521/2014	ZAHARUL ISLAM BORBHUIYA and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.D BARMAN MR.K H KHANDAKAR MR.K M HASSAN MR.P SHARMA	GA, ASSAM
	WITH I.A.(Civil)/1507/2016 in WP(C)/4521/2014	KISHALAYA VIDYAPITH HIGH SCHOOL Versus ZAHARUL ISLAM BORBHUIYA and 5 ORS	MR.M DUTTA MS.E BHARALI	GA, ASSAM MR.D BARMAN MR.K H KHANDAKAR MR.K M HASSAN MR.P SHARMA
86	WP(C)/4679/2014 WITH WP(C)/7633/2015 (D/O)	TARUN CHANDRA GAYAN and 7 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.S BORA MR.P K GARODIA MS.P SARMA	MR.B D KONWAR MR.P J PHUKAN GA, ASSAM MR.R BARUAH(R-6) MR.R KALITA MR.N M DUTTA(R-6) MR.R SALOI MR.P KAKATI MR.S C KHOUND(R-6) SC. P.C. BOARD, ASSAM

87	WP(C)/4844/2014	M/S PADMAVATI CONSTGRUCTION Versus THE STATE OF ASSAM AND 4 ORS	MSB DEVI MR.S SARMA MR.G GOSWAMI	GA, ASSAM MR.Y S MANNAN MR.J U N M LASKAR MR.J M A CHOUDHURY(SC, NRHM) MR.P NAYAK SC, HEALTH SC, PWD
88	WP(C)/4850/2014	M/S CHANDRALI BUILDERS and 2 ORS, Versus THE STATE OF ASSAM and 4 ORS,	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA MR. S ALAM	GA, ASSAM MR. S P CHOUDHURY MR.S DUTTA SC, TOWN and COUNTRY PLANNING
89	WP(C)/5128/2014	INDIAN OIL CORPORATION LTD. Versus THE UNITED BANK OF INDIA and 5 ORS.	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR. S DUTTA, SR.ADV. MS. N MODI MR.K BARMAN(R- 1) MS. B DAS MS.K KHAN(R-3 & 4) MR. C SHARMA MS.A DASR-3 and 4 MR. R A HAZARIKA MS A DAS MR.A BHARALI (R- 1) MSA PHUKAN(R- 1) MS.P CHAKRABORTY(R-3 & 4)
90	WP(C)/5167/2014	ANUKUL BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR.S HUDA MR.N HAQUE MD.ARIF	GA, ASSAM
91	WP(C)/5184/2014	SRI RAJESH BORAH Versus THE UNION OF INDIA and 6 ORS,	MR.S C BISWAS MR. E AHMED MS.L HAZARIKA MS.A DEY MR. S BISWAS MR.P BISWAS	MR.C BARUAH C.G.C. MR.S SARMA ASSTT.S.G.I. SR. CGC SC, HEALTH SC, NRHM
92	WP(C)/5189/2014	DULAL GOGOI and ANR Versus THE STATE OF ASSAM AND 3 ORS	MSG BORA MR.G C PHUKAN MR.S M SARMA MR.S SAHU MR.K GOGOI	GA, ASSAM
93	WP(C)/5571/2014 CAVT. NO. 1317/14	SMTI FAKRUN NESSA BEGUM Versus THE STATE OF ASSAM AND 12 ORS		
94	WP(C)/5801/2014	SRIMATI NILIMA JAIN Versus THE SYNDICATE BANK and 5 ORS	MR.D DAS MR.R SINGHA	MR.A PARVEZR-1to5 MR.D GOGOI(r-1to5) MR.M K DAS(r-1to5)
95	WP(C)/5850/2014	BHODRESWAR MECH and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.A R AGARWALA MR.A K BARUAH MS.T HASNU AMICUS CURIAE	GA, ASSAM
96	WP(C)/5873/2014	BRAJEN HALOI Versus THE STATE OF ASSAM AND 4 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG	GA, ASSAM MR. A DHAR (R5) MD F FARIDI (R5)
97	WP(C)/6116/2014	MUKUL BAYAN Versus THE STATE OF ASSAM AND 4 ORS	MR.S CHOUDHURY MS.S BEGUM	MR.A WAHAB GA, ASSAM MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED SC, TRANSPORT
98	WP(C)/6580/2014	SMTI PAKHILA PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. S DEKA MR.D K DAS MR.M PATHAK MR. N K KALITA MS.P BHUYAN MR D DEKA	GA, ASSAM MS.M BORDOLOI(R- 2, 3 & 4)

99	WP(C)/6731/2014	KULADHAR NATH Versus SMTI KIRAN SHASHI NATH and 9 ORS	MR. S DEKA MR.A D CHOUDHURY MR.D CHOUDHURY MR.B SINGHA	GA, ASSAM MR.B HUSSAIN(R-1T09) MR A MOTALIBR-1T09 MS.R CHAKRABORTTY(R-1T09) MR.Q SYED KUTUBUDDIN(R-1T09)
100	WP(C)/6806/2014	JYOTISH KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI MS.M JALAN	GA, ASSAM MR.D BARUAH(R-6) MR.B BARMANR-6 MR.N B P SINGHA(R-6)
101	WP(C)/6816/2014	RANJUMONI SARMAH and 60 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.B CHAKRAVARTY MR.T ISLAM MS.B BAISHYA MS.S KEMPRAI	
102	WP(C)/2919/2015	SARDA PLYWOOD INDUSTRIES LTD. Versus THE UNION OF INDIA and 3 ORS	MR.S AGARWAL MR.R DUBEY MS.A B KAYASTHA	MR.S CHAKRABORTY SC, CENTRAL EXCISER3,4 ASSTT.S.G.I.(R1,2)
103	WP(C)/5642/2015	M/S EASTERN INFRATECH Versus THE STATE OF ASSAM AND 4 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-5) MS.K DUTTA
	WITH			
104	WP(C)/5644/2015	M/S EASTERN INFRATECH Versus THE STATE OF ASSAM AND 4 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
	WITH			
105	WP(C)/5646/2015	M/S JAGDAMBAY ENTERPRISESINDIA PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
	WITH			
106	WP(C)/5647/2015	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
	WITH			
107	WP(C)/5651/2015	M/S BRAHMAPUTRA UDYOG PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-4) MS.K DUTTA
	WITH			
108	WP(C)/5661/2015	M/S BRAHMAPUTRA UDYOG PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MS.N HAWELIA MS.N GOGOI MR.M L GOPE	SC, FINANCE & TAXATION MS.K DUTTAR1-4
	WITH			
109	WP(C)/5670/2015	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
	WITH			
110	WP(C)/5671/2015	M/S BRAHMAPUTRA UDYOG PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-4) MS.K DUTTA
	WITH			
111	WP(C)/5672/2015	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-5) MS.K DUTTA
	WITH			
112	WP(C)/5673/2015	M/S SRK METALS AND PLASTICS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION MS.K DUTTA

113	WITH WP(C)/5718/2015	M/S SRK METALS AND PLASTICS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATION
114	WP(C)/6496/2015	M/S PARMESHWARI TEA COMPANY Versus THE STATE OF ASSAM and 2 ORS,	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
115	WITH WP(C)/6530/2015	M/S PARMESHWARI TEA COMPANY Versus THE STATE OF ASSAM and 2 ORS,	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
116	WITH WP(C)/6594/2015	M/S PARMESHWARI TEA COMPANY Versus THE STATE OF ASSAM and 2 ORS,	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
117	WP(C)/6879/2015	M/S ROYKO TRADERS Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	SC, FINANCE
118	WITH WP(C)/7023/2015	M/S ROYKO TRADERS Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	SC, FINANCE
119	WP(C)/6977/2015	M/S B N INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR.D SAIKIA MR.D SARAF MR.B GOGOI MISS. R R KAKATI MR.S S GUPTA MR. D J DAS	SC, FINANCE & TAXATION SC, INDUSTRIES
	WITH I.A./2411/2015 in WP(C)/6977/2015	M/S B N INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR.D SAIKIA MR.B GOGOI MS.D SARAF	SC, FINANCE & TAXATION SC, INDUSTRIES
120	WITH WP(C)/6978/2015	M/S B.N. INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR.D SAIKIA MR.D SARAF MR.B GOGOI MISS. R R KAKATI MR.S S GUPTA MR. D J DAS	SC, FINANCE & TAXATION SC, INDUSTRIES
	WITH I.A./2412/2015 in WP(C)/6978/2015	M/S B.N. INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR.D SAIKIA MR.B GOGOI MS.D SARAF	SC, FINANCE & TAXATION SC, INDUSTRIES
121	WP(C)/7505/2015	MCLEOD RUSSEL INDIA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.A GOYAL MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION(R- 1 TO 3)
122	WP(C)/2577/2016	M/S PURBANACHAL CEMENTS LTD. Versus THE STATE OF ASSAM AND 3 ORS	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MRS.N BORDOLOI	SC, FINANCE & TAXATION MS.K DEVI
123	WITH WP(C)/1503/2016	M/S CALCOM CEMENT INDIA LTD. Versus THE STATE OF ASSAM AND 3 ORS	MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI MR.M L GOPE	SC, FINANCE and TAXATION

124	WP(C)/5437/2016	GIRISH KUMAR AGARWALLA Versus THE ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE-JORHAT and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	C.G.C. MR.C K S BARUAH ASSTT.S.G.I. SC, INCOME TAX
	WITH			
125	WP(C)/5530/2016	SHRIMATI SAVITA DEVI AGARWALLA Versus THE ASSISTANT COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA MR. R P GOENKA	MR.S SARMA ASSTT.S.G.I. SC, INCOME TAX
	WITH			
126	WP(C)/5535/2016	SHRIMATI LAXMI CHANDAK Versus INCOME TAX OFFICER, WARD - 3, JORHAT and 5 ORS	MR.R P AGARWALLA MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	SC, INCOME TAX ASSTT.S.G.I.
	WITH			
127	WP(C)/5536/2016	SHRIMATI SHILPA CHANDAK Versus INCOME TAX OFFICER, and 5 ORS	MR.R P AGARWALLA MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR.S SARMA SC, INCOME TAX ASSTT.S.G.I.
	WITH			
128	WP(C)/5864/2016	M/S KLIPCON and ASSOCIATES and ANR Versus THE STATE OF ASSAM AND 4 ORS	MS.M HAZARIKA MS.S KHOUND	MR.D SAIKIA MR.D SAIKIA SC, FINANCE(R1-5) SC, TAXES(R1-5)

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LEAVE NOTE OF ADVOCATES FOR 19/10/2022

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1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022